

10 YRS. OLD CASES IN THE COURT OF SH. VIDYA PRAKASH, LD. PO MACT, NORTH

Sr. No.	Case No.	Petitioner Name Vs Respondent Name	Act Section	Date of Institution	Date of Reg	Next Date	Purpose
1	MACT/505197/2016	CHANNO DEVI Vs SOHAN SINGH	Motor Vehicle Act--	29.03.2007	10-05-2013	26-08-2017	Final Arguments
2	MACT/505222/2016	NEELAM ARORA Vs ASHOK KUMAR	Motor Vehicle Act--	17.11.2006	26-07-2013	04-08-2017	Final Arguments
3	MACT/505236/2016	RAGHMENDER KUMAR Vs SOHAN SINGH	Motor Vehicle Act--	23.04.2007	10-05-2013	26-08-2017	Final Arguments
4	MACT/505223/2016	JAGDISH SINGH Vs SURINDER SINGH	Motor Vehicle Act--	17.11.2006	10-07-2013	16-09-2017	Final Arguments
5	MACT/505244/2016	SATISH KR RANA Vs MR MANOJ	Motor Vehicle Act--	17.04.2007	14-08-2013	07-09-2017	Final Arguments
6	MACT/505245/2016	HARISH KUMAR Vs MR MANOJ	Motor Vehicle Act--	17.04.2007	14-08-2013	07-09-2017	Final Arguments
7	MACT/506254/2016	MAHESH @ RAMESH Vs BALBIR SINGH	Motor Vehicle Act--	07.11.2006	27-08-2013	16-08-2017	Final Arguments
8	MACT/424799/2010	PIYUSH BHARAGAVA Vs KARANVEER	Motor Vehicle Act--	30.05.2007	18-06-2010	17-07-2017	Final Arguments
9	MACT/42474/2010	SUSHMA Vs DIPTY SINGH	Motor Vehicle Act--	19.10.2006	18-05-2010	26-07-2017	Misc./ Arguments

List of 10 YRS. OLD CAES IN THE COURT OF SH. ATUL KUMAR GARG, LD. ADJ, NORTH

Sr. No.	Case No.	Petitioner Name Vs Respondent Name	Act Section	Date of Registration	Next Date	Purpose
1	LAC/168/2016	UNION OF INDIA (DHAIRPUR KALAN) Vs DHARE ORS (80)	Land Acquisition Act 189	09-04-2015	09-01-2018	Defendant/Respondent Evidence
2	LAC/1116/2016	SRI KISHAN (20086-87) Vs UNION OF INDIA (KURENI)	Land Acquisition Act 189	15-07-2015	17-08-2017	Defendant/Respondent Evidence
3	LAC/1623/2016	UNIION OF INDIA(SHAHBAD DAULATPUR) Vs SHATABDI BUIL	Land Acquisition Act 189	16-03-2015	01-08-2017	Defendant/Respondent Evidence
4	LAC/563/2016	UNION OF INDIA (PEHLAD PUR BANGER) Vs SUREKHA SHAR	Land Acquisition Act 189	20-07-2015	20-11-2017	Defendant/Respondent Evidence
5	LAC/625/2016	UNION OF INDIA (POOTH KHURD) Vs RAJESH ORS (0705-06)	Land Acquisition Act 189	06-07-2015	27-11-2017	Defendant/Respondent Evidence
6	LAC/1575/2016	UNION OF INDIA (SIRASPUR) Vs GRAM SABHA SIRASPUR (85	Land Acquisition Act 189	13-04-2015	14-08-2017	Defendant/Respondent Evidence
7	LAC/1593/2016	UNION OF INDIA (PANSALI) Vs PRATIBHA DIWEDI (4A02-03)	Land Acquisition Act 189	14-05-2015	01-08-2017	Defendant/Respondent Evidence
8	LAC/1602/2016	UNION OF INDIA (SIRASPUR) Vs GRAM SABHA SIRASPUR(89	Land Acquisition Act 189	13-04-2015	14-08-2017	Defendant/Respondent Evidence
9	LAC/1642/2016	UNION OF INDIA(KHERA KHURD) Vs SARTI ETC (80)	Land Acquisition Act 189	20-03-2015	24-07-2017	Defendant/Respondent Evidence
10	LAC/1633/2016	UNION OF INDIA (AZAD PUR) Vs AZIZUDDIN(995-96)	Land Acquisition Act 189	15-04-2015	15-01-2018	Defendant/Respondent Evidence
11	LAC/1597/2016	UOI (BHORGARH) Vs GOPAL (2304-05)	Land Acquisition Act 189	09-04-2015	24-07-2017	Defendant/Respondent Evidence
12	LAC/1667/2016	UOI (RAZAPUR KALAN) Vs DAYA NAND	Land Acquisition Act 189	23-04-2015	14-09-2017	Defendant/Respondent Evidence
13	LAC/1643/2016	UNION OF INDIA (KHERA KHURD) Vs SARKAR DAULAT MADAN	Land Acquisition Act 189	08-07-2015	13-11-2017	Defendant/Respondent Evidence
14	LAC/1624/2016	UNION OF INDIA (SANOTH) Vs RAM CHANDER ETC (1104-05)	Land Acquisition Act 189	13-05-2015	10-01-2018	Defendant/Respondent Evidence
15	LAC/1627/2016	UOI (SANOTH) Vs AJAY KUMAR (1104-05)	Land Acquisition Act 189	19-03-2015	25-08-2017	Defendant/Respondent Evidence
16	LAC/1608/2016	UNION OF INDIA(PANSALI) Vs BDO ALIPUR(1405-06)	Land Acquisition Act 189	28-04-2015	07-09-2017	Defendant/Respondent Evidence
17	LAC/1610/2016	UOI (PEHLAD PUR BANGAR) Vs PURSHOTAM LAL(605-06)	Land Acquisition Act 189	10-04-2015	04-08-2017	Defendant/Respondent Evidence
18	LAC/1647/2016	UNION OF INDIA (RAJAPUR KALAN) Vs LEKH RAJ ETC(2003-0	Land Acquisition Act 189	03-03-2015	18-08-2017	Defendant/Respondent Evidence
19	LAC/1650/2016	UNION OF INDIA (BHORGARH) Vs SHAMLAAT DEH(2303-04)	Land Acquisition Act 189	22-04-2015	25-08-2017	Defendant/Respondent Evidence
20	LAC/1657/2016	UNION OF INDIA(RAZAPUR KALAN) Vs SARKAR DAULAT MA	Land Acquisition Act 189	23-04-2015	14-08-2017	Defendant/Respondent Evidence
21	LAC/1645/2016	UNION OF INDIA(MAMOORPUR) Vs SARBATI DEVI (20286-87)	Land Acquisition Act 189	20-02-2015	14-08-2017	Defendant/Respondent Evidence
22	LAC/1648/2016	UNION OF INDIA(KHERA KHURD) Vs SARTI DEVI (505-06)	Land Acquisition Act 189	20-03-2015	24-07-2017	Defendant/Respondent Evidence
23	CS DJ/59513/2016	MUKESH AGGARWAL PROP PURI OPTICAL WORKS Vs NDPL	Civil Cases--1	25-01-2016	26-07-2017	Defendant/Respondent Evidence
24	CS DJ/59566/2016	SHAMSHER RANA AND ORS Vs UMESH GAUR	Civil Cases--1	15-02-2016	22-08-2017	Defendant/Respondent Evidence
25	CS DJ/59789/2016	NEKI Vs DDA	Civil Cases--1	01-04-2016	16-10-2017	Defendant/Respondent Evidence
26	CS DJ/1600/2016	MOHAN TANEJA Vs LAXMI BAI AND ORS	Civil Cases--1	04-07-2016	27-07-2017	Defendant/Respondent Evidence
27	CS DJ/1606/2016	JAI BHAGWAN Vs HAWA SINGH	Civil Cases--1	12-07-2016	03-08-2017	Defendant/Respondent Evidence
28	CS DJ/1658/2016	SURESH CHAND JAIN Vs ASHOK KUMAR JAIN AND ORS	Civil Cases--1	19-07-2016	02-08-2017	Defendant/Respondent Evidence
29	CS DJ/1666/2016	ANITA GUPTA AND ORS Vs DDA AND ORS	Civil Cases--1	09-07-2016	22-07-2017	Defendant/Respondent Evidence
30	LAC/1741/2016	UNION OF INDIA (MAMUR PUR) Vs SHYAM LAT DEH (202/86-8	Land Acquisition Act 189	05-10-1987	31-07-2017	Defendant/Respondent Evidence
31	CS DJ/59654/2016	DAYA NAND AND ORS Vs GOVT OF NCT OF DELHI	Civil Cases--1	02-02-2016	18-08-2017	Ex-Parte Argument

32	LAC/1599/2016	UNION OF INDIA (MAMUR PUR) Vs GAON SABHA MAMUR PU	Land Acquisition Act 189	21-04-2015	22-08-2017	Final Arguments
33	LAC/420/2016	UNION OF INDIA (KURENI) Vs CENTRAL GOVT OF INDIA ORS	Land Acquisition Act 189	31-03-2015	11-12-2017	Final Arguments
34	LAC/136/2016	RAI SINGH (2002-03) Vs UOI (KHERA KHURD)	Land Acquisition Act 189	15-07-2015	15-01-2018	Final Arguments
35	LAC/1649/2016	UNION OF INDIA (MAMUR PUR) Vs CHITROO (20286-87)	Land Acquisition Act 189	23-07-2015	31-07-2017	Final Arguments
36	LAC/358/2016	UOI (AZAD PUR) Vs PURUSHOTAM LAL (995-96)	Land Acquisition Act 189	30-01-2015	18-09-2017	Final Arguments
37	LAC/570/2016	SITA RAM (DECEASED) THR (2003-04) Vs UNION OF INDIA	Land Acquisition Act 189	27-01-2015	08-01-2018	Final Arguments
38	LAC/1621/2016	UNION OF INDIA (HOLAMBI KALAN Vs G S HOLAN	Land Acquisition Act 189	31-07-2015	18-09-2017	Final Arguments
39	LAC/1598/2016	UNION OF INDIA (RAJA PUR KALAN) Vs G S RAJA PUR KALA	Land Acquisition Act 189	13-02-2015	17-10-2017	Final Arguments
40	LAC/1584/2016	UNION OF INDIA (KHERA KHURD) Vs HOSHIYAR SINGH	Land Acquisition Act 189	17-07-2015	26-10-2017	Final Arguments
41	LAC/1664/2016	UNION OF INDIA (KURENI) Vs NATHU ORS (20086-87)	Land Acquisition Act 189	26-02-2015	21-08-2017	Final Arguments
42	CS DJ/57639/2016	NARENDER SINGH Vs SURESH MITTAL	Civil Cases--1	27-04-2016	14-11-2017	Final Arguments
43	LAC/1595/2016	UNION OF INDIA (NARELA) Vs RAGHUNATH(24386-87)	Land Acquisition Act 189	16-02-2015	18-12-2017	Final Arguments
44	LAC/1600/2016	KIRANCHAUDHARY (402-03) Vs UNION OF INDIA(PANSALI)	Land Acquisition Act 189	06-05-2015	10-11-2017	Final Arguments
45	LAC/1581/2016	UNION OF INDIA (HOLAMBI KALAN) Vs GS HOLAMBI KALAN	Land Acquisition Act 189	16-07-2015	29-07-2017	Final Arguments
46	LAC/1582/2016	UNION OF INDIA (SHAHBAD DAULAT PUR) Vs RANI DEVI(198	Land Acquisition Act 189	06-08-2015	20-11-2017	Final Arguments
47	LAC/1586/2016	UNION OF INDIA (PEHLAD PUR BANGER) Vs HOSHIYAR SINC	Land Acquisition Act 189	17-07-2015	26-10-2017	Final Arguments
48	LAC/1615/2016	UOI (BHORGARH) Vs SHAMLAT DEH(904-05)	Land Acquisition Act 189	22-04-2015	26-09-2017	Final Arguments
49	LAC/1587/2016	UNION OF INDIA (PEHLAD PUR BANGER) Vs HOSHIYAR SINC	Land Acquisition Act 189	17-07-2015	26-10-2017	Final Arguments
50	LAC/1588/2016	UNION OF INDIA (PEHLAD PUR BANGER) Vs BIJENDER(605-	Land Acquisition Act 189	17-07-2015	26-10-2017	Final Arguments
51	LAC/1622/2016	UNIION OF INDIA(BHORGARH) Vs SHAMLAT DEH(2303-04)	Land Acquisition Act 189	22-04-2015	20-09-2017	Final Arguments
52	LAC/1639/2016	BALJEET SINGH (402-03) Vs UNION OF INDIA (PANSALI)	Land Acquisition Act 189	04-03-2015	02-08-2017	Final Arguments
53	LAC/1617/2016	UOI (PANSALI) Vs NARESH KUMAR(1405-06)	Land Acquisition Act 189	27-02-2015	09-10-2017	Final Arguments
54	LAC/1662/2016	UOI(BHORGARH) Vs SAMLAT DEH(904-05)	Land Acquisition Act 189	22-04-2015	26-07-2017	Final Arguments
55	LAC/1644/2016	UNION OF INDIA(HOLAMBI KALAN) Vs G S HOLAMBI KALAN(1	Land Acquisition Act 189	21-04-2015	21-08-2017	Final Arguments
56	LAC/1665/2016	UNION OF INDIA (KURENI) Vs JAHURUDDIN (20086-87)	Land Acquisition Act 189	26-02-2015	27-09-2017	Final Arguments
57	LAC/1658/2016	RAJESHWAR NATH GUPTA (3A04-05) Vs UOI(BHORGARH)	Land Acquisition Act 189	25-05-2015	24-10-2017	Final Arguments
58	CS DJ/114/2017	M2D ENTERTAINMENT P LTD Vs ROUND THE CLOCK STORR	Civil Cases--1	04-02-2017	28-08-2017	Final Arguments
59	CS DJ/59537/2016	ROSEVIEW BUILDTECH PVT LTD Vs BHIM SINGH	Civil Cases--1	24-02-2016	28-08-2017	Final Arguments
60	CS DJ/1775/2016	INDRA RAJ SINGH SAINI Vs RAVINDER TYAGI	Civil Cases--1	26-07-2016	26-07-2017	Final Arguments
61	CS DJ/60104/2016	RAVI MITTAL Vs UP STATE INDUSTRIAL DEV CORP LTD AND	Civil Cases--1	16-12-2016	30-08-2017	Final Arguments
62	CS DJ/60124/2016	BRITISH MOTOR CAR CO (1934) LTD Vs SHYAM MOTORS AN	Suit for Recovery--1	23-12-2016	05-08-2017	Final Arguments
63	LAC/1680/2016	UNION OF INDIA (TIKRI KHURD) Vs AMAR SINGH OTHRS (14	Land Acquisition Act 189	06-05-2015	22-03-2018	Misc. cases/purpose
64	LAC/1570/2016	UNION OF INDIA (ALIPUR) Vs KISHAN CHAND(3003-04)	Land Acquisition Act 189	30-01-2015	17-09-2017	Misc. cases/purpose
65	LAC/1592/2016	UNION OF INDIA(SHAHBAD DAULATPUR) Vs G S SHAHBAD D	Land Acquisition Act 189	12-05-2015	23-08-2017	Misc. cases/purpose

66	LAC/1569/2016	UNION OF INDIA (ALIPUR) Vs KISHAN CHAND(80)	Land Acquisition Act 189	30-01-2015	17-09-2017	Misc. cases/purpose
67	LAC/1660/2016	UNION OF INDIA (SANOTH) Vs RAM SARUP(1104-05)	Land Acquisition Act 189	18-03-2015	09-10-2017	Misc. cases/purpose
68	LAC/1616/2016	UOI (BHORGARH) Vs CUSTODIAN DEPTT ETC(904-05)	Land Acquisition Act 189	26-05-2015	01-08-2017	Misc. cases/purpose
69	CS DJ/57708/2016	HIMACHAL PRADESH STATE CO-OPRATIVE BANK LTD Vs NA	Civil Cases--1	01-03-2016	31-07-2017	Misc. cases/purpose
70	EX/95/2017	OM PRAKASH (DECEASED)THROLEGAL HEIRS Vs CHAMAN I	Civil Cases--1	02-03-2017	21-07-2017	Misc. cases/purpose
71	EX/125/2017	NoRTH DELHI POWER LTD Vs INDIAN ELECTRICALS AND AN	Civil Cases--1	07-03-2017	04-08-2017	Misc. cases/purpose
72	CS DJ/246/2017	SURENDER KUMAR AGGARWAL AND ANR Vs ANUKRITI AGG	Suit for Recovery--1	15-03-2017	05-09-2017	Misc. cases/purpose
73	EX/247/2017	THE HIMACHAL PRADESH STAE CO-OPERATIVE BANK LTD V	Civil Cases--1	20-04-2017	25-08-2017	Misc. cases/purpose
74	CS DJ/358/2017	HARISH KR MANGAL Vs MOHD SALEEM AND ORS	Civil Cases--1	01-05-2017	29-08-2017	Misc. cases/purpose
75	LAC/1589/2016	UNION OF INDIA (HOLAMBI KALAN) Vs DHARAMPAL (3303-04)	Land Acquisition Act 189	16-02-2015	20-11-2017	Misc./ Arguments
76	LAC/1607/2016	UNIION OF INDIA(SANOTH) Vs GRAM SABHA SANOTH ETC(1	Land Acquisition Act 189	28-04-2015	12-09-2017	Misc./ Arguments
77	EX/246/2017	HIMACHAL PRADESH STATE CO OPERATIVE BANK LTD Vs AF	Civil Cases--1	20-04-2017	25-08-2017	Misc./ Arguments
78	CS DJ/1959/2016	swami vishwanath ji Vs DDA	Civil Cases--1	19-09-2016	25-10-2017	Misc./ Arguments
79	LAC/1601/2016	UNION OF INDIA (SHAHBAD DAULATPUR) Vs SHANTI DEVI	Land Acquisition Act 189	09-07-2015	13-09-2017	Plaintiff/Petitioner Evidence
80	LAC/264/2016	NARESH CHAND Vs UNION OF INDIA	Land Acquisition Act 189	23-07-2015	26-03-2018	Plaintiff/Petitioner Evidence
81	LAC/1539/2016	UNION OF INDIA (PEHLAD PUR BANGER) Vs GRAM SABHA	Land Acquisition Act 189	19-05-2015	08-08-2017	Plaintiff/Petitioner Evidence
82	LAC/1612/2016	UNION OF INDIA (JIND PUR) Vs SARKAR DAULAT MADAR	Land Acquisition Act 189	27-07-2015	12-09-2017	Plaintiff/Petitioner Evidence
83	LAC/1583/2016	UNION OF INDIA (SANOTH) Vs RAJNEESH CHOUDHARY (11	Land Acquisition Act 189	18-03-2015	27-09-2017	Plaintiff/Petitioner Evidence
84	LAC/1596/2016	UNION OF INDIA (SHABAD DAULAT PUR) Vs VIDYA (DECEA	Land Acquisition Act 189	21-04-2015	12-12-2017	Plaintiff/Petitioner Evidence
85	LAC/1666/2016	UOI(MUKHMAILPUR) Vs PRADEEP KUMAR (1196-97)	Land Acquisition Act 189	13-05-2015	12-12-2017	Plaintiff/Petitioner Evidence
86	LAC/1591/2016	UNION OF INDIA (BHORGARH) Vs HEMLATA (304-05)	Land Acquisition Act 189	10-07-2015	13-11-2017	Plaintiff/Petitioner Evidence
87	LAC/1651/2016	SUBE SINGH (197-98) Vs UOI(BAWANA)	Land Acquisition Act 189	10-02-2015	13-11-2017	Plaintiff/Petitioner Evidence
88	LAC/1578/2016	UOI (BARWALA) Vs SUNDER SINGH ORS(1205-06)	Land Acquisition Act 189	21-04-2015	04-08-2017	Plaintiff/Petitioner Evidence
89	LAC/1619/2016	UNION OF INDIA (HOLAMBI KALAN) Vs GRAM SABHA HOLAM	Land Acquisition Act 189	18-04-2015	08-01-2018	Plaintiff/Petitioner Evidence
90	CS DJ/57823/2016	CHANDER PRAKASH Vs SATPAL SINGH AND ORS	Civil Cases--1	27-04-2016	13-11-2017	Plaintiff/Petitioner Evidence
91	CS DJ/1756/2016	CHANDER PARKASH Vs SATPAL SINGH AND ORS	Civil Cases--1	27-04-2016	13-11-2017	Plaintiff/Petitioner Evidence
92	CS DJ/1546/2016	ASHOK BHANOT Vs BRARORA	Civil Cases--1	12-05-2016	22-09-2017	Plaintiff/Petitioner Evidence
93	CS DJ/1597/2016	KAMAL KUMAR JAIN Vs PRABHAT KUMAR SINGH AND ORS	Civil Cases--151	13-07-2016	16-11-2017	Plaintiff/Petitioner Evidence
94	CS DJ/1601/2016	MMTC LTD Vs GIRDHARI LAL SONI AND ANR	Civil Cases--1	09-07-2016	22-09-2017	Plaintiff/Petitioner Evidence
95	CS DJ/1660/2016	UB ENGINEERING LTD Vs TATA TOWER DISTRIBUTION LTD	Civil Cases--01	29-07-2016	26-07-2017	Plaintiff/Petitioner Evidence

10 YRS. OLD CASES IN THE COURT OF MS. BIMLA KUMARI, LD. ASJ

Sr. No.	Case No.	Petitioner Vs Respondent	Act Section	Date if Institution	Date of Reg	Next Date	Police Station	FIR No.	Purpose
1	SC/58962/2016	STATE Vs BALJEET SINGH @ BOBBY	Indian Penal Code—376,366	13-02-2007	11-02-2013	08-08-2017	Tilak Nagar	853 / 2006	Final Arguments
2	SC/57519/2016	STATE Vs SAJJAN OTHERS	Indian Penal Code—506,34,363,366	23-04-2007	09-01-2013	22-07-2017	Tilak Nagar	905 / 2006	Order on Sentence
3	SC/57458/2016	STATE Vs SHIBU	Indian Penal Code—376,365,342,506	06-07-2005	21-02-2013	21-07-2017	Bawana	50 / 2004	Prosecution Evidence

10 YRS. OLD CASES IN THE COURT OF MS. SUKHVINDER KAUR, LD. ASJ

Sr. No.	Case No.	Petitioner Name Vs Respondent Name	Act Section	Date of Registration	Next Date	Police Station	FIR No.	Purpose
1	SC/58238/2016	STATE Vs LAXMI ORS 5	Indian Penal Code--302Indian Penal Code--304B,498A,34	24-11-2006	08-08-2017	Adarsh Nagar	367 / 2006	Misc./ Appearance

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LIST OF 10 YEARS OLD CASES IN THE COURT OF SH SANJAY JINDAL, LD. ADJ-02, NORTH						
S.No	Case no.	Plaintiff	Defendant	Date of institution	NDOH	PURPOSE
1	CS/57734/16	SUMAN JAIN	GHAN SHYAM DAS	25.4.08	02/08/17	ARG
2	494/16	CHAND RAM	RAI SINGH	14.11.08	03/08/17	PE
3	57747/16	HARISH MAKKAR	VISHAL RETAIL	20.10.08	09/08/17	DE
4	60134/16	RUPAN JAIN	BHARAT PETROLIUM	29.10.01	03/08/17	F/ARG
5	484/16	PUNJAB & SIND BNAK	JOGINDER SINGH	23.04.07	10/08/17	APP
6	492/16	VINEET GOEL	RUSHMI GOEL	16.09.08	11/15/17	R/ARG
7	60109/16	ARVIND KR.	JAI NARAIN	18.05.06	12/07/17	PE
8	57813/16	RAM KISHAN GUPTA	DHAJA RAM	27.04.05	13.09.17	R/ARG
9	57746/16	ALPHA ENG.	UNITECH SOUTH CITY	25.08.08	13.09.17	ISSUES
10	1703/16	RAMESH CHANDER CHADHA	V.C.CHADHA	14.11.03	20.07.17	ARG
11	144/17	PRAFULLA KR.	RAJ RANI	13.5.08	20.07.17	ARG
12	60029/16	S. JOGINDER SINGH	S. PURAN SINGH	08/10/07	31.07.17	ARG
13	2006/16	B.R.ARORA	ASHOK BHANOT	07/12/06	09/08/17	F/ARG
14	139/17	DR.ANIL BANSAL	SAROJ HOSPITAL	23.11.07	29.07.17	FP
15	59756/16	SAROJ BANSAL	RAJENDER KR.	07/09/07	11/08/17	ARG
16	276/16	SUNITAL JAWA	ASHOK MEHTA	08/02/08	17.08.17	PE
17	341/16	RAJ RANI GUPTA	SUBODH KR.	19.01.06	18.09.17	ARG
18	60138/16	RAJEEV SHARMA	NISHA SHARMA	25.03.08	19.08.17	APP
19	59565/16	PAWAN SETH	JAI BHAGWAN	21.08.07	19.07.17	PE
20	186/16	SAKET AGARWAL	ARVINDER KAUR	03/10/07	19.07.17	ARG
21	516/16	JAI RAM DASS	-DO-	08/10/07	19.07.17	-DO-
22	517/17	DILKHUSH IND.	-DO-	07/11/07	19.07.17	-DO-
23	59568/16	RAJ KR. GUPTA	BABU RAMESH	20.09.07	19.07.17	F/ARG
24	60137/16	NISHA SHARMA	RAJEEV SHARMA	06/05/05	19.08.17	APP

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25	369/16	LEDVANCE PVT LTD	SUBISHI IMPEX	13.11.07	25.08.17	PE
26	59959/16	SHAKUNTALA CHAWLA	OM PRAKASH CHAWLA	09/05/08	28.08.17	DE
27	497/16	HARISH BINDAL	PHOOLWATI	18.03.96	28.07.17	FP
28	2040/16	REEMA SALKAN	SUMEER SALKAN	06/03/04	17.08.17	F/ARG
29	59506/16	ARYA PRATINIDHI SABHA	JAI PAL	18.09.92	18.07.17	PE
30	59481/16	TEJWANTI KARU	JATINDER PAL SINGH	03/06/93	17.07.17	DE
31	59843/16	SANJAY WADHWA	DDA	28.05.99	18.07.17	DE
32	57799/16	DALJIT SINGH	DARA SINGH	20.03.97	31.07.17	DE
33	1495/16	INDIAN BANK	KAUSHALYA RANI	13.04.99	16.08.17	DE
34	1551/16	RITU SHARMA	SANDEEP SHARMA	28.05.99	03/07/17	PE
35	346/17	SATISH CHAND RAJESH KR.	MCD & ORS	20.09.02	22.07.17	FP
36	59836/16	FRINDS STONE CRUSHING CO.	ECON PURI CONSTOTTIUM	17.07.03	19.07.17	FP
37	59562	BHATERI DEVI	ATTAR SINGH	16.12.03	19.07.17	FP
38	59480/16	RAJ KUMARI	SURINDER PAL SHARMA	25.10.04	12/10/17	DE
39	2040/16	REEMA SALKAN	SUMER SINGH	10/08/05	17.08.17	FP
40	100/17	PAVAN ANAND	J.C.SACHDEVA		24.07.17	F/ARG
41	59507/16	CHARANJIT SINGH	MEERA BHANOT	01/12/04	27.07.17	DE
42		PRABHAT KUMAR	RAMAKANT AGGARWAL	27.09.04	29.07.17	PE
43	59567/16	M/S OM SHIVAMS FARMS	RAJ PAL & ORS	31.05.06	14.07.17	PE
44	216/16	SANJAY KHANDELWAL	SUBHASH JAIN	23.08.06	25.07.17	FP
45	57740/16	JAGDISH SINGH	SOHAN LAL	18.08.06	24.07.17	PE
46	1553/16	SUKHBIR SINGH	LADHA RAM HARZAI	20.02.06	24.07.17	ARG
47	2003/16	VISHAL RUHIL	PRATAPO SINGH	20.03.06	27.07.17	DE
48	59835	GYANENDER SINGH	BALDEV KAUR	09/05/06	17.07.17	ARG

10 YRS. OLD CASES IN THE COURT SH. AMIT ARORA, LD. ACJ, NORTH

Sr. No.	Case No.	Petitioner Name Vs Respondent Name	Act Section	Date of Registration	Next Date	Purpose
1	RC ARC/310/2016	MEENAKSHI Vs KISHORI LAL SEHGAL		18-05-2012	29-07-2017	Misc./ Arguments
2	RC ARC/313/2016	MAHENDER Vs MAHENDER	Delhi Rent Control Act1958--	31-01-2006	13-09-2017	Misc./ Arguments
3	RC ARC/312/2016	RAJINDER KUMAR Vs ASHOK SRI VASTAV	Delhi Rent Control Act1958--	12-01-2007	27-07-2017	Plaintiff/Petitioner Evidence

10 YR. OLD CASES IN THE COURT OF SH. SIDHARTH MATHUR, LD. SCJ, NORTH

Sr. No.	Case No.	Petitioner Vs Respondent	Date of Institution	Date of Reg	Next Date	Purpose
1	RC ARC/13/2016	K L BHAGI Vs AMRIT KAUR BAWEJA	27-08-1997	08-05-2012	08-08-2017	Misc. cases/purpose
2	RC ARC/194/2016	JAI GOPAL Vs KAMLA RANI	22-02-2000	30-01-2009	24-07-2017	Misc. cases/purpose

LIST OF 10 YRS. OLD CASES IN THE COURT OF SH. ANURAG DASS, LD. MM-(TRAFFIC), NORTH							
Sr. No.	Case No.	Petitioner Vs Respondent	Act Section	Date of Institution	Date of Reg	Next Date	Purpose
1	62/1/17	LAXMAN SINGH VS PAWAN KUMAR & ORS	138 NI ACT	07.12.2007	07.12.2007	02-08-2017	C.E.

10 YRS. OLD CASES IN TEH COURT OF SH. MANISH KHURANA, LD. ACMM, NORTH

Sr. No.	Case No.	Petitioner Name Vs Respondent Name	Act Section	Date of Registration	Next Date	Police Station	FIR No.	Purpose
1	Cr Case/5288732/2016	STATE Vs RAVINDER SINGH	Indian Penal Code--	30-08-2014	09-10-2017	SP Badli	254 / 2005	Arguments
2	Cr Case/5288725/2016	STATE Vs SUKHBIR SINGH KEMWAL	Indian Penal Code--	30-08-2014	09-10-2017	SP Badli	569 / 2005	Charge
3	Ct Cases/2099/2016	SHANKAR LAL Vs SUNIL KUMAR JAIN	Indian Penal Code--Code of Criminal Procedure--	04-10-2004	23-10-2017	Mukherji Nagar	/ 0	Complaint Evidence
4	Ct Cases/4957/2016	PRAKASH CHAND Vs BHARAT BHUSHAN @ KOKKI	Code of Criminal Procedure--	01-09-2006	25-10-2017	Mukherji Nagar	/ 0	Complaint Evidence
5	Ct Cases/10255/2016	JUNEJA FINANCE CO Vs KRISHAN KUMAR PANDIT	Indian Penal Code--	28-01-2014	21-08-2017	SP Badli	/ 0	Complaint Evidence
6	Cr Case/5282737/2016	STATE Vs MRS RAJESHWARI CHAUHAN	Indian Penal Code--	05-09-2006	19-08-2017	Mukherji Nagar	410 / 2000	Defence Evidence
7	Ct Cases/4707/2016	VINOD SHARMA Vs POORAN CHAND	Negotiable Instruments Act--	10-11-2006	29-07-2017	Jahangir Puri	/ 0	Defence Evidence
8	Cr Case/5281776/2016	STATE Vs SHAMBHU NATH MISHRA	Indian Penal Code--	13-04-2005	25-08-2017	Mukherji Nagar	366 / 2004	Final Arguments
9	Cr Case/5288105/2016	STATE Vs AJIT SINGH	Indian Penal Code--	01-05-2001	16-08-2017	Mukherji Nagar	345 / 2000	Final Arguments
10	Cr Case/5287568/2016	STATE Vs SURJEET KUMAR	Indian Penal Code--	19-07-2003	24-07-2017	Mukherji Nagar	559 / 2002	Final Arguments
11	Cr Case/5287787/2016	STATE Vs PREM PARKASH SOLANKI	Indian Penal Code--	20-09-2006	14-08-2017	Mukherji Nagar	106 / 1999	Final Arguments
12	Cr Case/5289632/2016	STATE Vs VEER SINGH	Indian Penal Code--	20-09-2006	26-10-2017	Mukherji Nagar	114 / 2005	Final Arguments
13	Cr Case/5290040/2016	STATE Vs AYUB KHAN	Indian Penal Code--	13-12-2006	04-09-2017	Mukherji Nagar	178 / 2006	Final Arguments
14	Cr Case/5289833/2016	STATE Vs AVNESH KUMAR	Indian Penal Code--	07-02-2007	31-07-2017	Mukherji Nagar	4 / 2005	Final Arguments
15	CBI/1/2016	CBI Vs MANDHIR KUMAR WAHI @ BHOLA ETC	Indian Penal Code--	23-12-2014	09-10-2017	CBI/ACU-IV	0 / 1997	Misc. cases/purpose
16	Cr Case/5281097/2016	CBI Vs DHANESH CHAND AGGARWAL ETC	Indian Penal Code--	04-06-2007	07-09-2017	CBI/EQU-VII	0 / 2005	Misc./ Appearance
17	Ct Cases/4207/2016	SURINDER BANSAL Vs SHIV KUMAR BANSAL	Indian Penal Code--	08-11-2002	02-08-2017	Mukherji Nagar	/ 0	Misc./ Appearance
18	Cr Case/5287131/2016	STATE Vs DEVENDER	Indian Penal Code--	15-01-2007	22-09-2017	Mukherji Nagar	152 / 2006	Misc./ Appearance
19	Cr Case/5287395/2016	STATE Vs VISHAL DABAS	Indian Penal Code--	25-09-2012	22-07-2017	Adarsh Nagar	494 / 2002	Misc./ Appearance
20	Cr Case/5287378/2016	STATE Vs JINDRO	Punjab Excise Act 1914--	16-11-2005	07-09-2017	Mukherji Nagar	483 / 2004	Misc./ Appearance
21	Cr Case/5287608/2016	STATE Vs RAJU VISWAKARMA ETC	Indian Penal Code--	15-09-2006	26-07-2017	Mukherji Nagar	285 / 2003	Misc./ Appearance
22	Ct Cases/4407/2016	VIJAY MALIK Vs SAHIB SINGH	Negotiable Instruments Act--	02-05-2011	03-11-2017	Mukherji Nagar	/ 0	Misc./ Appearance
23	Cr Case/5290496/2016	STATE Vs BRAHM PRAKASH	Indian Arms Act 1959--	15-09-2006	02-08-2017	Mukherji Nagar	306 / 2002	Misc./ Appearance
24	Cr Case/5288156/2016	STATE Vs RAJAN @ RAHUL ETC	Indian Penal Code--	05-09-2006	28-07-2017	Mukherji Nagar	247 / 2003	Misc./ Appearance
25	Cr Case/5289429/2016	STATE Vs KISHAN	Indian Arms Act 1959--	23-03-2009	14-09-2017	Mukherji Nagar	520 / 2005	Misc./ Appearance
26	Cr Case/5289819/2016	STATE Vs RAJ KUMAR	Indian Penal Code--	29-07-2006	16-10-2017	Mukherji Nagar	457 / 2005	Misc./ Appearance
27	Cr Case/5289839/2016	STATE Vs JANE ALAM	Indian Arms Act 1959--	24-08-2009	31-07-2017	Mukherji Nagar	435 / 2006	Misc./ Appearance
28	Cr Case/5281700/2016	STATE Vs PRITAM SINGH	Indian Penal Code--	02-09-2006	25-07-2017	Mukherji Nagar	19 / 1994	Prosecution Evidence
29	Cr Case/5282456/2016	STATE Vs DEEPAK KAPOOR @ DEEPU	Indian Penal Code--	03-02-2003	03-08-2017	Mukherji Nagar	608 / 2002	Prosecution Evidence
30	Cr Case/5282678/2016	STATE Vs MEHAR SINGH	Indian Penal Code--1	06-09-2006	28-08-2017	Mukherji Nagar	380 / 2003	Prosecution Evidence
31	Cr Case/5287764/2016	STATE Vs PRITHVI SINGH	Indian Penal Code--	20-09-2006	14-08-2017	Mukherji Nagar	230 / 1999	Prosecution Evidence
32	Cr Case/5287960/2016	STATE Vs JAGDISH KUMAR	Indian Penal Code--	12-09-2006	12-10-2017	Mukherji Nagar	33 / 2000	Prosecution Evidence
33	Cr Case/5288029/2016	STATE Vs MADAN RAM	Indian Penal Code--	27-10-2010	22-07-2017	Mukherji Nagar	162 / 1999	Prosecution Evidence
34	Cr Case/5287163/2016	STATE Vs RAGHU RAJ SINGH ETC	Indian Penal Code--Indian Arms Act 1959--	06-09-2006	26-08-2017	Mukherji Nagar	318 / 2002	Prosecution Evidence
35	Cr Case/5288232/2016	STATE Vs GYANENDR @ BOBBY	Indian Penal Code--	16-09-2006	05-08-2017	Mukherji Nagar	54 / 1999	Prosecution Evidence
36	Cr Case/5286542/2016	STATE Vs SMT RAJ BALA	Indian Penal Code--	05-09-2006	21-08-2017	Mukherji Nagar	445 / 2004	Prosecution Evidence
37	Cr Case/5288006/2016	STATE Vs BRIJLAL	Indian Penal Code--	06-09-2006	24-08-2017	Mukherji Nagar	381 / 2000	Prosecution Evidence
38	Cr Case/5287725/2016	STATE Vs SALIM	Indian Penal Code--	22-08-2006	15-09-2017	Mukherji Nagar	344 / 2002	Prosecution Evidence
39	Cr Case/5287151/2016	STATE Vs RAKESH KUMAR	Indian Penal Code--	02-03-2009	10-08-2017	Mukherji Nagar	525 / 2006	Prosecution Evidence

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40	Cr Case/5287996/2016	STATE Vs LAXMAN SINGH	Indian Penal Code--	17-08-2006	03-10-2017	Mukherji Nagar	568	/ 2001	Prosecution Evidence
41	Cr Case/5287634/2016	STATE Vs OMKUMAR RAHUL	Indian Penal Code--	04-09-2003	26-07-2017	Mukherji Nagar	151	/ 2003	Prosecution Evidence
42	Cr Case/5288311/2016	STATE Vs PRITPAL @ GOLDY	Indian Penal Code--	02-02-2007	05-09-2017	Mukherji Nagar	428	/ 2006	Prosecution Evidence
43	Cr Case/5287733/2016	STATE Vs KULDEEP SINGH	Indian Penal Code--	06-09-2006	19-08-2017	Mukherji Nagar	256	/ 2000	Prosecution Evidence
44	Cr Case/5287379/2016	STATE Vs HAR PAL SINGH	Indian Penal Code--	06-09-2006	29-07-2017	Mukherji Nagar	426	/ 2004	Prosecution Evidence
45	Cr Case/5287925/2016	STATE Vs PARAMJEET SINGH PAMMI	Indian Penal Code--	06-09-2006	07-09-2017	Mukherji Nagar	23	/ 2001	Prosecution Evidence
46	Cr Case/5287859/2016	STATE Vs AMITA GOVIL @ SHALU	Indian Penal Code--	12-09-2006	28-10-2017	Mukherji Nagar	382	/ 2005	Prosecution Evidence
47	Cr Case/5288026/2016	STATE Vs RAVI KUMAR	Indian Penal Code--	01-09-2006	24-10-2017	Mukherji Nagar	620	/ 2002	Prosecution Evidence
48	Cr Case/5287956/2016	STATE Vs SHANKAR GUPTA @ MANI KUMAR	Indian Arms Act 1959--	23-09-2006	26-10-2017	Mukherji Nagar	280	/ 2006	Prosecution Evidence
49	Cr Case/5287989/2016	STATE Vs SMT SAROJ DEVI	Indian Penal Code--	20-09-2006	23-10-2017	Mukherji Nagar	291	/ 2005	Prosecution Evidence
50	Cr Case/5288107/2016	STATE Vs SHAUKAT ALI	Indian Penal Code--	09-01-2007	25-07-2017	Mukherji Nagar	378	/ 2003	Prosecution Evidence
51	Cr Case/5288459/2016	STATE Vs RAJ CHOUDHARY	Indian Penal Code--	01-09-2006	29-08-2017	Mukherji Nagar	324	/ 2004	Prosecution Evidence
52	Cr Case/5288128/2016	STATE Vs RAMKESH MEENA	Indian Penal Code--	14-09-2006	16-08-2017	Mukherji Nagar	281	/ 2005	Prosecution Evidence
53	Cr Case/5288133/2016	STATE Vs ISTKAR HUSSAIN	Indian Penal Code--	19-08-2004	02-08-2017	Mukherji Nagar	457	/ 2002	Prosecution Evidence
54	Cr Case/5288145/2016	STATE Vs RANJEET SINGH ETC	Indian Penal Code--	22-08-2006	22-07-2017	Mukherji Nagar	98	/ 2002	Prosecution Evidence
55	Cr Case/5289831/2016	STATE Vs BASANT KUMAR	Indian Penal Code--	08-09-2006	21-07-2017	Mukherji Nagar	347	/ 2003	Prosecution Evidence
56	Cr Case/5288917/2016	STATE Vs MANOJ	Indian Penal Code--	07-03-2009	08-09-2017	Mukherji Nagar	167	/ 2005	Prosecution Evidence
57	Cr Case/5288972/2016	STATE Vs SURESH	Indian Penal Code--	01-12-2006	24-08-2017	Mukherji Nagar	342	/ 2006	Prosecution Evidence
58	Cr Case/5289521/2016	STATE Vs PAWAN PAL	Indian Penal Code--	06-09-2006	25-08-2017	Mukherji Nagar	88	/ 2005	Prosecution Evidence
59	Cr Case/5289591/2016	STATE Vs MANOJ ETC	Indian Penal Code--	17-02-2006	11-10-2017	Mukherji Nagar	602	/ 2005	Prosecution Evidence
60	Cr Case/5289614/2016	STATE Vs SANJEEV KUMAR	Indian Penal Code--	02-11-2006	28-07-2017	Mukherji Nagar	481	/ 2004	Prosecution Evidence
61	Cr Case/5289693/2016	STATE Vs MANMOHAN TRIPATI	Indian Penal Code--	12-09-2006	18-08-2017	Mukherji Nagar	83	/ 2002	Prosecution Evidence
62	Cr Case/5289926/2016	STATE Vs HANIF	Indian Penal Code--	05-02-2007	23-08-2017	Mukherji Nagar	55	/ 2006	Prosecution Evidence
63	Cr Case/5287715/2016	STATE Vs MAHENDER SINGH	Indian Penal Code--	04-08-2004	25-07-2017	Mukherji Nagar	320	/ 2000	Statement of Accused
64	Cr Case/5290724/2016	STATE Vs SANJEEV KUMAR	Indian Penal Code--	24-11-2009	26-07-2017	Mukherji Nagar	54	/ 2005	Statement of Accused

LIST OF MORE THAN 10 YRS. OLD CASES IN THE COURT OF MS. RICHA MANCHANDA, LD. MM (MAHILA COURT), NORTH

Sr. No.	Case No.	Petitioner Name Vs Respondent Name	Act Section	Date of Registration	Next Date	Police Station	FIR No.	Purpose
1	Cr Case/5290319/2016	STATE Vs KARNAIL SINGH	Indian Penal Code—498	20-02-2007	29-12-2017	Narela Ind Area	194 / 1998	Arguments
2	Cr Case/5289928/2016	STATE Vs BRIJESH SAINI	Indian Penal Code—498	19-10-2006	16-12-2018	Rohini	739 / 2003	Arguments
3	Cr Case/5289864/2016	STATE Vs ASHWANI	Indian Penal Code—498	03-08-2005	14-01-2018	Narela Ind Area	472 / 2004	Arguments
4	Cr Case/5290771/2016	STATE Vs MUKESH	Indian Penal Code—498	24-09-2005	30-12-2017	Bawana	372 / 2005	Arguments
5	Cr Case/5290390/2016	STATE Vs RAVI KANT	Indian Penal Code—498	27-04-2007	30-12-2017	Mangol Puri	410 / 2004	Arguments
6	Cr Case/5289888/2016	STATE Vs NAVEEN ARORA	Indian Penal Code—498	11-05-2007	21-09-2017	Prashant Vihar	157 / 2007	Arguments
7	Cr Case/5289613/2016	STATE Vs HARISH THAKUR	Indian Penal Code—498	11-01-2007	27-07-2017	Prashant Vihar	277 / 2006	Arguments On Charge
8	Cr Case/5290115/2016	STATE Vs KK MANOHARAN	Indian Penal Code—498	13-12-2008	25-07-2017	Prashant Vihar	241 / 2000	Charge
9	Cr Case/5290014/2016	STATE Vs MANOJ KUMAR SO LATE MAAN SINGH	Indian Penal Code—498	24-05-2007	05-09-2017	Mangol Puri	524 / 2002	Charge
10	Cr Case/5288888/2016	STATE Vs SATBIR	Indian Penal Code—498	05-02-2007	11-10-2017	Alipur	477 / 2004	Charge
11	Cr Case/5289836/2016	STATE Vs RIYAZ HUSAIN @ REPU	Indian Penal Code—498	10-05-2007	03-08-2017	Narela Ind Area	536 / 2005	Charge
12	Cr Case/5289757/2016	STATE Vs SUNIL KUMAR	Indian Penal Code—498	03-02-2007	13-09-2017	Sultan Puri	2058 / 2005	Charge
13	Cr Case/5290027/2016	STATE Vs LALIT BATRA	Indian Penal Code—498	14-03-2007	28-07-2017	Rohini	301 / 2005	Charge
14	Cr Case/5290232/2016	STATE Vs KAILASH CHAND	Indian Penal Code—498	08-12-2006	21-07-2017	SP Badli	377 / 1995	Complaint Evidence
15	Cr Case/5290298/2016	STATE Vs RAJVINDER SINGH MALIK	Indian Penal Code—498	20-03-2007	25-07-2017	Bawana	482 / 2004	Complaint Evidence
16	Ct Cases/10263/2016	SAPNA SANGWAN Vs SUSHIL KUMAR	Protection of Women from Domes	24-02-2007	17-08-2017	Sultan Puri	/ 0	Complaint Evidence
17	Cr Case/5290192/2016	STATE Vs BHOOP SINGH	Indian Penal Code—498	01-12-2008	01-08-2017	Mangol Puri	41 / 1998	Defence Evidence
18	Cr Case/5289969/2016	STATE Vs RAJIV LOCHAN	Indian Penal Code—498	13-02-2007	10-08-2017	Rohini	815 / 1998	Defence Evidence
19	Cr Case/5289056/2016	STATE Vs JAI KISHAN ROAR	Indian Penal Code—498	27-02-2007	13-01-2018	Bawana	277 / 1998	Defence Evidence
20	Cr Case/5290427/2016	STATE Vs VIJAY KUMAR	Indian Penal Code—498	17-02-2007	17-10-2018	Rohini	136 / 2001	Defence Evidence
21	Cr Case/5290143/2016	STATE Vs PRAKASH CHAND	Indian Penal Code—498	05-08-2005	29-08-2017	SP Badli	303 / 2004	Defence Evidence
22	Cr Case/5289896/2016	STATE Vs RAJENDER SINGH	Indian Penal Code—498	23-11-2006	27-09-2017	Prashant Vihar	678 / 2005	Defence Evidence
23	Cr Case/5289146/2016	STATE Vs SANJU	Indian Penal Code—498	01-11-2008	02-08-2017	SP Badli	642 / 2006	Defendant/Respondent Evidence
24	Cr Case/5289144/2016	STATE Vs TARA CHAND	Indian Penal Code—498	12-11-2003	22-04-2017	Rohini	87 / 2003	Final Arguments
25	Cr Case/5289665/2016	STATE Vs NANAK CHAND	Indian Penal Code—498	07-02-2007	04-08-2017	Rohini	279 / 2002	Final Arguments
26	Ct Cases/5138/2016	KAMAL JEET SHARMA Vs SUHITRA GOEL	Negotiable Instruments Act	18-12-2008	22-02-2017	Janak Puri	/ 0	Final Arguments
27	Ct Cases/5235/2016	STATE Vs RAVINDER SHYAM	Indian Penal Code—498	07-04-2007	13-01-2018	Mangol Puri	356 / 2002	Final Arguments
28	Cr Case/5290283/2016	STATE Vs SUNIL KUMAR SO BHOLA RAM	Indian Penal Code—498	18-12-2006	03-11-2016	Mangol Puri	735 / 2002	Final Arguments
29	Cr Case/5290332/2016	STATE Vs AMIT SHARMA	Indian Penal Code—498	13-02-2007	27-07-2017	Prashant Vihar	816 / 2004	Final Arguments
30	Cr Case/5289519/2016	STATE Vs RAM PHAL	Indian Penal Code—498	20-10-2008	29-07-2017	Kanjhawala	315 / 2004	Final Arguments
31	Cr Case/5289589/2016	STATE Vs MOHD SULTAN	Indian Penal Code—498	29-05-2007	14-01-2018	Sultan Puri	704 / 2002	Final Arguments
32	Cr Case/5289963/2016	STATE Vs YOGESH MEHTA	Indian Penal Code—498	04-01-2007	12-05-2017	Rohini	635 / 2002	Final Arguments
33	Cr Case/5289438/2016	STATE Vs SHYAMO DEVI	Indian Penal Code—498	25-06-2007	26-12-2016	Narela Ind Area	174 / 2006	Final Arguments
34	Cr Case/5289708/2016	STATE Vs DHEER SINGH	Indian Penal Code—498	18-04-2007	05-11-2016	Sultan Puri	267 / 2007	Final Arguments
35	Cr Case/5290606/2016	STATE Vs ANIL SINGH	Indian Penal Code—498	23-03-2007	03-02-2017	Sultan Puri	1221 / 2006	Misc. Arguments
36	MISC CRL/2/2016	DEPARTMENT Vs MAHABIR SINGH	Indian Penal Code—498	10-11-2009	23-01-2019		291 / 1999	Misc. cases/purpose
37	MISC CRL/25/2016	SANTI DEVI Vs CHANDRIKA ETC	Code of Criminal Procedure	10-01-2012	13-06-2018	Bawana	/ 0	Misc. cases/purpose
38	Cr Case/5290334/2016	STATE Vs SUMER SINGH	Indian Penal Code—498	15-03-2007	03-01-2017	Alipur	127 / 2003	Misc. cases/purpose
39	MISC CRL/27/2016	DEPARTMENT ENQUIRY Vs KAMAL BAJAJ	Indian Penal Code—498	22-07-2006	17-09-2016		159 / 2005	Misc. cases/purpose
40	Cr Case/5289921/2016	STATE Vs ASHOK MANDAL	Indian Penal Code—498	22-03-2007	13-01-2018	Mangol Puri	92 / 2006	Misc. cases/purpose
41	Cr Case/5285340/2016	STATE Vs INDER PAL	Indian Penal Code—498	23-03-2012	16-08-2017	Sultan Puri	420 / 1993	Misc./ Appearance
42	Ct Cases/5175/2016	AZAD SINGH Vs RAN SINGH	Indian Penal Code—498	12-07-2007	04-08-2017		651 / 1995	Misc./ Appearance
43	Cr Case/5282401/2016	STATE Vs ANAND KUMAR SO LALITA PRASAD	Indian Penal Code—498	17-01-2007	11-08-2017	Prashant Vihar	616 / 2002	Misc./ Appearance

44	Cr Case/5287209/2016	STATE Vs SANJAY KUMAR	Indian Penal Code—498	19-09-2001	08-08-2017	Rohini	187	/ 2000	Misc./ Appearance
45	Cr Case/5294835/2016	STATE Vs VINAY GULATI	Indian Penal Code—498	29-06-2012	01-09-2017	SP Badli	492	/ 1997	Misc./ Appearance
46	Ct Cases/4593/2016	BINDU Vs RAJ NARAYAN	Indian Penal Code—498	13-10-2006	08-08-2017	SP Badli	/ 0		Misc./ Appearance
47	Cr Case/5283323/2016	STATE Vs VIJAY SACHDEVA	Indian Penal Code—498	26-10-2006	13-01-2018	Sultan Puri	222	/ 2003	Misc./ Appearance
48	Cr Case/5289971/2016	STATE Vs PUSHPA	Indian Penal Code—Dowry Prohib	01-11-2006	05-08-2017	Mangol Puri	166	/ 1999	Misc./ Appearance
49	Cr Case/5284982/2016	STATE Vs DEVI SINGH PAL SO LATE CHET RAM	Indian Penal Code—498	07-03-2007	02-08-2017	Alipur	190	/ 2004	Misc./ Appearance
50	Cr Case/5289134/2016	STATE Vs MURTI DEVI	Indian Penal Code—498	13-10-2006	13-04-2017	Narela Ind Area	168	/ 1999	Misc./ Appearance
51	Cr Case/5287295/2016	STATE Vs VIRENDER SINGH	Indian Penal Code—498	17-02-2007	24-07-2017	Rohini	294	/ 2003	Misc./ Appearance
52	Cr Case/5287424/2016	STATE Vs BHAGWAN DASS	Indian Penal Code—498	21-02-2007	22-11-2017	Mangol Puri	952	/ 2006	Misc./ Appearance
53	Cr Case/5289508/2016	STATE Vs MUSTAQ	Indian Penal Code—498	16-08-2001	13-09-2017	Sultan Puri	884	/ 2000	Misc./ Appearance
54	Cr Case/5289707/2016	STATE Vs NAVEEN KUMAR	Indian Penal Code—498	09-07-2003	18-09-2017	Prashant Vihar	20	/ 2000	Misc./ Appearance
55	Cr Case/5289857/2016	STATE Vs SANJAY MITTAL	Indian Penal Code—498	25-07-2003	24-07-2017	Prashant Vihar	121	/ 2000	Misc./ Appearance
56	Cr Case/5289900/2016	STATE Vs RAJINDER PRASAD	Indian Penal Code—498	15-09-2003	26-08-2017	SP Badli	688	/ 1999	Misc./ Appearance
57	Cr Case/5289625/2016	STATE Vs VINOD	Indian Penal Code—498	27-10-2006	29-07-2017	Sultan Puri	20	/ 2001	Misc./ Appearance
58	Cr Case/5290568/2016	STATE Vs LAL SINGH	Indian Penal Code—498	22-11-2006	26-10-2017	SP Badli	211	/ 1999	Misc./ Appearance
59	Cr Case/5289759/2016	STATE Vs BHARAT BHUSHAN	Indian Penal Code—498	13-02-2007	06-09-2017	Rohini	752	/ 2000	Misc./ Appearance
60	Cr Case/5290611/2016	STATE Vs SURESH DEVI	Indian Penal Code—498	15-11-2006	17-07-2017	Bawana	169	/ 1999	Misc./ Appearance
61	Cr Case/5290191/2016	STATE Vs RAJ KUMAR	Indian Penal Code—498	06-01-2007	18-11-2016	Mangol Puri	91	/ 2002	Misc./ Appearance
62	Cr Case/5290314/2016	STATE Vs SHIVJI MEHTO	Indian Penal Code—498	27-08-2003	05-08-2017	Mangol Puri	914	/ 2000	Misc./ Appearance
63	Cr Case/5290631/2016	STATE Vs DARA SINGH	Indian Penal Code—498	14-02-2007	11-07-2017	Sultan Puri	984	/ 2001	Misc./ Appearance
64	Cr Case/5289088/2016	STATE Vs SAMAR SINGH	Indian Penal Code—498	27-10-2006	19-08-2017	Prashant Vihar	330	/ 2003	Misc./ Appearance
65	Cr Case/5289667/2016	STATE Vs BRIJESH KUMAR MISHRA	Indian Penal Code—498	05-03-2007	01-09-2017	Mangol Puri	596	/ 2003	Misc./ Appearance
66	Cr Case/5289811/2016	STATE Vs MOHD SHARIF	Indian Penal Code—498	31-01-2007	02-08-2017	Alipur	338	/ 2002	Misc./ Appearance
67	Cr Case/5289890/2016	STATE Vs BALWAN SINGH	Indian Penal Code—498	01-11-2008	29-07-2017	Alipur	238	/ 2003	Misc./ Appearance
68	Ct Cases/5140/2016	RAJ RANI Vs AMAR SINGH	Code of Criminal Procedure	27-10-2006	25-10-2017	Kanjhawala	/ 0		Misc./ Appearance
69	Cr Case/5289846/2016	STATE Vs OMBIR SINGH	Indian Penal Code—498	06-10-2008	08-08-2017	Sultan Puri	836	/ 2007	Misc./ Appearance
70	Cr Case/5289930/2016	STATE Vs ALI JABBAR @ SALIM ETC	Indian Penal Code—498	26-10-2008	22-12-2017	Sultan Puri	759	/ 2002	Misc./ Appearance
71	Cr Case/5289871/2016	STATE Vs GAJRAJ	Indian Penal Code—498	13-10-2006	28-08-2017	Rohini	181	/ 2003	Misc./ Appearance
72	Cr Case/5290127/2016	STATE Vs SHIV DEVI	Indian Penal Code—498	11-07-2007	21-07-2017	Mangol Puri	563	/ 2003	Misc./ Appearance
73	Cr Case/5290001/2016	STATE Vs RAKESH	Indian Penal Code—498	01-11-2008	01-08-2017	Prashant Vihar	497	/ 2002	Misc./ Appearance
74	Cr Case/5290033/2016	STATE Vs ANIL KUMAR	Indian Penal Code—498	30-11-2007	07-10-2017	Narela Ind Area	157	/ 2003	Misc./ Appearance
75	Ct Cases/5223/2016	STATE Vs RAJESH SO RAM PAL	Indian Penal Code—498	21-01-2003	01-08-2017	Rohini	397	/ 2002	Misc./ Appearance
76	Cr Case/5289003/2016	STATE Vs MOHD SHAKEEL SAIFI	Indian Penal Code—498	12-09-2011	05-08-2017	Mangol Puri	731	/ 2005	Misc./ Appearance
77	Cr Case/5290167/2016	STATE Vs LALIT SHARMA	Indian Penal Code—498	17-10-2006	03-08-2017	Kanjhawala	101	/ 2002	Misc./ Appearance
78	Cr Case/5290552/2016	STATE Vs SINDHESAR SAHANI	Indian Penal Code—498	21-02-2007	13-01-2018	Bawana	72	/ 2004	Misc./ Appearance
79	Cr Case/5289361/2016	STATE Vs ROHTASH	Indian Penal Code—498	22-01-2007	14-09-2017	Kanjhawala	204	/ 2004	Misc./ Appearance
80	Cr Case/5289382/2016	STATE Vs KALU	Indian Penal Code—498	25-11-2005	01-09-2017	Prashant Vihar	823	/ 2005	Misc./ Appearance
81	Cr Case/5290768/2016	STATE Vs MAHESH @MANTI	Indian Penal Code—498	19-10-2006	28-07-2017	Narela Ind Area	27	/ 2004	Misc./ Appearance
82	Cr Case/5289812/2016	STATE Vs SARIF KHAN	Indian Penal Code—498	20-10-2006	13-10-2017	Bawana	115	/ 2004	Misc./ Appearance
83	Cr Case/5290530/2016	STATE Vs RAJAN GANDHI	Indian Penal Code—498	28-10-2006	20-11-2017	Rohini	535	/ 2004	Misc./ Appearance
84	Cr Case/5290901/2016	STATE Vs ISHWAR SINGH	Indian Penal Code—498	16-04-2007	29-07-2017	Kanjhawala	124	/ 2003	Misc./ Appearance
85	Cr Case/5289067/2016	STATE Vs MUNESH	Indian Penal Code—498	26-02-2007	03-10-2017	SP Badli	662	/ 2005	Misc./ Appearance
86	Cr Case/5289247/2016	STATE Vs PAWAN KUMAR SO RAM CHAND	Indian Penal Code—498	26-06-2007	09-08-2017	Prashant Vihar	418	/ 2005	Misc./ Appearance
87	Cr Case/5289738/2016	STATE Vs SATYA PRAKASH	Indian Penal Code—498	28-10-2006	09-10-2017	SP Badli	1008	/ 2005	Misc./ Appearance
88	Cr Case/5289843/2016	STATE Vs JAIVEER	Indian Penal Code—498	30-11-2006	01-08-2017	Rohini	493	/ 2005	Misc./ Appearance
89	Cr Case/5289865/2016	STATE Vs DHARMINDER	Indian Penal Code—498	19-12-2006	28-07-2017	Kanjhawala	50	/ 2006	Misc./ Appearance
90	Cr Case/5289689/2016	STATE Vs SUBHASH MUKERJEE	Indian Penal Code—498	10-04-2007	25-09-2017	Rohini	441	/ 2005	Misc./ Appearance
91	Ct Cases/5152/2016	PINKI Vs ADARSH KUMAR	Protection of Women from Domes	23-12-2006	25-01-2017	Mangol Puri	/ 0		Misc./ Appearance
92	Cr Case/5290000/2016	STATE Vs FAIZUDDIN	Indian Penal Code—498	15-11-2006	01-06-2017	Mangol Puri	212	/ 2003	Misc./ Appearance
93	Cr Case/5290258/2016	STATE Vs ASHOK KUMAR	Indian Penal Code—498	18-05-2007	04-12-2017	Alipur	174	/ 2004	Misc./ Appearance
94	Cr Case/5290336/2016	STATE Vs DEEPAK	Indian Penal Code—498	03-11-2006	05-08-2017	Rohini	1014	/ 2004	Misc./ Appearance

95	Cr Case/5290494/2016	STATE Vs KAMLA	Indian Penal Code—498	21-05-2007	10-10-2017	Mangol Puri	276	/ 2005	Misc./ Appearance
96	Cr Case/5289840/2016	STATE Vs GOVIND KUMAR	Indian Penal Code—498	18-04-2007	01-09-2017	Sultan Puri	1161	/ 2006	Misc./ Appearance
97	Cr Case/5290599/2016	STATE Vs DEEPAK SO HRBIR SINGH	Indian Penal Code—498	18-05-2007	01-11-2017	Bawana	349	/ 2004	Misc./ Appearance
98	Cr Case/5290632/2016	STATE Vs VIJAY PAL SO GAJE SINGH	Indian Penal Code—498	06-03-2007	05-01-2017	SP Badli	582	/ 2003	Misc./ Appearance
99	Cr Case/5290736/2016	STATE Vs SURENDER SINGH SO KARAMBIR SINGH	Indian Penal Code—498	26-10-2006	17-10-2017	Kanjhawala	257	/ 2005	Misc./ Appearance
100	Cr Case/5289941/2016	STATE Vs RAJESH KUMAR SO SURAJ BHAN	Indian Penal Code—498	15-01-2007	29-12-2017	Narela Ind Area	243	/ 2006	Misc./ Appearance
101	Cr Case/5289977/2016	STATE Vs HANS RAJ	Indian Penal Code—498	23-05-2007	08-08-2017	Sultan Puri	972	/ 2005	Misc./ Appearance
102	Cr Case/5290278/2016	STATE Vs SATISH	Indian Penal Code—498	19-05-2007	25-09-2017	Bawana	374	/ 2005	Misc./ Appearance
103	Cr Case/5290281/2016	STATE Vs DEVENDER	Indian Penal Code—498	23-02-2007	21-11-2017	Mangol Puri	94	/ 2004	Misc./ Appearance
104	Cr Case/5290306/2016	STATE Vs NITIN	Indian Penal Code—498	08-06-2007	29-12-2017	Alipur	135	/ 2006	Misc./ Appearance
105	Cr Case/5290350/2016	STATE Vs RAJESH	Indian Penal Code—498	22-01-2007	05-09-2017	Sultan Puri	1625	/ 2004	Misc./ Appearance
106	Cr Case/5290767/2016	STATE Vs MOHD WASIM	Indian Penal Code—498	03-03-2007	23-08-2017	SP Badli	471	/ 2004	Misc./ Appearance
107	Cr Case/5290783/2016	STATE Vs SUNDER	Indian Penal Code—498	11-04-2008	25-09-2017	Bawana	375	/ 2005	Misc./ Appearance
108	Cr Case/5287451/2016	STATE Vs BHOOP KISHORE	Indian Penal Code—498	18-12-2006	10-08-2017	Sultan Puri	1049	/ 2003	Order On Charge
109	Cr Case/5290507/2016	STATE Vs PURSHOTTAM DASS GUPTA SO MADAN C	Indian Penal Code—498	05-02-2007	14-08-2017	Prashant Vihar	411	/ 2003	Order On Charge
110	Cr Case/5290128/2016	STATE Vs VINOD KUMAR SO LATE NATHU RAM	Indian Penal Code—498	17-10-2006	21-08-2017	Mangol Puri	562	/ 2003	Order On Charge
111	Cr Case/5289973/2016	STATE Vs RK DHODHY	Indian Penal Code—498	08-06-2007	30-12-2017	Prashant Vihar	517	/ 2004	Order On Charge
112	Cr Case/5289837/2016	STATE Vs GULAB SINGH	Indian Penal Code—498	18-05-2007	29-12-2017	SP Badli	651	/ 1995	Order/ Judgement
113	Cr Case/5289808/2016	STATE Vs SHRI BHAGWAN	Indian Penal Code—498	07-11-2001	13-06-2018	Prashant Vihar	64	/ 1999	Order/ Judgement
114	Cr Case/5287351/2016	STATE Vs MOHAN	Indian Penal Code—498	09-01-2007	26-11-2016	Sultan Puri	2001	/ 2005	Order/ Judgement
115	Cr Case/5288455/2016	STATE Vs SONU @CHIKNA	Indian Penal Code—498	30-10-2006	25-09-2017	Sultan Puri	377	/ 2006	Order/ Judgement
116	Ct Cases/5130/2016	SHEELA Vs MADAN LAL	Indian Penal Code—498	13-02-2007	16-08-2017	Bawana	/ 0		Order/ Judgement
117	Cr Case/5289974/2016	STATE Vs VED NARAIN	Indian Penal Code—498	19-03-2007	05-11-2018	Sultan Puri	1050	/ 2004	Order/ Judgement
118	Cr Case/5289939/2016	STATE Vs KEWAL KRISHAN	Indian Penal Code—498	04-01-2007	30-12-2017	Rohini	12	/ 2006	Order/ Judgement
119	Ct Cases/5295/2016	ASHA @ SONIA Vs RAKESH KUMAR	Indian Penal Code—498	16-11-2006	30-08-2017	Rohini	/ 0		Order/Judgement
120	Cr Case/5289727/2016	STATE Vs RAJINDER SINGH SO GIAN SINGH	Indian Penal Code—498	06-11-2006	27-06-2017	Alipur	166	/ 2003	Order/Judgement
121	Cr Case/5290264/2016	STATE Vs HARI PRAKASH SO JEET RAM	Indian Penal Code—498	18-10-2006	23-02-2017	Narela Ind Area	26	/ 2005	Order/Judgement
122	Cr Case/5289947/2016	STATE Vs VINOD JUNEJA	Indian Penal Code—498	19-01-2007	03-08-2017	Mangol Puri	956	/ 1997	Plaintiff/Petitioner Evidence
123	Cr Case/5287199/2016	STATE Vs SANTOSH	Indian Penal Code—498	08-06-2007	25-07-2017	Bawana	115	/ 2006	Plaintiff/Petitioner Evidence
124	Ct Cases/4986/2016	RAJ BALA Vs BALJEET SINGH DABAS	Indian Penal Code—498	27-10-2006	01-08-2017	Bawana	/ 0		Plaintiff/Petitioner Evidence
125	Cr Case/5290574/2016	STATE Vs SHIV NARAYAN CHOWDHARY	Indian Penal Code—498	19-08-2006	13-06-2017	Sultan Puri	912	/ 2004	Plaintiff/Petitioner Evidence
126	Cr Case/5289945/2016	STATE Vs GANGA BISHAN	Indian Penal Code—498	10-05-2007	02-08-2017	Narela Ind Area	439	/ 2004	Plaintiff/Petitioner Evidence
127	Cr Case/5290770/2016	STATE Vs KRISHAN KUMAR	Indian Penal Code—498	20-12-2008	11-11-2016	Sultan Puri	1336	/ 2006	Plaintiff/Petitioner Evidence
128	Cr Case/5290633/2016	STATE Vs PADAM SINGH	Indian Penal Code—498	04-04-2007	16-10-2016	SP Badli	53	/ 1998	Proper Order
129	Cr Case/5287200/2016	STATE Vs OM PRAKASH SO DAYANAND	Indian Penal Code—498	28-08-2003	22-08-2017	Alipur	376	/ 2000	Proper Order
130	Cr Case/5289690/2016	STATE Vs RAKESH HANDA	Indian Penal Code—498	01-11-2008	12-07-2017	Rohini	35	/ 1999	Proper Order
131	Cr Case/5288850/2016	STATE Vs RAJESH @ RAJU	Indian Penal Code—498	28-08-2003	06-12-2017	Sultan Puri	969	/ 2002	Proper Order
132	Cr Case/5289765/2016	STATE Vs CHANDER PRAKASH BHATIA	Indian Penal Code—498	19-01-2007	04-06-2019	Prashant Vihar	318	/ 2001	Proper Order
133	Cr Case/5290188/2016	STATE Vs ANIL KUMAR SO RAJ SINGH	Indian Penal Code—498	26-03-2007	24-07-2017	Narela Ind Area	263	/ 2002	Proper Order
134	Cr Case/5290438/2016	STATE Vs PAWAN KUMAR	Indian Penal Code—498	26-10-2006	28-11-2016	SP Badli	389	/ 2005	Proper Order
135	Cr Case/5290448/2016	STATE Vs ANOOP SINGH	Indian Penal Code—498	19-12-2006	30-08-2017	Sultan Puri	534	/ 2003	Proper Order
136	Cr Case/5290531/2016	STATE Vs SHAM SHER SINGH	Indian Penal Code—498	19-01-2007	13-01-2018	Narela Ind Area	41	/ 2005	Proper Order
137	Cr Case/5290415/2016	STATE Vs DEEPAK JAIN	Indian Penal Code—498	31-10-2006	31-07-2017	Prashant Vihar	818	/ 2003	Proper Order
138	Cr Case/5289972/2016	STATE Vs DIGAMBER SINGH	Indian Penal Code—498	25-01-2007	20-09-2017	Kanjhawala	99	/ 2006	Proper Order
139	Cr Case/5290132/2016	STATE Vs PREM SUKH	Indian Penal Code—498	07-07-2003	18-08-2017	Sultan Puri	176	/ 1990	Prosecution Evidence
140	Cr Case/5281621/2016	STATE Vs NASIM BANO	Indian Penal Code—498	01-12-2008	14-08-2017	Mangol Puri	619	/ 2001	Prosecution Evidence
141	Cr Case/5285095/2016	STATE Vs JAGBIR SINGH	Indian Penal Code—498	04-06-2003	27-07-2017	Narela Ind Area	291	/ 1999	Prosecution Evidence
142	Cr Case/5283337/2016	STATE Vs SUDESH KUMAR @ BABLOO	Indian Penal Code—498	29-09-2003	01-08-2017	Narela Ind Area	288	/ 2000	Prosecution Evidence
143	Ct Cases/2763/2016	STATE Vs RAJAN CHAWLA	Indian Penal Code—498	19-10-2006	28-10-2017	Sultan Puri	722	/ 2001	Prosecution Evidence
144	Cr Case/5288809/2016	STATE Vs ASHOK KUMAR SO KUNDAN	Indian Penal Code—498	15-11-2006	05-08-2017	SP Badli	468	/ 1997	Prosecution Evidence
145	Cr Case/5287109/2016	STATE Vs KULDEEP SINGH @ GALU	Indian Penal Code—498	20-03-2007	08-09-2017	Alipur	169	/ 2000	Prosecution Evidence

146	Cr Case/5290766/2016	STATE Vs RAJINDER GARG	Indian Penal Code—498	23-09-2003	18-08-2017	Rohini	646	/ 1998	Prosecution Evidence
147	Cr Case/5287098/2016	STATE Vs CHAND SINGH	Indian Penal Code—498	20-03-2007	08-09-2017	Alipur	221	/ 2000	Prosecution Evidence
148	Cr Case/5284894/2016	STATE Vs HEMRAJ	Indian Penal Code—498	08-02-2007	09-08-2017	Mangol Puri	761	/ 2005	Prosecution Evidence
149	Cr Case/5287049/2016	STATE Vs SUNIL RAJ	Indian Penal Code—498	06-11-2006	01-08-2017	Rohini	446	/ 2002	Prosecution Evidence
150	Cr Case/5289126/2016	STATE Vs RAMESH BHARDWAJ	Indian Penal Code—498	05-06-2003	05-08-2017	Alipur	313	/ 1999	Prosecution Evidence
151	Cr Case/5289478/2016	STATE Vs MAHABIR	Indian Penal Code—498	25-09-2006	29-07-2017	Sultan Puri	900	/ 1998	Prosecution Evidence
152	Cr Case/5289929/2016	STATE Vs OM PRAKASH	Indian Penal Code—498	16-11-2006	31-07-2017	Kanjhawala	107	/ 1999	Prosecution Evidence
153	Cr Case/5289962/2016	STATE Vs SHRI KRISHAN	Indian Penal Code—498	13-04-2007	20-07-2017	Narela Ind Area	342	/ 1999	Prosecution Evidence
154	Cr Case/5290065/2016	STATE Vs RAKESH KUMAR SO LATE BALBIR SINGH	Indian Penal Code—498	27-10-2006	10-08-2017	Rohini	499	/ 1999	Prosecution Evidence
155	Cr Case/5287149/2016	STATE Vs MOHD SHAHID SO SHADKAL	Indian Penal Code—498	26-05-2007	20-07-2017	SP Badli	188	/ 2006	Prosecution Evidence
156	Cr Case/5287069/2016	STATE Vs DHEERAJ RAM	Indian Penal Code—498	27-10-2006	26-08-2017	Sultan Puri	1733	/ 2005	Prosecution Evidence
157	Cr Case/5287186/2016	STATE Vs SHYAM LAL	Indian Penal Code—498	10-04-2007	14-01-2018	Rohini	369	/ 2004	Prosecution Evidence
158	Cr Case/5287198/2016	STATE Vs GAURAV VOHRA	Indian Penal Code—498	06-03-2007	23-08-2017	Prashant Vihar	787	/ 2005	Prosecution Evidence
159	Cr Case/5289264/2016	STATE Vs RAMESH CHAND	Indian Penal Code—498	20-12-2008	19-08-2017	SP Badli	213	/ 2000	Prosecution Evidence
160	Cr Case/5289756/2016	STATE Vs SURAJA RAM	Indian Penal Code—498	02-11-2006	22-07-2017	Bawana	81	/ 2001	Prosecution Evidence
161	Cr Case/5289818/2016	STATE Vs DEVENDER SINGH	Indian Penal Code—498	30-06-2003	28-07-2017	Narela Ind Area	260	/ 2000	Prosecution Evidence
162	Cr Case/5289149/2016	STATE Vs VINOD KUMAR SO LATE HIRA LAL	Indian Penal Code—498	25-07-2003	22-07-2017	Alipur	351	/ 2001	Prosecution Evidence
163	Cr Case/5290245/2016	STATE Vs SATENDER KRISHANVASHIST	Indian Penal Code—498	20-09-2003	08-08-2017	Narela Ind Area	308	/ 1999	Prosecution Evidence
164	Cr Case/5290337/2016	STATE Vs MUNNA LAL	Indian Penal Code—498	09-03-2004	10-11-2017	Sultan Puri	130	/ 1999	Prosecution Evidence
165	Cr Case/5289294/2016	STATE Vs SUBE SINGH	Indian Penal Code—498	09-02-2007	25-07-2017	Bawana	335	/ 2000	Prosecution Evidence
166	Cr Case/5290769/2016	STATE Vs KANHAIYA LAL	Indian Penal Code—498	10-09-2001	20-07-2017	Rohini	888	/ 2000	Prosecution Evidence
167	Cr Case/5290053/2016	STATE Vs MOHD MUKHTIAR	Indian Penal Code—498	19-10-2006	25-07-2017	Rohini	330	/ 2001	Prosecution Evidence
168	Cr Case/5290155/2016	STATE Vs NEETU	Indian Penal Code—498	18-08-2003	25-07-2017	Sultan Puri	585	/ 2001	Prosecution Evidence
169	Cr Case/5290270/2016	STATE Vs GANESH SOOD	Indian Penal Code—498	14-11-2006	05-08-2017	Prashant Vihar	438	/ 2001	Prosecution Evidence
170	Cr Case/5290282/2016	STATE Vs UMED SINGH	Indian Penal Code—498	12-02-2007	31-07-2017	Alipur	266	/ 2002	Prosecution Evidence
171	Cr Case/5290518/2016	STATE Vs MAKAN SINGH	Indian Penal Code—498	17-02-2007	14-09-2017	Alipur	247	/ 2001	Prosecution Evidence
172	Cr Case/5288353/2016	STATE Vs BHAGWANTI	Indian Penal Code—498	05-06-2004	16-12-2017	Sultan Puri	1099	/ 2002	Prosecution Evidence
173	Cr Case/5288423/2016	STATE Vs PREMWATI	Indian Penal Code—498	18-12-2006	25-07-2017	Sultan Puri	1413	/ 2003	Prosecution Evidence
174	Cr Case/5288451/2016	STATE Vs RAVINDER	Indian Penal Code—498	19-01-2007	22-09-2017	Kanjhawala	160	/ 2002	Prosecution Evidence
175	Cr Case/5289333/2016	STATE Vs GANGA SAGAR	Indian Penal Code—498	17-02-2007	25-07-2017	Sultan Puri	989	/ 2002	Prosecution Evidence
176	Cr Case/5289496/2016	STATE Vs KARAN SINGH	Indian Penal Code—498	09-02-2007	02-08-2017	Bawana	371	/ 2003	Prosecution Evidence
177	Cr Case/5289633/2016	STATE Vs TEJ PAL	Indian Penal Code—498	07-10-2003	28-07-2017	Kanjhawala	21	/ 2003	Prosecution Evidence
178	Cr Case/5289659/2016	STATE Vs SHARDA DEVI	Indian Penal Code—498	09-01-2007	26-07-2017	Mangol Puri	765	/ 2002	Prosecution Evidence
179	Cr Case/5288684/2016	STATE Vs TAJINDER PAL SINGH	Indian Penal Code—498	07-12-2012	18-12-2017	Shalimar Bagh	885	/ 2004	Prosecution Evidence
180	Cr Case/5289674/2016	STATE Vs PRADEEP RAGHAV	Indian Penal Code—498	26-10-2006	21-09-2017	Rohini	605	/ 2003	Prosecution Evidence
181	Cr Case/5289724/2016	STATE Vs NARESH KUMAR	Indian Penal Code—498	21-04-2007	04-08-2017	Sultan Puri	322	/ 2001	Prosecution Evidence
182	Cr Case/5289736/2016	STATE Vs SALIL	Indian Penal Code—498	29-05-2007	21-08-2017	Bawana	161	/ 2003	Prosecution Evidence
183	Cr Case/5289758/2016	STATE Vs SUNIL SHARMA SO JITENDER	Indian Penal Code—498	15-03-2007	26-10-2017	Prashant Vihar	169	/ 2003	Prosecution Evidence
184	Cr Case/5289848/2016	STATE Vs PARVINDER	Indian Penal Code—498	23-02-2004	21-07-2017	Narela Ind Area	465	/ 2003	Prosecution Evidence
185	Cr Case/5289824/2016	STATE Vs VIJAY	Indian Penal Code—498	13-12-2008	21-07-2017	Mangol Puri	240	/ 2003	Prosecution Evidence
186	Cr Case/5289943/2016	STATE Vs SOM PRAKASH	Indian Penal Code—498	24-04-2007	20-07-2017	Rohini	246	/ 2003	Prosecution Evidence
187	Cr Case/5289983/2016	STATE Vs HARBHAJAN	Indian Penal Code—498	11-12-2008	09-08-2017	SP Badli	322	/ 2004	Prosecution Evidence
188	Ct Cases/5267/2016	STATE Vs JOGINDER	Indian Penal Code—498	07-11-2008	28-07-2017	Narela Ind Area	192	/ 2003	Prosecution Evidence
189	Cr Case/5290301/2016	STATE Vs RAKESH SO HARISH CHAND	Indian Penal Code—498	11-01-2007	31-12-2017	Sultan Puri	971	/ 2001	Prosecution Evidence
190	Cr Case/5290287/2016	STATE Vs HARVINDER	Indian Penal Code—498	20-11-2006	14-01-2018	SP Badli	585	/ 2002	Prosecution Evidence
191	Cr Case/5290411/2016	STATE Vs SANDEEP KUMAR	Indian Penal Code—498	19-01-2007	10-05-2017	Prashant Vihar	618	/ 2003	Prosecution Evidence
192	Cr Case/5290375/2016	STATE Vs BHIM SAIN	Indian Penal Code—498	28-04-2007	07-09-2017	Rohini	228	/ 2003	Prosecution Evidence
193	Cr Case/5290400/2016	STATE Vs MAHESH SO MANOHAR LAL	Indian Penal Code—498	07-02-2007	05-08-2017	Rohini	345	/ 2001	Prosecution Evidence
194	Cr Case/5289303/2016	STATE Vs HEERA LAL GANDHI	Indian Penal Code—498	13-03-2007	19-08-2017	Sultan Puri	1648	/ 2004	Prosecution Evidence
195	Cr Case/5294814/2016	STATE Vs JD AGGARWAL	Indian Penal Code—498	04-11-2008	21-08-2017	Ashok Vihar	637	/ 2004	Prosecution Evidence
196	Cr Case/5289488/2016	STATE Vs SATISH KUMAR	Indian Penal Code—498	01-11-2006	09-08-2017	Mangol Puri	606	/ 2004	Prosecution Evidence

197	Cr Case/5289542/2016	STATE Vs SAJAD ANWAR	Indian Penal Code—498	03-10-2006	12-09-2017	Prashant Vihar	133	/ 2004	Prosecution Evidence
198	Ct Cases/5043/2016	STATE Vs SATYA PAL CHUG	Indian Penal Code—498	24-05-2007	26-08-2017	Rohini	544	/ 2005	Prosecution Evidence
199	Cr Case/5289769/2016	STATE Vs KISHAN KUMAR	Indian Penal Code—498	05-12-2006	31-07-2017	Sultan Puri	1432	/ 2004	Prosecution Evidence
200	Cr Case/5289822/2016	STATE Vs SURINDER SINGH @ TONI SOLATE RANJIT	Indian Penal Code--Dowry Prohib	20-10-2006	26-10-2017	Prashant Vihar	582	/ 2004	Prosecution Evidence
201	Cr Case/5289862/2016	STATE Vs ROHTASH	Indian Penal Code—498	13-12-2008	20-11-2017	Sultan Puri	1120	/ 2003	Prosecution Evidence
202	Cr Case/5289908/2016	STATE Vs SHYAM BIHARI KAUSHIK	Indian Penal Code—498	18-11-2005	20-07-2017	Prashant Vihar	729	/ 2004	Prosecution Evidence
203	Cr Case/5290190/2016	STATE Vs MANJEET SINGH	Indian Penal Code—498	06-03-2007	25-07-2017	Kanjhawala	87	/ 2004	Prosecution Evidence
204	Cr Case/5290246/2016	STATE Vs MONU	Indian Penal Code—498	21-02-2007	30-08-2017	Sultan Puri	78	/ 2005	Prosecution Evidence
205	Cr Case/5290286/2016	STATE Vs VINOD SORAJ KUMAR	Indian Penal Code—498	29-11-2008	20-09-2017	Narela Ind Area	213	/ 2005	Prosecution Evidence
206	Cr Case/5289099/2016	STATE Vs VED PRAKASH SO HARI SINGH	Indian Penal Code—498	16-04-2007	10-08-2017	Rohini	610	/ 2006	Prosecution Evidence
207	Cr Case/5290316/2016	STATE Vs RAKESH SEHRAWAT	Indian Penal Code—498	26-10-2006	11-07-2017	Sultan Puri	917	/ 2003	Prosecution Evidence
208	Cr Case/5290335/2016	STATE Vs VK DHAWAN	Indian Penal Code—498	27-09-2007	27-07-2017	Prashant Vihar	817	/ 2004	Prosecution Evidence
209	Cr Case/5290413/2016	STATE Vs NARAIN SINGH	Indian Penal Code—498	10-04-2007	31-08-2017	Rohini	965	/ 2003	Prosecution Evidence
210	Cr Case/5290443/2016	STATE Vs BHARAT	Indian Penal Code—498	15-01-2007	31-07-2017	Rohini	586	/ 2004	Prosecution Evidence
211	Cr Case/5290647/2016	STATE Vs RAJ KUMAR	Indian Penal Code—498	30-06-2005	12-06-2017	Rohini	842	/ 2002	Prosecution Evidence
212	Cr Case/5289121/2016	STATE Vs ASHOK KUMAR	Indian Penal Code—498	13-04-2007	16-08-2017	Sultan Puri	490	/ 2004	Prosecution Evidence
213	Cr Case/5289167/2016	STATE Vs RAJINDER KUMAR	Indian Penal Code—498	24-05-2007	13-09-2017	Rohini	761	/ 2004	Prosecution Evidence
214	Cr Case/5289624/2016	STATE Vs PAWAN KUMAR	Indian Penal Code—498	18-10-2006	13-07-2017	SP Badli	187	/ 2006	Prosecution Evidence
215	Cr Case/5289688/2016	STATE Vs SHIV KUMAR	Indian Penal Code—498	01-11-2008	03-08-2017	Mangol Puri	286	/ 2004	Prosecution Evidence
216	Cr Case/5289761/2016	STATE Vs RADHA DEVI	Indian Penal Code—498	29-05-2007	02-08-2017	Sultan Puri	990	/ 2005	Prosecution Evidence
217	Cr Case/5289588/2016	STATE Vs DEVENDER	Indian Penal Code—498	30-06-2007	08-12-2017	Narela Ind Area	519	/ 2006	Prosecution Evidence
218	Cr Case/5289826/2016	STATE Vs DINESH KUMAR	Indian Penal Code—498	19-10-2006	10-08-2017	Sultan Puri	1406	/ 2005	Prosecution Evidence
219	Cr Case/5289886/2016	STATE Vs JITENDER KUMAR	Indian Penal Code—498	14-11-2006	08-08-2017	SP Badli	247	/ 2004	Prosecution Evidence
220	Cr Case/5289634/2016	STATE Vs SUNIL KUMAR SO KIRPAL SINGH	Indian Penal Code—498	09-04-2007	02-11-2017	Rohini	80	/ 2007	Prosecution Evidence
221	Cr Case/5289951/2016	STATE Vs GIRIRAJ	Indian Penal Code—498	15-07-2006	11-07-2017	Bawana	294	/ 2004	Prosecution Evidence
222	Cr Case/5289976/2016	STATE Vs RANBIR SINGH	Indian Penal Code—498	27-10-2006	22-09-2017	Bawana	14	/ 2006	Prosecution Evidence
223	Cr Case/5290157/2016	STATE Vs DINESH	Indian Penal Code—498	08-11-2006	10-08-2017	Narela Ind Area	45	/ 2006	Prosecution Evidence
224	Cr Case/5289770/2016	STATE Vs BHAVNESH	Indian Penal Code—498	24-04-2007	21-08-2017	Sultan Puri	1247	/ 2004	Prosecution Evidence
225	Cr Case/5290269/2016	STATE Vs RAKESH SINHA	Indian Penal Code—498	15-01-2007	24-07-2017	Prashant Vihar	136	/ 2003	Prosecution Evidence
226	Cr Case/5290526/2016	STATE Vs SATENDER RANA	Indian Penal Code—498	11-04-2007	08-08-2017	Kanjhawala	138	/ 2004	Prosecution Evidence
227	Cr Case/5290567/2016	STATE Vs RAJESH CHOPRA	Indian Penal Code—498	26-10-2006	14-01-2018	Rohini	548	/ 2004	Prosecution Evidence
228	Cr Case/5290592/2016	STATE Vs SANJEEV	Indian Penal Code—498	20-10-2006	07-09-2017	Bawana	210	/ 2005	Prosecution Evidence
229	Cr Case/5290602/2016	STATE Vs ISHWAR SINGH	Indian Penal Code—498	26-10-2006	09-08-2017	Kanjhawala	159	/ 2005	Prosecution Evidence
230	Cr Case/5289978/2016	STATE Vs JAGDISH CHANDRA	Indian Penal Code—498	23-03-2007	18-09-2017	Sultan Puri	1243	/ 2006	Prosecution Evidence
231	Cr Case/5290226/2016	STATE Vs AJAY MEHTO	Indian Penal Code—498	07-02-2007	17-08-2017	Narela Ind Area	713	/ 2006	Prosecution Evidence
232	Ct Cases/5278/2016	SUNITA Vs PAWAN KUMAR	Protection of Women from Domes	28-02-2007	14-08-2017	Sultan Puri	/ 0		Prosecution Evidence
233	Cr Case/5290527/2016	STATE Vs DINESH KOHLI	Indian Penal Code--	06-01-2007	08-08-2017	Prashant Vihar	641	/ 2006	Prosecution Evidence
234	Cr Case/5290583/2016	STATE Vs VISHAL SAXENA	Indian Penal Code—498	23-01-2007	28-07-2017	SP Badli	580	/ 2005	Prosecution Evidence
235	Cr Case/5290763/2016	STATE Vs PREM PRAKASH	Indian Penal Code—498	04-06-2007	28-08-2017	Rohini	852	/ 2006	Prosecution Evidence
236	Cr Case/5281319/2016	STATE Vs ABBAS	Indian Penal Code—498	19-10-2006	22-07-2017	Alipur	225	/ 2001	Statement of Accused
237	Cr Case/5289472/2016	STATE Vs DAYA NAND	Indian Penal Code—498	08-01-2007	23-08-2017	SP Badli	175	/ 1994	Statement of Accused
238	Cr Case/5290193/2016	STATE Vs DEEPAK PANDEY	Indian Penal Code—498	10-09-2001	11-08-2017	Rohini	185	/ 2000	Statement of Accused
239	Cr Case/5290221/2016	STATE Vs DHARAMPAL	Indian Penal Code—498	16-05-2003	10-08-2017	Rohini	645	/ 2000	Statement of Accused
240	Cr Case/5289675/2016	STATE Vs MEHTAB @ ZULFI	Indian Penal Code—498	17-10-2006	13-07-2017	SP Badli	485	/ 2002	Statement of Accused
241	Cr Case/5290671/2016	STATE Vs SUSHIL KUMAR	Indian Penal Code—498	13-03-2007	10-08-2017	Sultan Puri	712	/ 2002	Statement of Accused
242	Cr Case/5290133/2016	STATE Vs LALIT KUMAR	Indian Penal Code—498	07-02-2005	10-07-2017	Narela Ind Area	303	/ 2004	Statement of Accused
243	Cr Case/5290539/2016	STATE Vs BHARAT BHUSHAN	Indian Penal Code—498	26-10-2006	25-07-2017	Mangol Puri	140	/ 2005	Statement of Accused

LIST OF 10 YR. OLD CASES IN THE COURT OF SH. SUNIL KUMAR, LD. MM, NORTH, ROHINI, DELHI									
Sr. No.	Case No.	Petitioner Name Vs Respondent Name	Section	Act Section	Date of Registrati on	Next Date	P. Station	FIR No.	Purpose
1	4742/2016	AZAD SINGH Vs VIKAS @ VIKKY	200	Procedure	11-12-2006	25-07-2017	Jahangir Puri	2003	Arguments On Charge
2	3899/2016	RAM CHANDER SHARMA Vs SHER SINGH	386/506	Indian Penal Code--	24-09-2002	22-07-2017	Jahangir Puri	2002	Charge
3	4429/2016	PROJECT OFFICER (IADP) LICENSING OFFICER Vs MS ROCKITT COLMEN OF INDIA LTD ETC	452/323/506	Code of Criminal Procedure--	16-12-1997	31-07-2017	Jahangir Puri	683 / 1999	Complaint Evidence
4	4433/2016	PROJECT OFFICERLICENSING OFFICER Vs MS RECKITT COLMEN OF INDIA LTD ETC	452/323/506	Code of Criminal Procedure--	16-12-1997	31-07-2017	Jahangir Puri	247 / 2003	Complaint Evidence
5	4294/2016	FERDAUSH JAHAN Vs AJIJ RAM	200	Indian Penal Code--	26-07-2000	06-09-2017	Jahangir Puri	2003	Complaint Evidence
6	4264/2016	AKBAR ALI Vs ALLAH NOOR @ NOOR MOHD	25/54/59	Indian Penal Code--	18-01-2001	30-08-2017	Jahangir Puri	2004	Complaint Evidence
7	4985/2016	VIPIN SHARMA Vs RAKESH GOEL	200	Procedure--	07-02-2014	08-06-2017	Model Town	2003	Complaint Evidence
8	5309/2016	VIPIN SHARMA Vs RAKESH GOEL AND ANOTHER	200	Code of Criminal Procedure--	23-11-2006	30-10-2017	Model Town	2003	Complaint Evidence
9	5307/2016	RAM KUMAR Vs GANESH SHAH	200	Procedure--	18-01-2014	09-10-2017	Model Town	2004	Complaint Evidence
10	5283277/2016	STATE Vs VIKAS @VICKY	452/34	Indian Arms Act 1959--	08-03-2006	14-07-2017	Jahangir Puri	9 / 2006	Defence Evidence
11	5287050/2016	STATE Vs BIJENDER SINGH	279/304A	Indian Penal Code--	20-04-2007	13-07-2017	Jahangir Puri	185 / 2006	Defence Evidence
12	5289487/2016	STATE Vs HC SATPAL SINGH	279/304A	Indian Penal Code--	06-03-2014	11-07-2017	Model Town	62 / 2003	Defence Evidence
13	5289878/2016	STATE Vs SUBHASH DUBE	452/506	Indian Penal Code--	06-02-2014	11-07-2017	Model Town	298 / 2003	Defence Evidence
14	11697/2016	RAVINDER Vs KASHI PRASAD TIWARI	138	Act--138	20-09-2016	06-07-2017	Model Town	2002	Defence Evidence
15	11696/2016	RAVINDER Vs KASHI PRASAD TIWARI	138	Act--138	20-09-2016	29-06-2017	Model Town	2002	Defence Evidence
16	5282784/2016	STATE Vs VIJAY AGGARWAL	506	Indian Penal Code--	15-02-2003	12-07-2017	Jahangir Puri	84 / 2002	Final Arguments
17	5290449/2016	STATE Vs MAHESH CHAND JAIN	420/406/506	Indian Penal Code--	25-01-2014	12-07-2017	Model Town	101 / 2002	Final Arguments
18	5289626/2016	STATE Vs AJAY KUMAR	279/337	Indian Penal Code--	20-02-2014	13-07-2017	Model Town	65 / 2003	Final Arguments
19	5290775/2016	STATE Vs DAYANAND	279/338	Indian Penal Code--	09-02-2014	04-07-2017	Model Town	24 / 2003	Final Arguments
20	5290776/2016	STATE Vs DEVENDER KUMAR	279/338	Indian Penal Code--	07-02-2014	26-01-2018	Model Town	674 / 2005	Final Arguments
21	4204/2016	SATISH KUMAR JAIN Vs ABHIPRA CAPITAL OTHERS	420	Code of Criminal Procedure--	07-02-2014	15-07-2017	Model Town	2005	Misc. cases/purpose
22	5281578/2016	STATE Vs MUNNA KHAN	454/148	Indian Penal Code--	24-12-2004	26-01-2018	Jahangir Puri	132 / 2002	Misc./ Appearance
23	4356/2016	PPO Vs DR GRAVI PARSAD DY GENERAL MANAGER	452/323	Insecticide Act 1968--	07-02-2014	15-12-2017	Jahangir Puri	132 / 2002	Misc./ Appearance

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24	5356/2016	SUBHASH CHANDER WADHWA Vs JOGINDER ARORA	138	Indian Penal Code--	28-01-2014	01-07-2017	Model Town	2002	Misc./ Appearance
25	4074/2016	PLANT PROTECTION OFFICER Vs MS GARG KHAD SEED BHANDAR ETC	452/323	Code of Criminal Procedure--	21-01-1999	15-12-2017	Sultan Puri	2002	Misc./ Appearance
26	2704/2016	SURESH KUMAR DASS Vs PREMI DASS	200	Indian Penal Code--	03-04-2006	29-06-2017	Jahangir Puri	2002	Misc./ Appearance
27	5287494/2016	STATE Vs CHAND RAM	325/452	Indian Penal Code--	03-01-2004	27-07-2017	Jahangir Puri	554 / 2003	Misc./ Appearance
28	5287832/2016	STATE Vs KULWANT @ RAMESH ETC	380/452	Indian Penal Code--	30-07-2003	10-08-2017	Jahangir Puri	424 / 2003	Misc./ Appearance
29	5289248/2016	STATE Vs RAJA	356/379	Indian Penal Code--	17-01-2014	26-01-2020	Model Town	548 / 2002	Misc./ Appearance
30	5288825/2016	STATE Vs VINAY DUREJA	287/304A	Indian Penal Code--	26-02-2014	26-01-2018	Model Town	527 / 2005	Misc./ Appearance
31	5288477/2016	STATE Vs SAMSHAD	279/304A	Indian Penal Code--	12-04-2005	13-07-2017	Jahangir Puri	577 / 2004	Misc./ Appearance
32	5289586/2016	NARENDER SINGH @ BABLI Vs STATE	25/54/59	Indian Arms Act 1959--	07-02-2014	08-07-2017	Model Town	149 / 1994	Misc./ Appearance
33	5290074/2016	STATE Vs RAMESH KUMAR	61/1/14	1914--	01-02-2014	30-08-2017	Model Town	505 / 2002	Misc./ Appearance
34	4740/2016	CHAND RAM Vs DHARAMPAL	200	Indian Penal Code--	24-11-2006	27-07-2017	Jahangir Puri	2005	Misc./ Appearance
35	4942/2016	JAI BHAGWAN Vs KAILASH NATH	138	Code of Criminal Procedure--	07-02-2014	04-07-2017	Model Town	2005	Misc./ Appearance
36	4969/2016	RAMESH CHAWLA Vs RAJEEV ARORA	138	Indian Penal Code--	07-02-2014	28-12-2018	Model Town	2006	Misc./ Appearance
37	5290884/2016	NAZMA Vs SKINDER	200	Code of Criminal Procedure--	31-07-2006	05-07-2017	Jahangir Puri	2006	Misc./ Appearance
38	5290070/2016	STATE Vs MANOJ KR MEHTO	379	Indian Penal Code--	07-07-2009	03-07-2017	Model Town	75 / 2007	Misc./ Appearance
39	5290125/2016	STATE Vs PINTOO	323/341	Indian Penal Code--	27-02-2014	14-07-2017	Model Town	149 / 2005	Misc./ Appearance
40	5290483/2016	STATE Vs SUMITRA	323/341	Indian Penal Code--	05-12-2009	20-07-2017	Model Town	298 / 2005	Misc./ Appearance
41	5282073/2016	STATE Vs DARBARA SINGH	279/304A	Indian Penal Code--	26-10-2004	24-03-2017	Jahangir Puri	247 / 2003	Order on Sentence
42	5281809/2016	STATE Vs SUDHIR	279/304A	Indian Penal Code--	28-01-2006	26-01-2018	Jahangir Puri	798 / 2004	Order on Sentence
43	5287133/2016	STATE Vs RAM JI LAL	279/304A	Indian Penal Code--	13-12-2002	26-01-2018	Jahangir Puri	354 / 2002	Order on Sentence
44	5287107/2016	STATE Vs ALAUDIN	420/406	Indian Penal Code--	31-10-2003	22-06-2017	Jahangir Puri	150 / 1999	Order on Sentence
45	5287693/2016	STATE Vs GYANCHAND @ RAKESH	377/342	Indian Penal Code--	08-10-2003	26-12-2018	Jahangir Puri	512 / 2003	Order on Sentence
46	5288209/2016	STATE Vs VIJAY KUMAR	392/34	Indian Penal Code--	15-02-2005	28-04-2017	Jahangir Puri	817 / 2004	Order on Sentence
47	5290073/2016	STATE Vs SANJEEV CHUG	279/304A	Indian Penal Code--	21-01-2014	12-07-2017	Model Town	80 / 2001	Order on Sentence
48	5287339/2016	STATE Vs MANOHAR LAL@ MANSHI	186/353	Indian Penal Code--	09-04-2003	05-07-2017	Jahangir Puri	630 / 2001	Order/Judgement
49	5287719/2016	STATE Vs PHOOL CHAND	279/337	Indian Penal Code--	21-10-2003	26-01-2018	Jahangir Puri	659 / 2002	Order/Judgement
50	5288358/2016	STATE Vs RAMJI LAL	279/304A	Indian Penal Code--	15-12-2004	03-07-2017	Jahangir Puri	415 / 2004	Order/Judgement
51	5298/2016	MUKESH JAIN Vs MS CONTEXT EXPORTS	420	Procedure--	16-01-2014	18-07-2017	Model Town	/ 0	Order/Judgement
52	5289691/2016	STATE Vs SUSHIL MALHOTRA	228/352	Indian Penal Code--	18-01-2014	06-07-2017	Model Town	128 / 1995	Prosecution Evidence
53	5281783/2016	STATE Vs JITENDER KUMAR	279/337	Indian Penal Code--	19-02-2014	01-07-2017	Model Town	291 / 2003	Prosecution Evidence
54	5282861/2016	STATE Vs MANJEET SINGH ETC	323/34	Indian Penal Code--	03-02-2010	10-08-2017	Model Town	596 / 2002	Prosecution Evidence
55	5283157/2016	STATE Vs SATENDER ETC	186/353	Indian Penal Code--	08-04-2002	19-07-2017	Jahangir Puri	201 / 1999	Prosecution Evidence
56	5282400/2016	STATE Vs DEEP RAJ PATHNIYA	279/304A	Indian Penal Code--	07-01-2004	22-07-2017	Jahangir Puri	417 / 2003	Prosecution Evidence

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57	5284484/2016	STATE Vs ARJUN ETC	381/411	Indian Penal Code--	17-01-2014	08-08-2017	Model Town	553 / 2002	Prosecution Evidence
58	5282107/2016	STATE Vs RAFIK MOHD	279/338	Indian Penal Code--	20-01-2006	25-07-2017	Jahangir Puri	547 / 2005	Prosecution Evidence
59	5282782/2016	STATE Vs RAHUL	377	Indian Penal Code--	14-07-2005	27-06-2017	Jahangir Puri	175 / 2004	Prosecution Evidence
60	5283448/2016	STATE Vs SABIR KHAN	279/304A	Indian Penal Code--	06-02-2006	13-07-2017	Jahangir Puri	667 / 2005	Prosecution Evidence
61	5283098/2016	STATE Vs DEV NATH @ MUNNA	279/337	Indian Penal Code--	17-05-2010	27-06-2017	Model Town	512 / 2005	Prosecution Evidence
62	5283290/2016	STATE Vs RAJESH KUMAR @ RAJU	279/304A	Indian Penal Code--	01-08-2005	18-07-2017	Jahangir Puri	972 / 2004	Prosecution Evidence
63	5283822/2016	STATE Vs ANAND RAJ	25/54/59	Indian Arms Act 1959--	27-02-2006	10-08-2017	Jahangir Puri	1 / 2006	Prosecution Evidence
64	5284051/2016	STATE Vs NARENDER SINGH	279/338	Indian Penal Code--	02-02-2006	18-07-2017	Jahangir Puri	346 / 2005	Prosecution Evidence
65	5287483/2016	STATE Vs JASBIR	279/304A	Indian Penal Code--	15-03-2001	01-07-2017	Jahangir Puri	31 / 2001	Prosecution Evidence
66	5287469/2016	STATE Vs MOHD RASHID @ MOHD RAZA	25	Indian Arms Act 1959--	10-12-2002	06-07-2017	Jahangir Puri	688 / 2002	Prosecution Evidence
67	5285898/2016	STATE Vs RAGHURAJ	279/304A	Indian Penal Code--	07-07-2005	02-08-2017	Jahangir Puri	507 / 2004	Prosecution Evidence
68	5287625/2016	STATE Vs CHATTAR SINGH	147/148/149	Indian Penal Code--	08-04-2002	18-08-2017	Jahangir Puri	195 / 1999	Prosecution Evidence
69	5285073/2016	STATE Vs SHERU	279/304A	Indian Penal Code--	10-04-2006	07-07-2017	Jahangir Puri	782 / 2005	Prosecution Evidence
70	5287315/2016	STATE Vs JAI BHAGWAN	279/304A	Indian Penal Code--	13-07-2005	15-07-2017	Jahangir Puri	171 / 2005	Prosecution Evidence
71	5287068/2016	STATE Vs MOHD RASID	279/304A	Indian Penal Code--	12-04-2006	24-07-2017	Jahangir Puri	784 / 2005	Prosecution Evidence
72	5287585/2016	STATE Vs JAGDISH KUMAR	323/324	Indian Penal Code--	15-02-2005	15-07-2017	Jahangir Puri	525 / 2004	Prosecution Evidence
73	5287752/2016	STATE Vs GUL HASAN @ RAJU	323/336	Indian Penal Code--	18-10-2005	17-07-2017	Jahangir Puri	34 / 2004	Prosecution Evidence
74	5287718/2016	STATE Vs VIVEK TYAGI	304A/290	Indian Penal Code--	24-11-2003	18-07-2017	Jahangir Puri	392 / 2003	Prosecution Evidence
75	5288093/2016	STATE Vs SHYAM SINGH	279/337	Indian Penal Code--	26-10-2005	24-07-2017	Jahangir Puri	334 / 2005	Prosecution Evidence
76	5289266/2016	STATE Vs RAM PARSHAD AND OTHERS	420/468	Indian Penal Code--	24-01-2009	14-07-2017	Model Town	507 / 2001	Prosecution Evidence
77	5287894/2016	STATE Vs ALI MOHD KHAN	420	Indian Penal Code--	04-06-2003	03-07-2017	Jahangir Puri	117 / 1998	Prosecution Evidence
78	5289662/2016	STATE Vs SUDHIR MALHOTRA	279/304A	Indian Penal Code--	21-01-2014	13-07-2017	Model Town	315 / 2001	Prosecution Evidence
79	5294818/2016	STATE Vs MOHD JAKIR HUSSAIN	304	Motor Vehicle Act--	07-06-2001	28-06-2017	Jahangir Puri	393 / 2000	Prosecution Evidence
80	5288425/2016	STATE Vs RAJ KUMAR SHARMA	420/468	Indian Penal Code--	21-02-2005	05-07-2017	Jahangir Puri	66 / 2003	Prosecution Evidence
81	5288233/2016	STATE Vs SUNIL KUMAR	279/304A	Indian Penal Code--	25-09-2004	29-06-2017	Jahangir Puri	132 / 2004	Prosecution Evidence
82	5288856/2016	STATE Vs KAMAL KUMAR	279/304A	Indian Penal Code--	29-01-2007	26-07-2017	Jahangir Puri	669 / 2006	Prosecution Evidence
83	5288476/2016	STATE Vs RAJESH@RAJU PENCHAR	25	Indian Arms Act 1959--	29-03-2005	22-07-2017	Jahangir Puri	341 / 2004	Prosecution Evidence
84	5288486/2016	STATE Vs DALIP KUMAR	279/304A	Indian Penal Code--	15-04-2005	29-07-2017	Jahangir Puri	518 / 2004	Prosecution Evidence
85	5288559/2016	STATE Vs RAKESH PANDEY @ BABLOO PANDEY	380/411	Indian Penal Code--	30-11-2005	22-07-2017	Jahangir Puri	595 / 2005	Prosecution Evidence
86	5288591/2016	STATE Vs MANJIT KAUR	420	Indian Penal Code--	08-12-2005	06-07-2017	Jahangir Puri	591 / 2005	Prosecution Evidence
87	5289162/2016	STATE Vs SUNIL ETC (4)	323/324	Indian Penal Code--	28-02-2014	14-07-2017	Model Town	524 / 2002	Prosecution Evidence
88	5288599/2016	STATE Vs PUSHPENDER@PAPPU	279/304A	Indian Penal Code--	30-08-2006	07-07-2017	Jahangir Puri	310 / 2006	Prosecution Evidence
89	5290300/2016	STATE Vs POOJA SHARMA	337/338	Indian Penal Code--	19-07-2014	04-07-2017	Model Town	323 / 2003	Prosecution Evidence
90	5290450/2016	STATE Vs RUPENDER SINGH	452/411	Indian Penal Code--	08-01-2010	10-08-2017	Model Town	585 / 2002	Prosecution Evidence
91	5290486/2016	STATE Vs SANDEEP AGGARWAL ETC	186/353	Indian Penal Code--	18-01-2010	01-07-2017	Model Town	665 / 2001	Prosecution Evidence

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92	5289220/2016	STATE Vs ASHISH	379/411	Indian Penal Code--	10-02-2014	31-07-2017	Model Town	16 / 2005	Prosecution Evidence
93	5289378/2016	STATE Vs AMIT KUMAR	420/506	Indian Penal Code--	20-02-2014	15-07-2017	Model Town	788 / 2002	Prosecution Evidence
94	5290726/2016	STATE Vs SUKHVINDER SINGH	323/342	Indian Penal Code--	21-01-2014	12-07-2017	Model Town	393 / 2002	Prosecution Evidence
95	5290601/2016	STATE Vs PUSHPA KAPOOR ETC	420/406	Indian Penal Code--	27-10-2009	15-07-2017	Model Town	758 / 2002	Prosecution Evidence
96	5289495/2016	STATE Vs SUSHIL ETC	279/304A	Indian Penal Code--	21-02-2014	23-05-2017	Model Town	224 / 2002	Prosecution Evidence
97	5290037/2016	STATE Vs SURESH	304A	Indian Penal Code--	29-01-2014	01-07-2017	Model Town	356 / 2003	Prosecution Evidence
98	5290205/2016	STATE Vs SHIV KUMAR	279/338	Indian Penal Code--	11-02-2014	30-06-2017	Model Town	731 / 2003	Prosecution Evidence
99	5290653/2016	STATE Vs VINOD KUMAR ETC	323/324	Indian Penal Code--	31-01-2014	13-07-2017	Model Town	476 / 2004	Prosecution Evidence
100	5290744/2016	STATE Vs RAJBIR SINGH	279/338	Indian Penal Code--	19-11-2009	18-07-2017	Model Town	643 / 2004	Prosecution Evidence
101	5289233/2016	STATE Vs RANI ETC	12/09/55	Substances Act 1985--	26-10-2006	19-07-2017	Narcotics	68 / 2006	Prosecution Evidence
102	5289381/2016	STATE Vs SMT SHOBHA DEVI ETC	279/338	Indian Penal Code--	23-02-2014	27-06-2017	Model Town	726 / 2006	Prosecution Evidence
103	5289256/2016	STATE Vs AMIT ETC	457/386	Indian Penal Code--	13-02-2014	27-07-2017	Model Town	841 / 2005	Prosecution Evidence
104	4946/2016	STATE Vs DAVINDER KAUR	420	Indian Penal Code--	27-01-2014	28-07-2017	Model Town	253 / 2007	Prosecution Evidence
105	5289725/2016	STATE Vs AJIT SINGH	420	Indian Penal Code--	23-01-2014	14-07-2017	Model Town	653 / 2003	Prosecution Evidence
106	5289762/2016	STATE Vs SANNY ARORA	279/304A	Indian Penal Code--	24-01-2014	10-08-2017	Model Town	325 / 2004	Prosecution Evidence
107	5289915/2016	STATE Vs KAILASH	288/337	Indian Penal Code--	24-01-2014	25-07-2017	Model Town	246 / 2005	Prosecution Evidence
108	5290489/2016	STATE Vs PARMOD	279/337	Indian Penal Code--	06-02-2014	03-07-2017	Model Town	94 / 2003	Prosecution Evidence
109	5289879/2016	STATE Vs VIPIN SHARMA	323/324	Indian Penal Code--	22-05-2009	05-07-2017	Model Town	657 / 2006	Prosecution Evidence
110	5290374/2016	STATE Vs SUDHIR RAI	288/304A	Indian Penal Code--	07-10-2009	04-07-2017	Model Town	275 / 2004	Prosecution Evidence
111	5290385/2016	STATE Vs MOHINDER SINGH	279/304A	Indian Penal Code--	04-09-2009	21-07-2017	Model Town	124 / 2006	Prosecution Evidence
112	5293526/2016	STATE Vs SHAHID	279/304A	Indian Arms Act 1959--1	02-04-2007	28-06-2017	Jahangir Puri	206 / 2007	Prosecution Evidence
113	5285455/2016	STATE Vs HARE KRISHNA	279/337	Indian Penal Code--	07-07-2005	15-07-2017	Jahangir Puri	245 / 2004	Statement of Accused
114	5290419/2016	STATE Vs AJAY KUMAR	279/304A	Indian Penal Code--	25-02-2014	10-07-2017	Model Town	109 / 2004	Statement of Accused

list of 10 yrs old cases court of sh vishal gogne, Id cmm, north									
S NO	CASE NO	TITLE	ACT/SECTION	DATE OF REG	NDOH	PURPOSE	PS	FIR	
1	Cr Case/5287128/2016	STATE Vs SANJIV KUMAR CHOPRA ETC	Indian Penal Code--406,420	19-08-1991	29-07-2017	Prosecution Evidence	SP Badli	147	/ 1989
2	Cr Case/5282061/2016	STATE Vs KULDEEP ETC	Indian Penal Code--365,342	06-08-2003	27-07-2017	Order/ Judgement		450	/ 2001
3	Cr Case/5281323/2016	STATE Vs ANIL KUMAR ETC	Indian Penal Code--420,468,471	15-02-2005	06-09-2017	Prosecution Evidence	Alipur	468	/ 2004
4	Cr Case/5282103/2016	STATE Vs TARSEM PAL	Indian Penal Code--279,338	30-08-2001	03-08-2017	Misc./ Appearance	Alipur	118	/ 2001
5	Cr Case/5282200/2016	STATE Vs CANCELLATION	Indian Penal Code--409,420,120b	12-07-2004	05-09-2017	Misc./ Appearance	Connaught Pl	59	/ 2002
6	Cr Case/5281427/2016	STATE Vs VIJAY GARG ETC	Indian Penal Code--406,407,420	11-12-2008	18-11-2017	Misc. Arguments	Sultan Puri	1087	/ 1996
7	Cr Case/5285223/2016	STATE Vs JEET SINGH @ MOGLI	Indian Penal Code--279,304a	24-12-1999	16-09-2017	Prosecution Evidence	Alipur	6	/ 1999
8	Cr Case/5284205/2016	STATE Vs AMIT ETC	Indian Penal Code--506,303,365,34	01-07-2000	28-07-2017	Order/ Judgement	Alipur	211	/ 1999
9	Cr Case/5287410/2016	STATE Vs DEVENDER SINGH	Indian Penal Code--420,408,471	18-05-1998	26-08-2017	Prosecution Evidence	Alipur	157	/ 1997
10	Cr Case/5281591/2016	STATE Vs CHARANJEET SINGH ETC	Indian Penal Code--411,448	28-02-2006	05-09-2017	Misc./ Appearance	Prashant Viha	553	/ 2005
11	Cr Case/5286988/2016	STATE Vs BASANT SINGH ETC	Indian Penal Code--419,467,471	24-05-1999	24-10-2017	Misc./ Appearance	Alipur	98	/ 1999
12	Cr Case/5287140/2016	STATE Vs TRILOK CHAND ETC	Indian Penal Code--420,34	08-10-1999	28-09-2017	Prosecution Evidence	Alipur	333	/ 1997
13	Cr Case/5285562/2016	STATE Vs DAYA RAM ETC	Indian Penal Code--324,34	14-07-2000	28-07-2017	Order/Judgement	Alipur	197	/ 2000
14	Cr Case/5282166/2016	STATE Vs KULVINDER SINGH	Indian Penal Code--279,337	05-02-2004	26-10-2017	Misc./ Appearance	Alipur	203	/ 2003
15	Cr Case/5283851/2016	STATE Vs JANAK SINGH	Indian Penal Code--279,337	08-06-2001	10-08-2017	Prosecution Evidence	Alipur	390	/ 2000
16	Cr Case/5287072/2016	STATE Vs SATBIR SINGH	Indian Penal Code--279,304a	13-11-2000	04-08-2017	Misc./ Appearance	Alipur	75	/ 2000
17	Cr Case/5288636/2016	STATE Vs SUBHASH ETC	Indian Penal Code--420,34	27-08-1998	26-08-2017	Prosecution Evidence	Alipur	50	/ 1998
18	Cr Case/5284660/2016	STATE Vs DHARAM RAJ	Indian Penal Code--420,120b	28-02-2002	07-09-2017	Misc./ Appearance	Sultan Puri	268	/ 1996
19	Cr Case/5288693/2016	STATE Vs SATISH KUMAR OTHS	Indian Penal Code--420	04-12-2008	27-10-2017	Misc./ Appearance	Rohini	557	/ 1997
20	Cr Case/5285083/2016	STATE Vs SAHIB SINGH	Indian Penal Code--61,1,14	16-01-2009	08-08-2017	Final Arguments	Bawana	353	/ 1999
21	Cr Case/5287386/2016	STATE Vs SAHAB SINGH	Indian Penal Code--279,337,304	07-07-2000	23-10-2017	Misc./ Appearance	Alipur	15	/ 2000
22	Cr Case/5285155/2016	STATE Vs SANJAY ETC	Indian Penal Code--452,323,34	18-05-2001	16-08-2017	Misc./ Appearance	Alipur	416	/ 2000
23	Cr Case/5284794/2016	STATE Vs KAILASH	Indian Penal Code--279,304a	10-01-2002	10-08-2017	Final Arguments	Alipur	453	/ 2001
24	Cr Case/5285241/2016	STATE Vs RAM AVTAR TYAGI	Indian Penal Code--420,408,471	15-12-2001	13-10-2017	Prosecution Evidence	SP Badli	141	/ 2001
25	Cr Case/5282766/2016	STATE Vs NARESH	Indian Penal Code--377	16-08-2004	18-08-2017	Prosecution Evidence	Alipur	338	/ 2003
26	Cr Case/5287550/2016	STATE Vs BAKHTAWAR SINGH ETC	Indian Penal Code--323,341	22-07-2000	31-07-2017	Order/Judgement	Alipur	446	/ 1999
27	Cr Case/5285468/2016	STATE Vs MANISH	Indian Penal Code--384,34	15-02-2001	24-10-2017	Prosecution Evidence	Alipur	173	/ 2000
28	Cr Case/5287594/2016	STATE Vs AMARJEET	Indian Penal Code--279,304	24-04-2000	16-11-2017	Prosecution Evidence	Alipur	159	/ 1999
29	Cr Case/5282846/2016	STATE Vs JOGINDER SINGH RAINA	Indian Penal Code--420	18-01-2006	25-09-2017	Prosecution Evidence	Prashant Viha	95	/ 2003
30	Cr Case/5286019/2016	STATE Vs SATISH KUMAR	Punjab Excise Act 1914--61,1,14	04-04-2001	27-07-2017	Prosecution Evidence	Alipur	260	/ 2000
31	Cr Case/5283086/2016	STATE Vs SALLAUDDIN	Indian Arms Act 1959--25,54,59a	16-11-2006	06-11-2017	Prosecution Evidence	Alipur	111	/ 2006
32	Cr Case/5286498/2016	STATE Vs SUKHRAJ SINGH	Indian Penal Code--419,420,468,471	13-09-2001	16-10-2017	Prosecution Evidence	Alipur	165	/ 2001
33	Cr Case/5285308/2016	STATE Vs PARGAT SINGH	Indian Penal Code--186,353,34	10-06-2003	23-09-2017	Prosecution Evidence	Alipur	106	/ 2003
34	Cr Case/5287714/2016	STATE Vs SUDHIR RANA	Indian Penal Code--186,353,332	18-07-2000	12-10-2017	Prosecution Evidence	Alipur	344	/ 1999
35	Cr Case/5282847/2016	STATE Vs RASHID QURESHI	Indian Penal Code--420,468,411	25-11-2008	09-08-2017	Misc./ Appearance	SP Badli	606	/ 2003
36	Cr Case/5288700/2016	STATE Vs RADHEY SHYAM MAHAJAN	Indian Penal Code--420,468,471,120B	15-11-2008	27-07-2017	Prosecution Evidence	Sultan Puri	1071	/ 1999
37	Cr Case/5286817/2016	STATE Vs RAJ KUMAR ETC	Copyright Act 1957--63,65	07-06-2001	18-08-2017	Prosecution Evidence	Mangol Puri	208	/ 2001

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38	Cr Case/5282852/2016	STATE Vs RAM BRIJ SAGAR ETC	Trade Mark Act 1999--63,65	06-05-2011	29-07-2017	Prosecution Evidence	Sultan Puri	1598	/ 2004
39	Cr Case/5285634/2016	STATE Vs CHAND SINGH ETC	Indian Penal Code--323,341	14-05-2003	06-10-2017	Prosecution Evidence	Alipur	34	/ 2003
40	Cr Case/5282856/2016	STATE Vs DEVENDER KUMAR	Punjab Excise Act 1914--78,61	21-09-2007	01-08-2017	Prosecution Evidence	Alipur	346	/ 2006
41	Cr Case/5285842/2016	STATE Vs SURENDER ETC	Indian Penal Code--394,34	19-08-2003	17-08-2017	Prosecution Evidence	Alipur	94	/ 2003
42	Cr Case/5284796/2016	STATE Vs AMIT KUMAR ETC	Indian Penal Code--379	08-06-2004	29-08-2017	Prosecution Evidence	Alipur	105	/ 2004
43	Cr Case/5287135/2016	STATE Vs PAWAN KUMAR ETC	Indian Penal Code--186,353,34	23-03-2001	22-08-2017	Misc./ Appearance	Alipur	445	/ 2000
44	Cr Case/5287136/2016	STATE Vs KRISHAN KUMAR MANN ETC	Indian Penal Code--419,420,468,471,34	17-05-2001	14-09-2017	Prosecution Evidence	Alipur	92	/ 2000
45	Cr Case/5287141/2016	STATE Vs PRAMOD ETC	Indian Penal Code--380,34	26-03-2001	12-09-2017	Prosecution Evidence	Alipur	338	/ 2000
46	Cr Case/5287056/2016	STATE Vs RAJ MAN	Punjab Excise Act 1914--61,1,14	22-05-2002	09-10-2017	Prosecution Evidence	Alipur	5	/ 2002
47	Cr Case/5287168/2016	STATE Vs DEVI CHAND	Indian Penal Code--279,304a	13-03-2001	24-07-2017	Order/ Judgement	Alipur	377	/ 2000
48	Cr Case/5287915/2016	STATE Vs VISHAL SINGH	Indian Penal Code--392,411	27-08-2003	09-08-2017	Order/Judgement	Mangol Puri	1098	/ 1999
49	Cr Case/5287210/2016	STATE Vs ANIL	Indian Penal Code--279,337,304a	04-07-2001	22-09-2017	Prosecution Evidence	Alipur	116	/ 2001
50	Cr Case/5285773/2016	STATE Vs RAVINDER	Indian Penal Code--279,337	23-02-2004	16-10-2017	Prosecution Evidence	Alipur	489	/ 2003
51	Cr Case/5287401/2016	STATE Vs SURENDER MANN ETC	Indian Penal Code--365,368,506,323,120	18-05-2001	27-10-2017	Prosecution Evidence	Alipur	370	/ 2000
52	Cr Case/5287193/2016	STATE Vs SATISH KR	Indian Penal Code--279,337	04-07-2002	03-08-2017	Misc./ Appearance	Alipur	62	/ 2002
53	Cr Case/5287447/2016	STATE Vs HAROON @ ARUN KR	Indian Penal Code--279,304a	24-04-2001	01-09-2017	Prosecution Evidence	Alipur	503	/ 2000
54	Cr Case/5285042/2016	STATE Vs UNTRACE	Indian Penal Code--448,506,34	17-10-2007	25-09-2017	Misc./ Appearance	Bawana	35	/ 2006
55	Cr Case/5286995/2016	STATE Vs DEVENDER SINGH	Indian Penal Code--279,304a	21-11-2007	29-07-2017	Order/Judgement	Alipur	12	/ 2004
56	Cr Case/5285377/2016	STATE Vs MANOJ KUMAR	Indian Penal Code--186,353,332	27-02-2007	18-09-2017	Prosecution Evidence	Alipur	113	/ 2006
57	Cr Case/5287129/2016	STATE Vs RAM CHANDER	Indian Penal Code--279,337,338,	08-01-2003	13-11-2017	Prosecution Evidence	Alipur	23	/ 2002
58	Cr Case/5287130/2016	STATE Vs TARACHAND ETC	Indian Penal Code--448,506,34	06-05-2003	28-08-2017	Prosecution Evidence	Alipur	316	/ 2002
59	Cr Case/5288458/2016	STATE Vs VIRENDER ETC	Indian Penal Code--420	08-05-2000	19-09-2017	Charge	Sultan Puri	411	/ 2000
60	Cr Case/5287166/2016	STATE Vs SUNIL KUMAR	Indian Penal Code--279,337,304a	22-09-2003	30-10-2017	Prosecution Evidence	Alipur	124	/ 2003
61	Cr Case/5287099/2016	STATE Vs NEERAJ ARORA	Punjab Excise Act 1914--61,1,14	04-06-2004	19-09-2017	Prosecution Evidence	Alipur	65	/ 2004
62	Cr Case/5284792/2016	STATE Vs PARVEEN KUMAR ARORA	Indian Penal Code--420	30-11-2005	01-11-2017	Prosecution Evidence	Rohini	402	/ 2005
63	Cr Case/5287553/2016	STATE Vs LIYAKAT ALI	Indian Penal Code--279	06-08-2002	27-07-2017	Order/ Judgement	Alipur	3	/ 2002
64	Cr Case/5287137/2016	STATE Vs RAJESH YADAV	Indian Penal Code--279	28-04-2004	06-09-2017	Prosecution Evidence	Alipur	501	/ 2003
65	Cr Case/5287175/2016	STATE Vs KARAN SINGH	Indian Penal Code--279	22-03-2004	24-08-2017	Prosecution Evidence	Alipur	252	/ 2003
66	Cr Case/5284826/2016	STATE Vs BHARAT RAJ @ BHARAT LAL YADAV	Indian Penal Code--279,304a	10-04-2006	23-09-2017	Prosecution Evidence	Alipur	313	/ 2004
67	Cr Case/5287190/2016	STATE Vs PARMESHWAR SHARMA	Indian Penal Code--279,337	26-03-2003	30-10-2017	Misc./ Appearance	Alipur	335	/ 2002
68	Cr Case/5287205/2016	STATE Vs NARENDER SINGH ETC	Indian Penal Code--420,468	17-01-2004	21-09-2017	Misc./ Appearance	Alipur	456	/ 2003
69	Cr Case/5287792/2016	STATE Vs SURESH KUMAR	Indian Penal Code--279,338	03-04-2001	27-07-2017	Prosecution Evidence	Alipur	403	/ 2000
70	Cr Case/5287191/2016	STATE Vs MANOJ KR CHAUHAN	Indian Penal Code--279,337	12-12-2003	26-10-2017	Misc./ Appearance	Alipur	241	/ 2003
71	Cr Case/5287596/2016	STATE Vs RAJEEV BHATIA	Copyright Act 1957--cract	20-08-2002	17-08-2017	Prosecution Evidence	Prashant Viha	60	/ 2002
72	Cr Case/5286347/2016	STATE Vs VIJAY	Indian Penal Code--363	16-12-2005	28-08-2017	Prosecution Evidence	Alipur	405	/ 2005
73	Cr Case/5287203/2016	STATE Vs SUBHASH ETC	Indian Penal Code--341,328,324,34	29-01-2003	25-08-2017	Misc./ Appearance	Alipur	480	/ 2002
74	Cr Case/5286603/2016	STATE Vs AMRIK SINGH ETC	Indian Penal Code--341,323	05-05-2005	01-08-2017	Prosecution Evidence	Alipur	369	/ 2004
75	Cr Case/5287004/2016	STATE Vs AMIR SINGH ETC	Punjab Excise Act 1914--61	06-09-2008	13-09-2017	Prosecution Evidence	Alipur	378	/ 2006
76	Cr Case/5288010/2016	STATE Vs KALI CHARAN	Copyright Act 1957--cract	17-04-2001	16-08-2017	Prosecution Evidence	Sultan Puri	101	/ 2000

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77	Cr Case/5287384/2016	STATE Vs AMIT KR	Indian Penal Code--287,304	13-07-2004	19-08-2017	Prosecution Evidence	Alipur	85	/ 2004
78	Cr Case/5285410/2016	STATE Vs BHUPENDER	Indian Arms Act 1959--25	19-01-2006	18-09-2017	Prosecution Evidence	Bawana	47	/ 2002
79	Cr Case/5285853/2016	STATE Vs PRATAP SINGH PAL	Indian Penal Code--409,419,420	20-10-2000	11-08-2017	Prosecution Evidence	Prashant Viha	205	/ 1999
80	Cr Case/5285952/2016	STATE Vs UNKNOWN	Indian Penal Code--279,304a	25-02-2009	26-07-2017	Misc./ Appearance	Mangol Puri	83	/ 2001
81	Cr Case/5286042/2016	STATE Vs RAHUL AZAD ETC	Indian Penal Code--419,420	04-12-2008	30-08-2017	Charge	Prashant Viha	137	/ 2004
82	Cr Case/5287463/2016	STATE Vs NAVDEEP RANDHAWA @ CHIKOO	Indian Arms Act 1959--25,54,59	09-07-2004	20-09-2017	Misc./ Appearance	Alipur	326	/ 2003
83	Cr Case/5286246/2016	STATE Vs JAI BHAGWAN	Indian Penal Code--448,34	28-01-2006	19-08-2017	Prosecution Evidence	SP Badli	162	/ 2004
84	Cr Case/5287506/2016	STATE Vs ZAKIR HUSSAIN	Indian Penal Code--279,304A	19-09-2003	27-10-2017	Prosecution Evidence	Alipur	146	/ 2003
85	Ct Cases/4160/2016	SARWATI Vs SAVINDER ETC	Indian Penal Code--200	01-05-2003	25-08-2017	Misc./ Appearance	Alipur	/ 0	
86	Cr Case/5287126/2016	STATE Vs SAHIB LAL	Indian Penal Code--426,34	20-09-2002	28-07-2017	Statement of Accused	Prashant Viha	373	/ 2002
87	Ct Cases/4162/2016	SATISH KUMAR Vs MANISH	Indian Penal Code--200	07-03-2007	25-08-2017	Misc./ Appearance	Alipur	/ 0	
88	Cr Case/5288322/2016	STATE Vs UNKNOWN PERSONS	Indian Penal Code--302	05-11-2001	04-09-2017	Misc./ Appearance	Kanjhawala	93	/ 1997
89	Cr Case/5287248/2016	STATE Vs SHIV NARAIN @ SONU	Punjab Excise Act 1914--61,1,14	28-01-2005	12-10-2017	Prosecution Evidence	Prashant Viha	892	/ 2004
90	Cr Case/5287252/2016	STATE Vs PANKAJ KUMAR	Indian Penal Code--304A	04-08-2006	30-10-2017	Prosecution Evidence	Alipur	174	/ 2006
91	Cr Case/5287591/2016	STATE Vs GOPAL	Indian Penal Code--380,457	10-08-2007	22-08-2017	Misc./ Appearance	Alipur	164	/ 2006
92	Cr Case/5288382/2016	STATE Vs JITENDER RANA OTHS	Indian Penal Code--419,420	14-02-2001	16-11-2017	Misc./ Appearance	Narela Ind Are	244	/ 1999
93	Cr Case/5287690/2016	STATE Vs BUNTY ETC	Indian Penal Code--411,34	18-08-2005	31-10-2017	Misc./ Appearance	Alipur	246	/ 2005
94	Cr Case/5287287/2016	STATE Vs SANDEEP @ BITOO ETC	Indian Penal Code--420,468,471	28-01-2006	17-08-2017	Prosecution Evidence	Alipur	181	/ 2005
95	Cr Case/5287839/2016	STATE Vs RAMBIR SINGH	Indian Penal Code--279,337	11-10-2007	30-08-2017	Prosecution Evidence	Alipur	236	/ 2006
96	Cr Case/5288077/2016	STATE Vs RAMESHWAR	Indian Penal Code--323,325,34	30-07-2007	26-08-2017	Prosecution Evidence	Alipur	422	/ 2006
97	Cr Case/5288432/2016	STATE Vs CHANDER SHEKHAR	Indian Penal Code--279,304	13-02-2007	14-09-2017	Prosecution Evidence	Alipur	374	/ 2005
98	Cr Case/5288511/2016	STATE Vs SANJAY KUMAR	Delhi Public Gambling Act 1955--3,4,5,G	26-02-2007	20-09-2017	Prosecution Evidence	Sultan Puri	1113	/ 2006
99	Cr Case/5288723/2016	STATE Vs SARVMITRA	Indian Penal Code--279,337	25-08-2007	13-09-2017	Misc./ Appearance	Alipur	177	/ 2006
100	Cr Case/5288737/2016	STATE Vs AMRIT PAL SINGH @ AMBA @ BABA	Indian Penal Code--420Passport Act 196	31-01-2007	11-09-2017	Arguments	Prashant Viha	1008	/ 2006
101	Cr Case/5287724/2016	STATE Vs SUMIT TANDON	Indian Penal Code--406,420	20-01-2006	24-08-2017	Misc./ Appearance	Prashant Viha	132	/ 2005
102	Cr Case/5288195/2016	STATE Vs MAHAVIR SINGH	Indian Penal Code--279,304A	08-10-2004	11-08-2017	Prosecution Evidence	Alipur	260	/ 2004
103	Cr Case/5288367/2016	STATE Vs PRADEEP KR	Indian Penal Code--279,337	16-03-2005	09-11-2017	Prosecution Evidence	Alipur	320	/ 2004
104	Cr Case/5287883/2016	STATE Vs BAKSHI SINGH ETC	Indian Penal Code--452,323,341,34	27-06-2006	11-10-2017	Prosecution Evidence	Alipur	338	/ 2004
105	Cr Case/5288032/2016	STATE Vs ANIL KUMAR MEHTA	Indian Penal Code--63,65CRactCopyrigh	21-08-2003	11-10-2017	Misc./ Appearance	Mangol Puri	16	/ 2002
106	Cr Case/5288412/2016	STATE Vs SHYAM LAL	Indian Penal Code--279,337	15-09-2005	06-11-2017	Prosecution Evidence	Alipur	163	/ 2005
107	Cr Case/5287952/2016	STATE Vs PRATAP @ HATHI	Indian Arms Act 1959--25,54,59	27-06-2006	21-08-2017	Prosecution Evidence	Alipur	386	/ 2004
108	Cr Case/5288818/2016	STATE Vs ARVIND ETC	Indian Penal Code--380	08-01-2007	29-08-2017	Prosecution Evidence	Alipur	45	/ 2006
109	Cr Case/5288034/2016	STATE Vs RAM RAJ PAL	Indian Penal Code--279,337,304A	23-05-2006	01-09-2017	Prosecution Evidence	Alipur	520	/ 2005
110	Cr Case/5288446/2016	STATE Vs KRISHNA	Indian Penal Code--279,337	01-03-2005	07-09-2017	Prosecution Evidence	Alipur	412	/ 2004
111	Cr Case/5288461/2016	STATE Vs SUBHANI JALALI ETC	Indian Penal Code--420	26-02-2004	18-08-2017	Prosecution Evidence	Rohini	144	/ 2002
112	Cr Case/5288462/2016	STATE Vs AZMER SINGH	Indian Penal Code--279,337	07-03-2005	01-08-2017	Statement of Accused	Alipur	202	/ 2004
113	Cr Case/5288863/2016	STATE Vs NARENDER ETC	Indian Penal Code--392,34	06-03-2007	18-09-2017	Prosecution Evidence	Alipur	496	/ 2005
114	Cr Case/5288291/2016	STATE Vs PRAVEEN ORS	Indian Penal Code--380	19-10-2004	20-09-2017	Prosecution Evidence	Alipur	8	/ 2004
115	Cr Case/5288299/2016	STATE Vs SUMIT JAIN	Indian Penal Code--279,337	16-12-2004	07-09-2017	Prosecution Evidence	Alipur	246	/ 2004

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116	Cr Case/5288297/2016	STATE Vs SANTOSH ETC	Indian Penal Code--323,324	30-05-2006	15-11-2017	Prosecution Evidence	Alipur	429	/ 2005
117	Cr Case/5288300/2016	STATE Vs GOPAL PRASAD	Indian Penal Code--279,337	05-09-2006	20-09-2017	Misc./ Appearance	Alipur	305	/ 2005
118	Cr Case/5288303/2016	STATE Vs UMA SHANKAR	Indian Penal Code--279,304A	11-09-2006	10-10-2017	Prosecution Evidence	Alipur	403	/ 2005
119	Cr Case/5288875/2016	STATE Vs GANPAT ETC	Indian Penal Code--379,	02-02-2007	28-08-2017	Misc./ Appearance	Alipur	335	/ 2006
120	Cr Case/5288309/2016	STATE Vs LAXMAN	Indian Arms Act 1959--454,380,511	05-12-2005	08-09-2017	Prosecution Evidence	Alipur	102	/ 2006
121	Cr Case/5288363/2016	STATE Vs JAGBIR SINGH	Indian Penal Code--279,304A	05-09-2006	01-08-2017	Final Arguments	Alipur	83	/ 2006
122	Cr Case/5288881/2016	STATE Vs RAJESH SAINI	Indian Penal Code--279,337	08-08-2007	20-09-2017	Prosecution Evidence	Alipur	64	/ 2007
123	Cr Case/5288502/2016	STATE Vs SURENDERPAL SINGH @ KAKNI ETC	Indian Penal Code--454,380,511,34	28-04-2005	31-08-2017	Prosecution Evidence	Alipur	102	/ 2005
124	Cr Case/5288389/2016	STATE Vs SHIV KUMAR	Indian Penal Code--279,304A	06-06-2006	16-09-2017	Prosecution Evidence	Alipur	331	/ 2004
125	Cr Case/5288886/2016	STATE Vs NARESH KUMAR	Indian Penal Code--409,420,120Copyright	04-05-2009	28-06-2017	Order/ Judgement	Sultan Puri	177	/ 2007
126	Cr Case/5288405/2016	STATE Vs WASIM @ SOYEB ETC	Indian Penal Code--457,380,411	03-05-2006	15-09-2017	Prosecution Evidence	Alipur	424	/ 2005
127	Cr Case/5288467/2016	STATE Vs ANIL KUMAR	Indian Penal Code--420,507,	01-06-2006	19-08-2017	Prosecution Evidence	Rohini	577	/ 2005
128	Cr Case/5288454/2016	STATE Vs VIKAS	Punjab Excise Act 1914--61,1,14	22-12-2004	30-08-2017	Prosecution Evidence	Alipur	285	/ 2004
129	Cr Case/5288463/2016	STATE Vs SANDEEP @ RAHUL	Indian Penal Code--186,353,368,307	16-12-2004	12-10-2017	Prosecution Evidence	Prashant Viha	962	/ 2003
130	Cr Case/5288439/2016	STATE Vs MAAN SINGH	Punjab Excise Act 1914--78,61,1,14	03-01-2003	11-10-2017	Prosecution Evidence	Alipur	264	/ 2002
131	Cr Case/5288549/2016	STATE Vs SANJEEV KUMAR	Indian Penal Code--420	22-10-2003	11-08-2017	Misc./ Appearance	Prashant Viha	498	/ 2003
132	Cr Case/5288530/2016	STATE Vs SATPAL ETC	Indian Arms Act 1959--25A	21-09-2005	25-09-2017	Prosecution Evidence	Alipur	243	/ 2004
133	Cr Case/5288535/2016	STATE Vs HANS RAJ GIRI	Indian Penal Code--407,411,,120B	09-03-2004	16-08-2017	Prosecution Evidence	Alipur	7	/ 2004
134	Cr Case/5288566/2016	STATE Vs RAJENDER KR	Indian Penal Code--63,65Copyright Act 1	06-08-2003	28-10-2017	Prosecution Evidence	SP Badli	2	/ 2002
135	Cr Case/5288924/2016	STATE Vs RAJINDER PARSAD	Indian Penal Code--380,34	14-05-2007	25-08-2017	Prosecution Evidence	Alipur	96	/ 2007
136	Cr Case/5288631/2016	STATE Vs SITA RAM SINGHAL OTHS	Indian Penal Code--201,420,415	24-11-2003	18-08-2017	Misc./ Appearance	Prashant Viha	156	/ 2000
137	Cr Case/5288619/2016	STATE Vs SONU KUMAR	Punjab Excise Act 1914--61,1,14	11-11-2005	28-10-2017	Misc./ Appearance	Alipur	250	/ 2005
138	Cr Case/5289199/2016	STATE Vs JATIN @ RINKU	Indian Penal Code--468,471,474	06-11-2003	17-10-2017	Misc./ Appearance	Prashant Viha	558	/ 2003
139	Cr Case/5288621/2016	STATE Vs RAJESH KUMAR SINGH ETC	Indian Penal Code--406,420	31-08-2004	24-08-2017	Misc./ Appearance	Rohini	564	/ 2004
140	Cr Case/5288625/2016	STATE Vs SANDEEP ETC	Punjab Excise Act 1914--78,61,1,14	23-04-2009	21-08-2017	Prosecution Evidence	Alipur	427	/ 2005
141	Cr Case/5288658/2016	STATE Vs RAVINDER JHA ETC	Copyright Act 1957--63,65	23-05-2005	03-08-2017	Misc./ Appearance	SP Badli	87	/ 2004
142	Cr Case/5288659/2016	STATE Vs BHAGWAN DAS	Indian Penal Code--448,34	04-07-2005	29-08-2017	Misc./ Appearance	Rohini	5	/ 2003
143	Cr Case/5288645/2016	STATE Vs LABH SINGH ETC	Indian Penal Code--467,468,420	25-11-2008	12-10-2017	Prosecution Evidence	SP Badli	651	/ 2003
144	Cr Case/5288661/2016	STATE Vs ARUN KUMAR JAIN ORS	Indian Penal Code--420,468,471,120B	22-11-2008	10-11-2017	Prosecution Evidence	Kanjhawala	112	/ 2005
145	Cr Case/5288646/2016	STATE Vs SIKANDER SINGH OTHS	Indian Penal Code--467,420,660	06-04-2011	26-10-2017	Misc./ Appearance	Jahangir Puri	273	/ 1989
146	Cr Case/5288953/2016	STATE Vs JITENDER @ KALA ETC	Indian Penal Code--380	30-05-2007	18-08-2017	Misc./ Appearance	Alipur	62	/ 2007
147	Cr Case/5288660/2016	STATE Vs RAHUL ETC	Indian Penal Code--411,407,34	25-07-2006	19-09-2017	Prosecution Evidence	Alipur	51	/ 2005
148	Cr Case/5288663/2016	STATE Vs NAND KISHORE	Indian Penal Code--406,420,120B	08-06-2005	13-09-2017	Misc./ Appearance	Mangol Puri	229	/ 2005
149	Cr Case/5288955/2016	STATE Vs VINAY GUPTA	Copyright Act 1957--63,65	15-05-2007	03-08-2017	Misc./ Appearance	Rohini	742	/ 2006
150	Cr Case/5288731/2016	STATE Vs GYANEDER @ TITU	Indian Penal Code--457,380,411	06-12-2005	28-10-2017	Misc./ Appearance	Alipur	139	/ 2004
151	Cr Case/5288966/2016	STATE Vs RAKESH ETC	Indian Penal Code--380,411	15-05-2007	02-11-2017	Prosecution Evidence	Alipur	60	/ 2007
152	Cr Case/5288968/2016	STATE Vs KISHAN DEV YADAV	Indian Penal Code--380,411	14-05-2007	18-08-2017	Misc./ Appearance	Alipur	72	/ 2007
153	Cr Case/5288855/2016	STATE Vs BALVINDER SINGH ETC	Punjab Excise Act 1914--78,61,1,14	03-05-2005	18-08-2017	Misc./ Appearance	Alipur	21	/ 2005
154	Cr Case/5288889/2016	STATE Vs UMED SINGH ETC	Indian Penal Code--324,34	25-10-2005	25-09-2017	Prosecution Evidence	Alipur	287	/ 2005

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155	Cr Case/5290146/2016	STATE Vs SK MATHUR	Indian Penal Code--420,468,471,120B	07-06-2003	05-08-2017	Compromise	Connaught Pl	163	/ 2003
156	Cr Case/5290153/2016	STATE Vs SK MATHUR	Indian Penal Code--420	07-11-2003	16-09-2017	Misc./ Appearance	Connaught Pl	480	/ 2003
157	Cr Case/5288691/2016	STATE Vs BALWANT RAI ETC	Immoral Traffic Prevention Act--G	07-11-2008	26-07-2017	Order/ Judgement	Mangol Puri	775	/ 2005
158	Cr Case/5289387/2016	STATE Vs SANJEEV KUMAR	Copyright Act 1957--65,63Trade Marks A	21-03-2005	17-10-2017	Prosecution Evidence	SP Badli	344	/ 2004
159	Cr Case/5292384/2016	STATE Vs RAVI	Indian Penal Code--279,304A	03-01-2004	12-09-2017	Prosecution Evidence	Alipur	399	/ 2003
160	Cr Case/5293713/2016	STATE Vs AJIT SINGH	Indian Penal Code--165	20-01-2002	05-09-2017	Charge	Alipur	378	/ 2003
161	Cr Case/5289011/2016	STATE Vs DIPTI SINGH	Indian Penal Code--279,337,338,304A	06-08-2007	05-09-2017	Prosecution Evidence	Alipur	291	/ 2006
162	Cr Case/5290049/2016	STATE Vs SKMATHUR	Indian Penal Code--420,468,34	22-03-2005	05-08-2017	Compromise	Connaught Pl	485	/ 2004
163	Cr Case/5290052/2016	STATE Vs SKMATHUR	Indian Penal Code--420,468,34	23-02-2005	16-09-2017	Misc./ Appearance	Connaught Pl	461	/ 2004
164	Cr Case/5290094/2016	STATE Vs SK MATHUR	Indian Penal Code--420,468,34	22-03-2005	05-08-2017	Compromise	Connaught Pl	462	/ 2004
165	Cr Case/5289057/2016	STATE Vs RAMESH CHAND	Indian Penal Code--451,380,427,34	13-09-2007	05-08-2017	Final Arguments	Alipur	333	/ 2004
166	Cr Case/5289059/2016	STATE Vs RAJBIR ETC	Indian Penal Code--380,457	09-10-2007	10-11-2017	Misc./ Appearance	Alipur	198	/ 2007
167	Cr Case/5290134/2016	STATE Vs SK MATHUR	Indian Penal Code--420,468,34	10-06-2005	16-09-2017	Misc./ Appearance	Connaught Pl	466	/ 2004
168	Cr Case/5290148/2016	STATE Vs SK MATHUR	Indian Penal Code--420,468,34	14-02-2005	16-09-2017	Misc./ Appearance	Connaught Pl	480	/ 2004
169	Cr Case/5290149/2016	STATE Vs SK MATHUR	Indian Penal Code--420,468,120B	14-02-2005	16-09-2017	Misc./ Appearance	Connaught Pl	487	/ 2004
170	Cr Case/5289068/2016	STATE Vs SATISH KUMAR	Indian Penal Code--285,407,411Essentia	19-09-2007	26-08-2017	Charge	SP Badli	387	/ 2005
171	Cr Case/5290150/2016	STATE Vs SK MATHUR	Indian Penal Code--420,468,120B	04-03-2005	16-09-2017	Misc./ Appearance	Connaught Pl	472	/ 2004
172	Cr Case/5290152/2016	STATE Vs SK MATHUR	Indian Penal Code--420,468,120B	23-02-2005	16-09-2017	Misc./ Appearance	Connaught Pl	482	/ 2004
173	Cr Case/5290172/2016	STATE Vs SK MATHUR	Indian Penal Code--420,468,120	23-02-2005	16-09-2017	Misc./ Appearance	Connaught Pl	483	/ 2004
174	Cr Case/5289083/2016	STATE Vs SONU	Punjab Excise Act 1914--61,1,14	23-04-2009	11-10-2017	Misc./ Appearance	Alipur	103	/ 2007
175	Ct Cases/5261/2016	ANITA DEVI Vs RAMESHWAR ORS	Code of Criminal Procedure--200CRPC	03-06-2005	10-11-2017	Misc./ Appearance	Alipur	/ 0	
176	Cr Case/5292740/2016	STATE Vs JAI PARKASH	Indian Penal Code--165Indian Penal Cod	31-07-2005	03-11-2017	Prosecution Evidence	Alipur	325	/ 2004
177	Cr Case/5289229/2016	STATE Vs JAI RAM KUMAR	Indian Penal Code--279,304A	24-10-2007	19-08-2017	Prosecution Evidence	Alipur	424	/ 2006
178	Cr Case/5289276/2016	STATE Vs OMBIR SINGH	Indian Penal Code--279,337,304A	01-11-2007	24-10-2017	Prosecution Evidence	Alipur	54	/ 2006
179	Cr Case/5289573/2016	STATE Vs SUNIL GOEL ETC	Copyright Act 1957--63,65	24-12-2007	28-08-2017	Prosecution Evidence	SP Badli	443	/ 2005
180	Cr Case/5289581/2016	STATE Vs JAI KISHAN	Indian Penal Code--323,506	23-10-2007	11-09-2017	Prosecution Evidence	Sultan Puri	1647	/ 2006
181	Cr Case/5289735/2016	STATE Vs KULDEEP SINGH @ TONI	Indian Penal Code--224,353,332,186	27-02-2007	02-08-2017	Prosecution Evidence	Alipur	522	/ 2005
182	Cr Case/5290183/2016	STATE Vs SANDEEP KUMAR ETC	Indian Penal Code--419,420	04-12-2007	08-09-2017	Charge	Rohini	889	/ 2007
183	Cr Case/5290430/2016	STATE Vs SUNIL KUMAR BARUA @ BANTI	Indian Penal Code--407	21-09-2007	30-08-2017	Prosecution Evidence	Alipur	389	/ 2004
184	Cr Case/5291932/2016	STATE Vs NAND LAL	Punjab Excise Act 1914--61,1,14	11-04-2007	09-11-2017	Prosecution Evidence	Alipur	148	/ 2006
185	Cr Case/3963/2017	STATE Vs RADHEY KRISHAN VATS	Indian Penal Code--420,467,468,471,34	23-08-2007	16-11-2017	Prosecution Evidence	EOW	118	/ 2006

LIST OF 10 YRS OLD CASES IN THE COURT OF SH VIKRAM, MM-1, NORTH, ROHINI, DELHI

Sr. No.	Case No.	Petitioner Name Vs Respondent Name	Act Section	Date of institution	Date of ReG	Next Date	Purpose	Police Station	FIR No.
1	Ct Cases/516/2016	DAL CHAND YADAV Vs NAFIS	Negotiable Instruments Act--138	21-11-2005	21-11-2005	22-08-2017	Misc./ Appearance	Punjabi Bagh	/ 0
2	Cr Case/5281556/2016	STATE Vs RAM KUMAR	Indian Penal Code--420	22-06-2006	22-06-2006	02-08-2017	Prosecution Evidence	Narela Ind Area	228 / 2003
3	Cr Case/5285810/2016	STATE Vs RIAZ AHMAD SHEIKH	Indian Penal Code—279,338	24-03-2003	24-03-2003	09-08-2017	Prosecution Evidence	Narela Ind Area	312 / 2002
4	Ct Cases/2969/2016	BHAGAT SINGH Vs SHO (NI AREA)	Code of Criminal Procedure--200	05-06-2004	05-06-2004	08-08-2017	Misc./ Appearance	Narela Ind Area	/ 0
5	Ct Cases/2922/2016	HITESH RANA Vs KUSMA DEVI	Negotiable Instruments Act--		24-04-2014	29-07-2017	Misc./ Appearance	Alipur	/ 0
6	Cr Case/5287704/2016	STATE Vs RAMPAL	Indian Penal Code—279, 304A	12-07-2002	12-07-2002	24-08-2017	Misc./ Appearance	Narela Ind Area	321 / 2001
7	Cr Case/5286802/2016	STATE Vs MANOHAR LAL@MANOHARI ETC	Immoral Traffic Prevention Act—3,4,5	05-10-2005	05-10-2005	03-08-2017	Prosecution Evidence	Jahangir Puri	825 / 2004
8	Ct Cases/4285/2016	RAMESHWAR DASS DEVI DAYAL Vs CONSOLIDATED STEELS ALLOYS LTD	Code of Criminal Procedure--200	06-06-2003	06-06-2003	29-07-2017	Order/ Judgement	Punjabi Bagh	/ 0
9	Cr Case/5287710/2016	STATE Vs VANDANA SHARMA	Indian Penal Code--	22-10-2007	22-10-2007	04-08-2017	Defence Evidence	Narela Ind Area	203 / 2007
10	Ct Cases/4712/2016	SMT GEETA Vs MOHD SHAHID	Indian Penal Code--	04-01-2007	04-01-2007	26-08-2017	Complaint Evidence	Narela Ind Area	/ 0
11	Cr Case/5288419/2016	STATE Vs SANJAY @ RAJU	Indian Penal Code—454,411	03-03-2005	03-03-2005	03-08-2017	Final Arguments	Narela Ind Area	67 / 2005
12	Ct Cases/10120/2016	STATE BANK OF BIKANER JAIPUR Vs SWARUP SINGH	Negotiable Instruments Act--		06-04-2016	13-09-2017	Misc./ Appearance	SP Badli	/ 0
13	Cr Case/5288286/2016	STATE Vs MEENA ORS	Indian Penal Code—420,467,468,34		25-06-2012	14-09-2017	Misc./ Appearance	Narela Ind Area	138 / 2006
14	Ct Cases/4768/2016	TARA CHAND Vs RAJKUMAR @ GORE @BAUVA ORS	Code of Criminal Procedure--200	30-04-2007	30-04-2007	08-08-2017	Prosecution Evidence	Narela Ind Area	/ 0
15	Ct Cases/4656/2016	IQBAL SINGH Vs VSB TRADING	Negotiable Instruments Act--138	29-06-2006	29-06-2006	09-08-2017	Defence Evidence	Paschim Vihar	/ 0
16	Cr Case/5288944/2016	STATE Vs RAMBIR	Indian Penal Code—363, 365	20-02-2007	20-02-2007	10-08-2017	Defence Evidence	Narela Ind Area	608 / 2005
17	Cr Case/5289183/2016	STATE Vs VINOD KUMAR	Essential Commodities Act 1955--	20-12-2007	20-12-2007	04-08-2017	Statement of Accused	Narela Ind Area	334 / 2006
18	Cr Case/5289184/2016	STATE Vs MUKESH KR JAIN	Essential Commodities Act 1955--	20-12-2007	20-12-2007	04-08-2017	Statement of Accused	Narela Ind Area	332 / 2006

LIST OF 10 YEARS OLD CASES IN THE COURT OF SH KAPIL KUMAR, LD. MM-6, NORTH.							
S. No.	CASE NO.	CASE TITLE	CASE TYPE	STAGE	NDOH	Police Station Name	FIR No.
1	Cr Case/5281096/2016	STATE Vs BALESHWAR SINGH	IPC-279,304A	Prosecution Evidence	15-12-2017	Adarsh Nagar	135 / 2005
2	Cr Case/5287939/2016	STATE Vs SANJAY @ KESHAV ETC	IPC-380,411,34	Misc./ Appearance	01-08-2017	Adarsh Nagar	296 / 2005
3	Cr Case/5287640/2016	STATE Vs SUKHBIR SINGH	IPC-279,304A	Prosecution Evidence	24-07-2017	Adarsh Nagar	164 / 2003
4	Cr Case/5288268/2016	STATE Vs RANJIT SINGH	IPC--	Misc./ Appearance	09-06-2017	Adarsh Nagar	284 / 1998
5	Cr Case/5281552/2016	STATE Vs PANKAJ BHARDWAJ ETC	IPC--365,324,34	Prosecution Evidence	10-07-2017	Adarsh Nagar	86 / 2005
6	Cr Case/5287852/2016	STATE Vs ANIL KUMAR	IPC-394,411	Statement of Accused	27-05-2017	Adarsh Nagar	65 / 2000
7	Cr Case/5282633/2016	STATE Vs BALESHWAR SINGH	IPC-279,304A	Final Arguments	02-06-2017	Adarsh Nagar	135 / 2004
8	Cr Case/5288475/2016	STATE Vs SURENDER KUMAR ETC'	IPC-323,341,506,34	Prosecution Evidence	13-07-2017	Adarsh Nagar	391 / 2004
9	Cr Case/5288973/2016	STATE Vs RAJESH ETC	IPC--	Prosecution Evidence	26-05-2017	Adarsh Nagar	216 / 2005
10	Cr Case/5286799/2016	STATE Vs SHIV KUMAR	IPC-279,337	Prosecution Evidence	29-05-2017	Adarsh Nagar	448 / 2001
11	Cr Case/5287048/2016	STATE Vs JAI KISHAN	IPC-341,325	Misc./ Appearance	08-06-2017	Adarsh Nagar	143 / 2002
12	Cr Case/5287555/2016	STATE Vs RAMESH CHAND	IPC-406,420,120B,34	Prosecution Evidence	05-06-2017	Adarsh Nagar	33 / 2002
13	Cr Case/5281864/2016	STATE Vs GURMAIL SINGH	IPC-	Misc./ Appearance	16-08-2017	Adarsh Nagar	261 / 1990
14	Cr Case/5287445/2016	STATE Vs SUKH CHAIN ETC	IPC-325,323,34	Prosecution Evidence	29-05-2017	Adarsh Nagar	188 / 2003
15	Cr Case/5287476/2016	STATE Vs SUNIL KUMAR JAIN	IPC-432	Prosecution Evidence	08-06-2017	Adarsh Nagar	497 / 1997
16	Cr Case/5288447/2016	STATE Vs PAWAN KUMAR	IPC-379,356,411	Prosecution Evidence	25-05-2017	Adarsh Nagar	290 / 2000
17	Cr Case/5287549/2016	STATE Vs SAMEER UR RAHMAN	IPC-279,338	Arguments	15-08-2017	Adarsh Nagar	325 / 2001
18	Cr Case/5287867/2016	STATE Vs PUSHPENDER KHARI	IPC-419,420,468,471	Prosecution Evidence	05-06-2017	Adarsh Nagar	467 / 1998
19	Cr Case/5287818/2016	STATE Vs ANIL KUMAR	IPC-279,304A	Prosecution Evidence	01-06-2017	Adarsh Nagar	178 / 2001
20	Cr Case/5285154/2016	STATE Vs BHUPINDER SINGH	IPC-392,34	Statement of Accused	07-06-2017	Adarsh Nagar	298 / 1999
21	Cr Case/5288203/2016	STATE Vs JITENDER SINGH ETC	IPC-420,468,471	Prosecution Evidence	06-06-2017	Adarsh Nagar	127 / 1998
22	Cr Case/5287862/2016	STATE Vs SUDHIR ETC	IPC-325,323,34	Prosecution Evidence	31-05-2017	Adarsh Nagar	429 / 2001
23	Cr Case/5288064/2016	STATE Vs RIZWAN ETC4	IPC-353,186,332,34	Misc./ Appearance	10-08-2017	Adarsh Nagar	296 / 2002
24	Cr Case/5287623/2016	STATE Vs VIJAY @ LAMBU ETC	IPC-392,341,34	Misc./ Appearance	31-07-2017	Adarsh Nagar	75 / 2004
25	Cr Case/5289004/2016	STATE Vs VIRENDER SINGH	IPC-279,304A	Prosecution Evidence	24-07-2017	Adarsh Nagar	92/ / 2001
26	Cr Case/5287914/2016	STATE Vs SUBHASH CHAND KHURA	IPC-406,420,468,471	Prosecution Evidence	30-05-2017	Adarsh Nagar	195 / 1999
27	Cr Case/5288551/2016	STATE Vs RAJ KUMAR	Indian Arms Act 1959-2	Prosecution Evidence	11-07-2017	Adarsh Nagar	408 / 2003
28	Cr Case/5288157/2016	STATE Vs DALIP @ PAPPE ETC	IPC-323,341,34	Prosecution Evidence	10-08-2017	Adarsh Nagar	113 / 2002
29	Cr Case/5288125/2016	STATE Vs KHALIL AHMED	IPC-279,338	Order/Judgement	29-05-2017	Adarsh Nagar	554 / 1998
30	Cr Case/5283032/2016	STATE Vs SHRI RAM	IPC-323,341,354	Arguments	08-06-2017	Adarsh Nagar	105 / 2005
31	Cr Case/5286380/2016	STATE Vs GAURI SHANKAR	IPC-279,337	Prosecution Evidence	02-08-2017	Adarsh Nagar	204 / 2003
32	Cr Case/5286608/2016	STATE Vs JASPAL SINGH WALIA ETC	IPC-420,468,472,406	Misc./ Appearance	31-05-2017	Adarsh Nagar	609 / 1997
33	Cr Case/5287348/2016	STATE Vs RAJU	IPC-279,337	Prosecution Evidence	22-07-2017	Adarsh Nagar	336 / 2006
34	Cr Case/5288102/2016	STATE Vs DHARAMVIR	IPC-323,341,34	Prosecution Evidence	28-07-2017	Adarsh Nagar	312 / 2003
35	Cr Case/5288933/2016	STATE Vs WASIM AHMED	IPC-	Prosecution Evidence	26-08-2017	Adarsh Nagar	569 / 2005

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36	Cr Case/5287590/2016	STATE Vs SATBIR SINGH ETC	IPC-365,342,120B,34	Prosecution Evidence	03-07-2017	Adarsh Nagar	446 / 2003
37	Cr Case/5288985/2016	STATE Vs SURJIT SINGH	IPC-279,304A	Prosecution Evidence	13-07-2017	Adarsh Nagar	591 / 2005
38	Cr Case/5282283/2016	STATE Vs MOHD YAMIN	IPC-341,323	Prosecution Evidence	08-06-2017	Adarsh Nagar	137 / 2003
39	Cr Case/5287969/2016	STATE Vs GHAMANDI LAL ETC	IPC-325,341,34	Prosecution Evidence	29-05-2017	Adarsh Nagar	583 / 2000
40	Cr Case/5288118/2016	STATE Vs CHAMAN LAL	IPC-279,427	Prosecution Evidence	26-05-2017	Adarsh Nagar	556 / 2006
41	Cr Case/5288721/2016	STATE Vs THUSHAR THAKRAL @ RI	IPC-356,379,411,34	Misc./ Appearance	26-07-2017	Adarsh Nagar	598 / 2005
42	Cr Case/5290233/2016	STATE Vs SHANKER SINGH ETC	IPC-326,328,34	Prosecution Evidence	07-06-2017	Adarsh Nagar	525 / 2006
43	Cr Case/5284310/2016	STATE Vs NDTV NETWORK	Indian Penal Code AC	Arguments On Charge	01-06-2017	Swaroop Nagar	109 / 2008
44	Cr Case/5287381/2016	STATE Vs RANJEET ETC	IPC-392,34	Prosecution Evidence	17-07-2017	Adarsh Nagar	587 / 1998
45	Cr Case/5288893/2016	STATE Vs PREM PARKASH	IPC-448,380,34	Statement of Accused	03-06-2017	Adarsh Nagar	433 / 2003
46	Cr Case/5288050/2016	STATE Vs RAM JAGAT TIWARI	IPC-3781,411	Prosecution Evidence	28-07-2017	Adarsh Nagar	476 / 1995
47	Cr Case/5283546/2016	STATE Vs RAJAT AGGARWAL	IPC-406,420,34	Prosecution Evidence	03-07-2017	Adarsh Nagar	294 / 2003
48	Cr Case/5288271/2016	STATE Vs TRILOCHAN LAL	IPC-279,304A	Prosecution Evidence	30-06-2017	Adarsh Nagar	418 / 2000
49	Cr Case/5287093/2016	STATE Vs INDER DASS	IPC-279,304A	Prosecution Evidence	03-06-2017	Adarsh Nagar	356 / 2003
50	Cr Case/5288069/2016	STATE Vs NARESH KUMAR	IPC-279,338	Prosecution Evidence	25-07-2017	Adarsh Nagar	97 / 2006
51	Ct Cases/4610/2016	STATE Vs BALBIR SINGH	IPC-279,304A	Final Arguments	03-06-2017	Adarsh Nagar	277 / 2004
52	Cr Case/5282734/2016	STATE Vs ROSHAN KANSAL	IPC-186,506,323	Prosecution Evidence	25-05-2017	Adarsh Nagar	267 / 2002
53	Cr Case/5287986/2016	STATE Vs ANIL KUMAR ETC	IPC-186,356,332,34	Prosecution Evidence	15-07-2017	Adarsh Nagar	405 / 2000
54	Cr Case/5287783/2016	STATE Vs ISLAM ETC	IPC-394,34	Misc./ Appearance	15-08-2017	Adarsh Nagar	507 / 2002
55	Cr Case/5287983/2016	STATE Vs JEEVAN SINGH	IPC-406	Prosecution Evidence	22-08-2017	Adarsh Nagar	26 / 2004
56	Cr Case/5288123/2016	STATE Vs MANOHAR LAL @ PAPPU	IPC-392,34	Prosecution Evidence	24-06-2017	Adarsh Nagar	38 / 1997
57	Cr Case/5288996/2016	STATE Vs PANKAJ	Indian Arms Act 1959-2	Prosecution Evidence	04-07-2017	Adarsh Nagar	205 / 2006
58	Cr Case/5289208/2016	STATE Vs MUJJAGGAR HUSSAN ET	Act-7,10,55 EC. ACT	Prosecution Evidence	04-07-2017	Adarsh Nagar	288 / 2005
59	Cr Case/5289584/2016	STATE Vs RAJ PAL	IPC-279,337	Prosecution Evidence	14-07-2017	Adarsh Nagar	152 / 2005
60	Cr Case/5288109/2016	STATE Vs MAHENDER SINGH ETC	IPC-427,149,325,34	Final Arguments	31-05-2017	Adarsh Nagar	365 / 1998
61	Cr Case/5287957/2016	STATE Vs PUSHPENDER SINGH	IPC-170,384	Prosecution Evidence	01-06-2017	Adarsh Nagar	246 / 2001
62	Cr Case/5287833/2016	STATE Vs KAUSHAL	IPC-379,411,482,34	Prosecution Evidence	29-05-2017	Adarsh Nagar	276 / 2002
63	Cr Case/5283531/2016	STATE Vs RAKESH KUMAR	IPC-323,324,34	Arguments	26-05-2017	Adarsh Nagar	369 / 2005
64	Cr Case/5289046/2016	STATE Vs DINESH KUMAR	IPC-279,304A	Final Arguments	15-08-2017	Adarsh Nagar	309 / 2003
65	Cr Case/5287232/2016	STATE Vs VEENU VERMA @ VINAY S	IPC-420,467,468,471,3	Prosecution Evidence	07-07-2017	Adarsh Nagar	438 / 2003
66	Cr Case/5286797/2016	STATE Vs SIRI KRISHAN	IPC-279,304A	Prosecution Evidence	01-07-2017	Adarsh Nagar	381 / 2000
67	Cr Case/5283799/2016	STATE Vs RAM SAWROOP	IPC-279,304A	Prosecution Evidence	05-06-2017	Adarsh Nagar	557 / 2004
68	Cr Case/5287968/2016	STATE Vs DEVENDER SHUKLA	IPC-279,304A	Prosecution Evidence	07-06-2017	Adarsh Nagar	287 / 2000
69	Cr Case/5288835/2016	STATE Vs KRISHAN	IPC-279,304A	Prosecution Evidence	02-06-2017	Adarsh Nagar	444 / 2002
70	Cr Case/5288745/2016	STATE Vs RAMPHOOL MINA	IPC-	Prosecution Evidence	27-07-2017	Adarsh Nagar	520 / 2005
71	Cr Case/5287654/2016	STATE Vs SUKHVIR SINGH	IPC-384,120B	Prosecution Evidence	29-07-2017	Adarsh Nagar	546 / 1996
72	Cr Case/5287880/2016	STATE Vs AWAN KUMAR ETC	IPC-419,384,34	Prosecution Evidence	03-06-2017	Adarsh Nagar	315 / 2002
73	Cr Case/5288293/2016	STATE Vs ASGAR ALI ETC	IPC-448,380,34	Misc./ Appearance	30-06-2017	Adarsh Nagar	488 / 2003

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74	Cr Case/5288131/2016	STATE Vs SANDIL KUMAR	IPC-279,337	Final Arguments	15-07-2017	Adarsh Nagar	04 / 2003
75	Cr Case/5288460/2016	STATE Vs RAJEEV @ RAJU ETC	IPC-379,411,34	Prosecution Evidence	05-08-2017	Adarsh Nagar	372 / 2002
76	Cr Case/5289228/2016	STATE Vs RAJENDER KUMAR	IPC-408,411	Prosecution Evidence	13-07-2017	Adarsh Nagar	159 / 2004
77	Cr Case/5288823/2016	STATE Vs KANWAR SINGH	IPC-279,304A	Prosecution Evidence	06-06-2017	Adarsh Nagar	177 / 2003
78	Cr Case/5285077/2016	STATE Vs NEERAJ	IPC-279,337	Prosecution Evidence	01-06-2017	Adarsh Nagar	412 / 2005
79	Cr Case/5283194/2016	STATE Vs DINESH	Indian Arms Act 1959-2	Prosecution Evidence	03-07-2017	Adarsh Nagar	712 / 2005
80	Cr Case/5284234/2016	STATE Vs BINDA RAM	IPC-279,304A	Prosecution Evidence	02-06-2017	Adarsh Nagar	104 / 2004
81	Cr Case/5288871/2016	STATE Vs SITA RAM SINGH	IPC-326,34	Prosecution Evidence	10-07-2017	Adarsh Nagar	291 / 2000
82	Cr Case/5287841/2016	STATE Vs RAJBIR SHARMA ETC	IPC-420,468,471,506,3	Misc./ Appearance	06-06-2017	Adarsh Nagar	354 / 2002
83	Cr Case/5287962/2016	STATE Vs BHUPENDER CHAUHAN E	IPC-420,467,468,506	Misc./ Appearance	06-06-2017	Adarsh Nagar	345 / 2002
84	Cr Case/5288911/2016	STATE Vs VED PARKASH @ VEDU	Indian Arms Act 1959-2	Prosecution Evidence	22-07-2017	Adarsh Nagar	178 / 2005
85	Cr Case/5289094/2016	STATE Vs KRISHAN KUMAR SINGH	IPC-279,304A	Final Arguments	22-06-2017	Adarsh Nagar	702 / 2006
86	Cr Case/5289787/2016	STATE Vs SURENDER KUMAR	Indian Penal Code—38	Prosecution Evidence	24-07-2017	Adarsh Nagar	577 / 2006
87	Cr Case/5288051/2016	STATE Vs BASI @ RAKESH	IPC-279,337	Statement of Accused	31-05-2017	Adarsh Nagar	37 / 2002
88	Cr Case/5287680/2016	STATE Vs HEM SINGH	IPC-279,337	Prosecution Evidence	28-06-2017	Adarsh Nagar	87 / 2000
89	Cr Case/5287971/2016	STATE Vs UMESH VAID ETC	IPC-420,468,471,120B	Prosecution Evidence	01-08-2017	Adarsh Nagar	617 / 1999
90	Cr Case/5289385/2016	STATE Vs MANI KANT	IPC-279,337	Prosecution Evidence	06-06-2017	Adarsh Nagar	232 / 2006
91	Cr Case/5290506/2016	STATE Vs SUBHASH ETC	IPC-147,148,179,186,3	Prosecution Evidence	21-07-2017	Adarsh Nagar	474 / 2005
92	Cr Case/5284384/2016	STATE Vs KAMAL SINGH ETC	IPC-323,341,34	Prosecution Evidence	02-08-2017	Adarsh Nagar	216 / 2001
93	Cr Case/5289453/2016	STATE Vs RAJU	IPC-279,337,338	Prosecution Evidence	28-07-2017	Adarsh Nagar	455 / 2006
94	Cr Case/5290542/2016	STATE Vs BALVINDER	IPC-279,304A	Prosecution Evidence	22-07-2017	Adarsh Nagar	320 / 2006
95	Cr Case/5284274/2016	STATE Vs NIAMAI	IPC-406	Prosecution Evidence	12-07-2017	Adarsh Nagar	411 / 2006
96	Cr Case/5288782/2016	STATE Vs ATTAR SINGH	IPC-279,304A	Prosecution Evidence	22-07-2017	Adarsh Nagar	519 / 2004
97	Cr Case/5288981/2016	STATE Vs BANKE LAL	IPC-279,337	Prosecution Evidence	05-06-2017	Adarsh Nagar	201 / 2006
98	Cr Case/5287500/2016	STATE Vs SANJAY KUMAR	IPC-279,338	Prosecution Evidence	23-06-2017	Adarsh Nagar	38 / 2002
99	Cr Case/5288795/2016	STATE Vs CHANDAN	IPC-324,34	Misc./ Appearance	07-06-2017	Adarsh Nagar	485 / 2006
100	Cr Case/5287775/2016	STATE Vs MAHENDRA	Indian Arms Act 1959-2	Prosecution Evidence	22-06-2017	Adarsh Nagar	440 / 2003
101	Cr Case/5288295/2016	STATE Vs SALEEM	Indian Arms Act 1959-2	Prosecution Evidence	10-08-2017	Adarsh Nagar	204 / 2006
102	Cr Case/5288997/2016	STATE Vs MOHAN SINGH	IPC-279,304A	Prosecution Evidence	03-07-2017	Adarsh Nagar	304 / 2005
103	Cr Case/5289805/2016	STATE Vs INDER SHARMA	IPC-	Prosecution Evidence	06-07-2017	Adarsh Nagar	341 / 2005
104	Cr Case/5284666/2016	STATE Vs SANJAY @ AATRI	IPC-392,411,34	Prosecution Evidence	17-08-2017	Adarsh Nagar	368 / 2005
105	Cr Case/5288754/2016	STATE Vs JOGINDER SINGH	IPC-	Prosecution Evidence	19-08-2017	Adarsh Nagar	235 / 2006
106	Cr Case/5288457/2016	STATE Vs SUSHIL @ MANOJ @ KAU	IPC-380,411,34	Prosecution Evidence	04-08-2017	Adarsh Nagar	406 / 2004
107	Cr Case/5287192/2016	STATE Vs KRISHAN SHARMA	IPC-279,337,304A	Prosecution Evidence	28-06-2017	Adarsh Nagar	284 / 1997
108	Cr Case/5288229/2016	STATE Vs RAM AADHAR	IPC-279,304A	Prosecution Evidence	27-05-2017	Adarsh Nagar	07 / 2003
109	Cr Case/5288513/2016	STATE Vs JATIN AGG	IPC-279,338	Prosecution Evidence	26-07-2017	Adarsh Nagar	480 / 2005
110	Cr Case/5288958/2016	STATE Vs BHUVESH SINGH	IPC-279,304A	Prosecution Evidence	06-06-2017	Adarsh Nagar	461 / 2005
111	Cr Case/5288013/2016	STATE Vs SANJEEV KUMAR	IPC-356,379,411	Prosecution Evidence	29-07-2017	Adarsh Nagar	464 / 2001

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113	Cr Case/5287658/2016	STATE Vs VEER SINGH	IPC-279,337	Prosecution Evidence	24-06-2017	Adarsh Nagar	46 / 2002
114	Cr Case/5282541/2016	STATE Vs RAJNEESH	IPC-279,337	Prosecution Evidence	15-08-2017	Adarsh Nagar	80 / 2000
115	Cr Case/5285033/2016	STATE Vs ANIL KUMAR	IPC-452,323,34	Statement of Accused	07-07-2017	Adarsh Nagar	354 / 2004
116	Cr Case/5288514/2016	STATE Vs HIRA LAL	IPC-304A	Prosecution Evidence	31-07-2017	Adarsh Nagar	60 / 2003
117	Cr Case/5289104/2016	STATE Vs CHANDER BHAN	IPC-279,304A	Prosecution Evidence	07-07-2017	Adarsh Nagar	85 / 2004
118	Cr Case/5289399/2016	STATE Vs VIPIN KUMAR ETC	IPC-353,186,34	Prosecution Evidence	05-06-2017	Adarsh Nagar	31 / 2005
119	Cr Case/5289001/2016	STATE Vs SURESH KUMAR JAIN	IPC-288,304A	Arguments	26-07-2017	Adarsh Nagar	314 / 2002
120	Cr Case/5283901/2016	STATE Vs SATBIRSINGH @ KALU @	IPC-394,397	Prosecution Evidence	09-06-2017	Adarsh Nagar	245 / 1990
121	Cr Case/5289561/2016	STATE Vs BRIJESH	IPC-279,304A	Prosecution Evidence	30-06-2017	Adarsh Nagar	613 / 2006
122	Cr Case/5290534/2016	STATE Vs ANURAG	IPC-279,304A	Prosecution Evidence	30-05-2017	Adarsh Nagar	584 / 2006
123	Cr Case/5287440/2016	STATE Vs ROHTASH @ KATTU	IPC-382,411	Prosecution Evidence	28-07-2017	Adarsh Nagar	57 / 2001
124	Cr Case/5288550/2016	STATE Vs JAI SINGH	IPC-279,304A	Prosecution Evidence	22-07-2017	Adarsh Nagar	333 / 2006
125	Cr Case/5288279/2016	STATE Vs IQBAL ANSARI @ VIJAY	IPC-420,467,468,471,3	Misc./ Appearance	03-08-2017	Adarsh Nagar	546 / 2005
126	Cr Case/5287174/2016	STATE Vs FAKRUDDIN	IPC-368,394,411,34	Misc. Arguments	31-05-2017	Adarsh Nagar	510 / 2006
127	Cr Case/5283329/2016	STATE Vs RAJESH	IPC-386,411,34	Prosecution Evidence	10-07-2017	Adarsh Nagar	364 / 2005
128	Cr Case/5282628/2016	STATE Vs KRISHAN KUMAR	IPC-279,304A	Final Arguments	29-06-2017	Adarsh Nagar	08 / 2002
129	Cr Case/5282092/2016	STATE Vs SWARAN	IPC-325,34	Prosecution Evidence	28-08-2017	Adarsh Nagar	574 / 2004
130	Cr Case/5282391/2016	STATE Vs SHARAD SINGAL	IPC-279,337	Prosecution Evidence	27-07-2017	Adarsh Nagar	513 / 2004
131	Cr Case/5287723/2016	STATE Vs SMT VEENA VATS ETC	IPC-420,406,34	Prosecution Evidence	09-08-2017	Adarsh Nagar	242 / 2005
132	Cr Case/5288417/2016	STATE Vs RAJBIR SINGH	IPC-279,304A	Prosecution Evidence	06-06-2017	Adarsh Nagar	70 / 2005
133	Cr Case/5289469/2016	STATE Vs ARIF	IPC-3236,506	Prosecution Evidence	08-08-2017	Adarsh Nagar	391 / 2006
134	Cr Case/5289643/2016	STATE Vs MAHENDER SINGH	IPC-279,337,338	Prosecution Evidence	09-08-2017	Adarsh Nagar	253 / 2006
135	Cr Case/5283033/2016	STATE Vs ARVIND PANDAY	IPC-279,337	Prosecution Evidence	18-07-2017	Adarsh Nagar	323 / 2004
136	Cr Case/5284824/2016	STATE Vs FIRASAT	IPC-356,379,411	Misc./ Appearance	15-08-2017	Adarsh Nagar	574 / 2006
137	Cr Case/5289423/2016	STATE Vs YOGESH KUMAR	IPC-279,337,304A	Prosecution Evidence	01-07-2017	Adarsh Nagar	622 / 2005
138	Cr Case/5289647/2016	STATE Vs NANKU	Indian Arms Act 1959-2	Defence Evidence	04-07-2017	Adarsh Nagar	164 / 2006
139	Cr Case/5287857/2016	STATE Vs JAGAT SINGH	IPC-392,411,34	Statement of Accused	15-07-2017	Adarsh Nagar	121 / 2004
140	Cr Case/5288694/2016	STATE Vs RAJAN	IPC-279,337,	Prosecution Evidence	30-05-2017	Adarsh Nagar	184 / 2005
141	Cr Case/5289101/2016	STATE Vs GURBACHAN SINGH	IPC-279,304A	Statement of Accused	11-07-2017	Adarsh Nagar	596 / 2006
142	Cr Case/5288404/2016	STATE Vs KISHAN CHAND	IPC-279,337	Prosecution Evidence	03-07-2017	Adarsh Nagar	78 / 2006
143	Cr Case/5288844/2016	STATE Vs TEJ RAM	IPC-279,304A	Prosecution Evidence	01-08-2017	Adarsh Nagar	510 / 2005
144	Cr Case/5289420/2016	STATE Vs RANBIR SINGH	IPC-279,304A	Prosecution Evidence	05-06-2017	Adarsh Nagar	453 / 2006
145	Cr Case/5288873/2016	STATE Vs RAJ KUMAR	IPC-452,380	Prosecution Evidence	20-07-2017	Adarsh Nagar	631 / 2005
146	Cr Case/5285101/2016	STATE Vs MUKESH KUMAR	IPC-408	Prosecution Evidence	01-08-2017	Adarsh Nagar	306 / 2006
147	Cr Case/5288776/2016	STATE Vs KARIM UL	Indian Arms Act 1959-2	Prosecution Evidence	05-06-2017	Adarsh Nagar	504 / 2006
148	Cr Case/5288833/2016	STATE Vs DABBU @DEVENDER	IPC-363,368,34	Misc./ Appearance	04-08-2017	Adarsh Nagar	494 / 2004
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151	Cr Cases/5117/2016	JUGAL KISHORE Vs NAVAL KISHORE	CR.PC.-200	CE	15-07-2017	Adarsh Nagar	/ 0
152	Cr Cases/2564/2016	MADAN LAL Vs NARYAN DASS	CR.P.C-200	ARG ON CHARGE	30-05-2017	Adarsh Nagar	/ 0
153	Cr Cases/4909/2016	JUGAL KISHORE Vs NAVAL KISHORE	CR.P.C-200	ARG	15-07-2017	Adarsh Nagar	/ 0
154	Ct Cases/11840/2016	DELHI BARODA ROAD Vs SANJEEV	NI Act--138	Misc./ Appearance	31-07-2017	Adarsh Nagar	/ 0
155	Ct Cases/10337/2016	PURSHOTTAM SETIA Vs M/S SAI BA	NI Act--138	CE	10-07-2017	Subzi Mandi	/ 0
156	Ct Cases/5303/2016	M/S VIKRANT SALES Vs M/S MAHAJ	CR.P.C-200	Misc./ Appearance	07-06-2017	Adarsh Nagar	/ 0
157	Cr Cases/4982/2016	RAJINDER GUPTA VS. RAVINDER SF	NI Act--138	Misc./ Appearance	07-07-2017	Adarsh Nagar	/ 0
158	Ct Cases/5294141/16	MONIKA GUPTA VS.RAJEEV ENTERI	NI Act—138	F.ARG	08-06-2017	Adarsh Nagarr	/ 0
159	Ct Cases/1226/2017	CRYSTAL LTD. Vs SAYAS KHAD BEE	NI Act--138	Misc./ Appearance	08-06-2017	Adarsh Nagar	/ 0
160	Ct Cases/5446/2016	RAJESH JAIN Vs MITTER SEN GARG	NI Act--138	Misc./ Appearance	08-16-2017	Punjabi Bagh	/ 0
161	Ct Cases/1090/2016	PUNEET FINANCE Vs SETHI ANIL K	NI Act--138	Misc./ Appearance	07-07-2017	Adarsh Nagar	/ 0
162	Cr Cases/4416/2016	AJAY KUMAR Vs SHO ADARSH NAG	CR P C -200	Misc./ Appearance	10-07-2017	Adarsh Nagar	/ 0
163	Cr Case/1716/2016	RAMESH CHAND Vs MUKESH KUMA	CR.P.C200	Arguments	29-06-2017	Adarsh Nagar	/ 0
164	Cr Cases/4726/2016	DURGESH KUMAR Vs OFFICIAL OF	CR.P.C200	Misc./ Appearance	01-06-2017	Adarsh Nagar	/ 0
165	Ct Cases/1213/2017	SURVIR PROCESSOR PVT.LTD. Vs T	NI Act—138	Misc./ Appearance	02-08-2017	Adarsh Nagar	/ 0
166	Ct Case/1079/2017	RAM SINGH Vs HANS RAJ YADAV	NI Act—138	Misc./ Appearance	02-06-2017	Adarsh Nagar	/ 0
167	Ct Case/5193/2016	ARUN KUMAR TRIPATHI Vs DEEPAK	NI Act—138	Misc./ Appearance	03-08-2017	Adarsh Nagar	/ 0
168	Cr Case/5290129/2016	NARENDER SINGH DAHIYA Vs RAM	CR P C -200	Misc./ Appearance	03-07-2017	Swaroop Nagar	/ 0
169	Ct Cases682/2016	RAKESH KUMAR Vs PARVESH GAUF	NI Act—138	Misc./ Appearance	03-06-2017	Adarsh Nagar	/ 0
170	Ct Cases/50/2016	RAKESH KUMAR Vs DARSHAN SING	Cr P C--200	Misc./ Appearance	29-12-2017	Swaroop Nagar	/ 0
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1	5294841/16	S/v Mohd. Sheru	324	31.07.2017	204/07	Pr. Vihar	P.E.
2	144/2/05	S/v Raju	279/338/304-A IPC	09.08.2017	448/04	Pr. Vihar	P.E.
3	376/2/02	S/v Dheeraj	323/341 IPC	22.08.2017	527/01	Pr. Vihar	82 Misc.
4	5290085/16	S/v Rajiv Vaid Etc.	380/34	23.10.2017	10/05	Pr. Vihar	Argument
5	5285037/16	S/v Unknown	498A/304BA34	29.07.2017	797/04	Pr. Vihar	Argument
6	Ct. 2619/16	Anuradh Vaid Vs. Har Prasad Vaid	420/468/471 IPC	31.08.2017	6/1/08/2003	Pr. Vihar	Argument
7	Ct. 4755/16	Rajiv Bhatiali Vs. Jagpal Singh	420/409 IPC	06.11.2017	348/1/07	Pr. Vihar	Argument
8	Ct. 9240/16	Sonu Kushwaha Vs. Sanjay Verma	138 NI Act	28.11.2017	73/1/16/2007	Pr. Vihar	Arguments
9	Ct. 8963/16	Ishwar Singh Saini Vs. Dalvir Singh	138 NI Act	24.08.2017	1309/1/15/2007	Pr. Vihar	C.E.
10	Ct. 1225/16	Ritu Prakash Vs. Amrish Kumar	420/468/471/406 IPC	07.09.2017	449/1/05	Pr. Vihar	C.E.
11	Ct. 4739/16	Ritu Prakash Vs. Amrish Kumar	420/468/471/406 IPC	27.10.2017	11/01/07	Pr. Vihar	CE
12	Ct. 4070/16	Uday Prakash Vs. Hema	420/468/471 IPC	29.07.2017	306/1/11/2006	Pr. Vihar	CE
13	Ct. 9883/16	Bhupinder Singh Bhatia Vs. Subodh Kr. Sharma	138 NI Act	26.08.2017	406/1/16/2007	Pr. Vihar	CE
14	Ct. 10674/16	Mulak Raj Kumar Vs. Mahinder Pal Etc.	420/468/ IPC	13.09.2017	3/6/15/2003	Pr. Vihar	CE.
15	5288277/16	S/v Dal Sukh Etc.	420/409/120-B/468/471/34	22.09.2017	429/01	Pr. Vihar	Charge
16	136/2/07	S/v Pushpa Devi @ Ranjana @ Rambeti Etc.	420/419/468/471/120-B	18.08.2017	61/07	Pr. Vihar	Charge
17	5282406/16	S/v Gaurav Shahi	420/419/168/471/120B	26.09.2017	620/04	Pr. Vihar	Charge
18	2007	S/v Gauri Bhattacharya	465/469/464	20.09.2017	184/06	Pr. Vihar	Charge
19	467/2/04	S/v Rajan @ Rohit Etc.	379/356 IPC	08.08.2017	407/04	Pr. Vihar	Charge
20	2006	S/v Mangeram Etc.	379/356 IPC	05.09.2017	381/06	Pr. Vihar	Charge
21	5285201/16	S/v Karan Lohiya	379/356/411/34	14.09.2017	431/06	Pr. Vihar	Charge
22	11/02/07	S/v Mannu Etc.	379/411	12.10.2017	875/03	Pr. Vihar	Charge
23	5290454/16	S/v Prince Sachdeva Etc.	324/34	14.09.2017	1074/06	Pr. Vihar	Charge
24	5284989/16	S/v Mohd. Mosin	279/338	10.08.2017	854/07	Pr. Vihar	Charge
25	2007	S/v Gauri Bhattacharya	465/469/464	20.09.2017	184/06	Pr. Vihar	Charge
26	386/2/06	S/v Laxman Prasad Gupta	186/353/34 IPC	01.09.2017	336/04	Pr. Vihar	DE
27	Ct. 8296/16	M/s Mantra Info Data Vs. M/s Seven Communication	138 NI Act	10.11.2017	149/1/15/2007	Pr. Vihar	DE
28	Ct. 8744/16	Dinesh Kapoor Vs. R Chhabra	138 NI Act	19.08.2017	190/1/15/2007	Pr. Vihar	DE

29	Ct. 10719/16	Ghan Shyam Dass Vs. Raj Kumar Yadav	138 NI Act	19.08.2017	740/1/06	Pr. Vihar	DE
30	155/2/00	S/v Hemant Kr. Etc.	420/471/468 IPC	06.08.2017	96/00	Pr. Vihar	Misc
31	5281912/16	S/v Suresh Soni Etc.	420/465/468/193	03.10.2017	150/07	Pr. Vihar	Misc
32	36/16	S/v Prem Danda	376/506/34	20.09.2017	63/03	Pr. Vihar	Misc
33	Ct. 8066/16	Narayan Prasad Vs. Krishna	138 NI Act	07.10.2017	1179/1/15/2007	Pr. Vihar	Misc
34	Ct. 8465/16	Narayan Prasad Vs. Krishna	138 NI Act	09.10.2017	1184/1/15/2007	Pr. Vihar	Misc
35	Ct. 9228/16	Aditya Malik Vs. Anil Saini	138 NI Act	10.10.2017	107/1/16/2005	Pr. Vihar	Misc
36	Ct. 9181/16	The Kangra Co-Op. Vs. Rajesh Thakur	138 NI Act	16.11.2017	'17/1/16/2007	Pr. Vihar	Misc
37	Ct. 10742/16	Yogeshwar Bajpai Vs. Ramesh	138 NI Act	23.08.2017	585/1/16/2007	Pr. Vihar	Misc
38	Ct. 328/17	M/s Raj Hans Aeromatics Vs. M/s Masna Eng. Works	138 NI Act	27.09.2017	547/1/16/2007	Pr. Vihar	Misc
39	Ct. 10777/16	Kishore Kapoor Vs. Jayant Sen	138 NI Act	10.10.2017	652/1/16/2007	Pr. Vihar	Misc
40	Ct. 4197/16	Ali Mohd. Vs. Jarnail Singh	420/468/406 IPC	19.08.2017	341/1/14/2000	Pr. Vihar	Misc
41	Ct. 4470/16	Sanjeev chaudhary Vs. Rajesh Jha	420/406/471/468 IPC	29.07.2017	159/1/07	Pr. Vihar	Misc
42	Ct. 4448/16	Kalawati Vs. Ishwar Singh & Ors.	420/468/ IPC	23.10.2017	388/1/04	Pr. Vihar	Misc
43	Ct. 5101/16	Pooran Singh Vs. Juneja Finance Co	420/447/448/471 IPC	26.09.2017	02/01/05	Pr. Vihar	Misc
44	Ct. 12974/16	Vinod Ahuja Vs. Sanjeev Dua	138 NI Act	26.08.2017	102/1/16/2007	Pr. Vihar	Misc (82)
45	282/02/07	S/v Through Complainant(Sonia Thakur)	420/448/380	28.11.2017	536/04	Pr. Vihar	Misc.
46	122/2/2003	S/v Kamal @ Sonu	61/1/14 Ex. Act	12.09.2017	159/03	Pr. Vihar	Misc.
47	464/2/07	S/v Sunita Kalra @ Santosh Kalra	324/341	25.08.2017	396/06	Pr. Vihar	Misc.
48	102/2/07	S/v S.P. Singh Chaudhary	323/341/506/427	15.11.2017	346/06	Pr. Vihar	Misc.
49	2007	S/v Ajay Kr.	279/337/338 IPC	18.08.2017	393/06	Pr. Vihar	Misc.
50	5289204/16	S/v Untrace	302/201	26.10..2017	965/04	Pr. Vihar	Misc.
51	Ct. 4765/16	Amar Dev Rathi Vs. Naresh Dabas @ Naresh Pahlwan	420/406/471/468 IPC	08.09.2017	218/1/10/2007	Pr. Vihar	Misc.
52	Ct. 4109/16	Ravi Kaushik Vs. Mohana Srinivasan	420/409/468/471 IPC	17.08.2017	1539/1/07	Pr. Vihar	Misc.
53	Ct. 4737/16	Gunjan Dhawan Vs. Manish Dhawan	420/468/471 IPC	23.09.2017	305/1/07	Pr. Vihar	Misc.
54	Ct. 2504/16	Shankar Vs. Hanuman Etc.	420/447/448/468/468 IPC	12.10.2017	221/1/03	Pr. Vihar	Misc.
55	Ct. 4032/16	Neelam Vs. Vipin Kumar @ Satnam Singh	323/341/506 IPC	17.08.2017	6/1/12/2004	Pr. Vihar	Misc.
56	Ct. 4515/16	Anita Goyal Vs. Vikas Jain	323/341/506 IPC	08.08.2017	209/1/10/2006	Pr. Vihar	Misc.
57	25/08/00	S/v Prem Kumar	420/468/120-B IPC	02.08.2017	203/00	Pr. Vihar	P.E.
58	495/2/02	S/v Basudev Gupta	420 IPC	19.08.2017	507/02	Pr. Vihar	P.E.

59	281/2/01	S/v Anil Kumar	420/468/408 IPC	16.10.2017	466/01	Pr. Vihar	P.E.
60	391/2/06	S/v Pardeep Verma	420/506	16.09.2017	57/06	Pr. Vihar	P.E.
61	208/2/07	S/v Harjeet Singh Etc.	420/466/474/34	04.09.2017	168/07	Pr. Vihar	P.E.
62	2007	S/v Pawan Kr. Gupta	420/419/467/468/471/381	16.12.2017	822/05	Pr. Vihar	P.E.
63	579/2/05	S/v Satraj Kaur	420/406/467 IPC	11.08.2017	564/05	Pr. Vihar	P.E.
64	5281603/16	S/v Ved Prakash	420/419/468/471/120B	30.10.2017	619/04	Pr. Vihar	P.E.
65	2008	S/v Pradeep Chawla	420/406/468/471/34	23.08.2017	1111/04	Pr. Vihar	P.E.
66	5290634/16	S/v Sushma	420/468/471	08.08.2017	263/06	Pr. Vihar	P.E.
67	215/2/07	S/v Vineet Kukreja @ Binay	420/384/319/170	10.10.2017	174/07	Pr. Vihar	P.E.
68	03/01/07	S/v Dalip Kumar @ Mamu	420/411/379/468/471	07.10.2017	506/04	Pr. Vihar	P.E.
69	5289358/16	S/v Kulwant Singh @ Kallu	380/457/411	04.08.2017	776/07	Pr. Vihar	P.E.
70	533/2/07	S/v Mohinder Singh Etc.	380/484/411/34	19.09.2017	830/06	Pr. Vihar	P.E.
71	444/2/07	S/v Santosh Kumar @ Ajay Etc.	380/457/411/34	29.11.2017	243/07	Pr. Vihar	P.E.
72	5294848/16	S/v Deep Sanger Etc.	380/411/34	18.08.2017	823/04	Pr. Vihar	P.E.
73	5289518/16	S/v Sanjay	380	27.07.2017	18/06	Pr. Vihar	P.E.
74	2004	S/v Geeta Devi Etc.	380/452/411 IPC	11.09.2017	127/04	Pr. Vihar	P.E.
75	689/2/03	S/v Krishan Sharma Etc.	380/451/411 IPC	25.08.2017	716/03	Pr. Vihar	P.E.
76	5290088/16	S/v Raj Kumar	380/454/411	23.09.2017	488/06	Pr. Vihar	P.E.
77	157/2/05	S/v Abhilakh	454/511/34	22.08.2017	528/05	Pr. Vihar	P.E.
78	5282954/16	S/v Akil @ Bhura	379/411	18.11.2017	23/07	Pr. Vihar	P.E.
79	468/2/04	S/v Rajan Etc.	379/356 IPC	27.10.2017	405/04	Pr. Vihar	P.E.
80	30/2/10/2004	S/v Gaurav chawla @ Hani	379/356 IPC	09.08.2017	195/04	Pr. Vihar	P.E.
81	59/2/07	S/v Ajay @ Pintu	379/411/34	05.09.2017	281/07	Pr. Vihar	P.E.
82	532/2/07	S/v Sanjeev Sharma @ Sanjay	379/356/411	05.08.2017	706/07	Pr. Vihar	P.E.
83	205/2/07	S/v Sandeep	379/356/411	27.09.2017	163/07	Pr. Vihar	P.E.
84	55/2/07	S/v Monu Kohli & Anr.	379/411/34	08.08.2017	774/06	Pr. Vihar	P.E.
85	2007	S/v Rajesh @ Dildil & Anr.	379/356 IPC	11.09.2017	1018/06	Pr. Vihar	P.E.
86	39/3/08/06	S/v Sanjay Gupta Etc.	379/356 IPC	22.09.2017	680/05	Pr. Vihar	P.E.
87	242/2/04	S/v Rajan @ Rahul	379/356 IPC	05.09.2017	335/03	Pr. Vihar	P.E.
88	5289782/16	S/v Mohd. Sahid Etc.	379/411/34	25.08.2017	901/07	Pr. Vihar	P.E.
89	409/2/04	S/v Dharampal Sharma	379/411 IPC	25.09.2017	526/03	Pr. Vihar	P.E.
90	2007	S/v Madan Gopal	25/29/54/59 A. Act	10.08.2017	153/07	Pr. Vihar	P.E.
91	5285995/16	S/v Manoj Kumar @ Ballu	25/54/59 A. Act	09.08.2017	985/06	Pr. Vihar	P.E.
92	5294848/16	S/v Raju @ Raj Kumar	25/54/59 A. Act	31.10.2017	546/07	Pr. Vihar	P.E.
93	5289753/16	S/v Raj Kumar Etc.	25/54/59 A. Act	22.09.2017	984/06	Pr. Vihar	P.E.

94	5289426/16	S/v Sakir Hussain @ Sahil	25 A. Act	03.08.2017	205/07	Pr. Vihar	P.E.
95	128/3/05	S/v Manoj Kumar Saini	25 A. Act	08.08.2017	214/04	Pr. Vihar	P.E.
96	2005	S/v Raju @ Wahab	25 A. Act	03.08.2017	652/05	Pr. Vihar	P.E.
97	857/3/06	S/v Jarnail Singh	25 A. Act	29.07.2017	267/06	Pr. Vihar	P.E.
98	09/03/04	S/v Raj Kumar	25 A. Act	31.07.2017	930/03	Pr. Vihar	P.E.
99	95/3/04	S/v Jaan Mohd . @ Javed	25 A. Act	25.07.2017	754/03	Pr. Vihar	P.E.
100	430/3/05	S/v Manoj Kumar	25 A. Act	25.10.2017	826/04	Pr. Vihar	P.E.
101	34/3/05	S/v Vicky	25 A. Act	25.08.2017	778/04	Pr. Vihar	P.E.
102	187/3/05	S/v Jitender Kr. @ Mogambo	25 A. Act	25.08.2017	457/04	Pr. Vihar	P.E.
103	840/2/06	S/v Pradeep Kumar	25/54/59 A. Act	22.09.2017	1034/04	Pr. Vihar	P.E.
104	765/3/06	S/v Radhey Shyam @ Chhotu	25/54/59 A. Act	12.10.2017	03/06	Pr. Vihar	P.E.
105	2005	S/v Dalip Sharma	61/1/14 Ex. Act	03.08.2017	119/05	Pr. Vihar	P.E.
106	956/3/06	S/v Rajinder	61/1/14 Ex Act	19.08.2017	382/06	Pr. Vihar	P.E.
107	604/2/03	S/v Madhur Mongia Etc.	324/325 IPC	03.08.2017	08/02	Pr. Vihar	P.E.
108	02/26/07	S/v Santosh Etc.	324/34	05.09.2017	239/07	Pr. Vihar	P.E.
109	511/2/07	S/v Mohd. Sheru	324 IPC	31.07.2017	523/07	Pr. Vihar	P.E.
110	506/2/05	S/v Paramjeet Singh Etc.	323/341 IPC	28.08.2017	245/05	Pr. Vihar	P.E.
111	2006	S/v Virender Singh malik Etc.	323/341/506/120-B/34 IPC & 25/27/54/59 A. Act	01.08.2017	524/06	Pr. Vihar	P.E.
112	360/2/10/2007	S/v Rakesh @ Sunni	323/506/34	04.08.2017	189/07	Pr. Vihar	P.E.
113	5289290/16	S/v Surender Sharma Etc.	323/34	08.11.2017	353/07	Pr. Vihar	P.E.
114	305/2/03	S/v Harish @ Heera	279/337 IPC	27.09.2017	45/03	Pr. Vihar	P.E.
115	488/2/03	S/v Manish Kumar	279/337 IPC	07.11.2017	48/03	Pr. Vihar	P.E.
116	355/2/10/2007	S/v Ankit Bhardwaj	279/337	16.11.2017	706/03	Pr. Vihar	P.E.
117	664/2/04	S/v Vijay Gautam	279/337 IPC	28.07.2017	599/03	Pr. Vihar	P.E.
118	2003	S/v Krishna Etc.	279/337 IPC	26.08.2017	809/03	Pr. Vihar	P.E.
119	221/2/07	S/v Jagdish Aggarwal	279/337	14.09.2017	662/06	Pr. Vihar	P.E.
120	493/2/07	S/v Karan Vir	279/338	05.08.2017	106/07	Pr. Vihar	P.E.
121	154/2/07	S/v Satyawan	279/337	18.08.2017	65/07	Pr. Vihar	P.E.
122	5289558/16	S/v Mahesh Kumar Swami	279/337	31.07.2017	163/06	Pr. Vihar	P.E.
123	5289631/16	S/v Sahkuntla Hudda	279/338	20.11.2017	402/07	Pr. Vihar	P.E.
124	5290198/16	S/v Rajesh	279/338/201	22.11.2017	891/07	Pr. Vihar	P.E.
125	17/2/10/2007	S/v Gurcharan Singh	279/338 IPC	11.09.2017	798/05	Pr. Vihar	P.E.
126	121/2/07	S/v Pramod Kumar	279/338	08.08.2017	398/05	Pr. Vihar	P.E.
127	5289410/16	S/v Ajay Kher	279/338	19.09.2017	29/07	Pr. Vihar	P.E.

128	328/2/02	S/v Satish Kumar Etc.	338/507/34 IPC	09.08.2017	461/01	Pr. Vihar	P.E.
129	804/2/04	S/v Pradeep Gupta	279/337/304-A IPC	26.10.2017	250/03	Pr. Vihar	P.E.
130	725/2/04	S/v Tajender Singh	279/304-A IPC	17.08.2017	474/04	Pr. Vihar	P.E.
131	490/2/06	S/v Manoj Kumar	279/304-A	29.07.2017	283/06	Pr. Vihar	P.E.
132	189/2/07	S/v Neeraj Kumar @ Dheeraj	279/304-A	05.08.2017	62/06	Pr. Vihar	P.E.
133	2007	S/v Ranjeet Singh	279/304-A	05.09.2017	407/06	Pr. Vihar	P.E.
134	501/2/07	S/v Ajab Singh	279/304-A	25.09.2017	533/06	Pr. Vihar	P.E.
135	381/02/02	S/v Chanchal Khanna	279/304-A IPC	24.10.2017	606/01	Pr. Vihar	P.E.
136	217/2/2001	S/v Chandan Jana	279/304 IPC	17.08.2017	25/01	Pr. Vihar	P.E.
137	5283623/16	S/v Rishi Prakash	279/304	20.09.2017	863/07	Pr. Vihar	P.E.
138	5289192/16	S/v Ruchir Sharma	279/304	09.10.2017	794/07	Pr. Vihar	P.E.
139	5290395/16	S/v Alfa Paul	279/304	04.09.2017	358/07	Pr. Vihar	P.E.
140	5287005/16	S/v Sushil Kumar	279/304-A	22.09.2017	265/07	Pr. Vihar	P.E.
141	30/2/04	S/v Rajshi Muriyasia	304-A IPC	23.09.2017	153/03	Pr. Vihar	P.E.
142	5289515/16	S/v Shyam Singh Etc.	186/353/34	26.09.2017	353/06	Pr. Vihar	P.E.
143	5289789/16	S/v Naveen	186/353	19.08.2017	250/06	Pr. Vihar	P.E.
144	5289506/16	S/v Vikram Prakash	186/353	11.08.2017	253/06	Pr. Vihar	P.E.
145	861/2/05	S/v Virender Chaudhary @ Anand Tailor	186/353 IPC	05.08.2017	721/04	Pr. Vihar	P.E.
146	137/2/10/2007	S/v Bakhsis Singh Etc.	186/353/332/382 IPC	24.08.2017	701/05	Pr. Vihar	P.E.
147	189-A2/06	S/v Rahul @ Gullu	186/337/353/506	04.08.2017	379/06	Pr. Vihar	P.E.
148	439/2/07	S/v Sumit Kumar	186/353	23.08.2017	691/06	Pr. Vihar	P.E.
149	5289406/16	S/v Dalvinder @ Amit	468/471/411	23.08.2017	610/07	Pr. Vihar	P.E.
150	231/2/07	S/v Vivek Kumar Etc.	468/471	03.08.2017	732/06	Pr. Vihar	P.E.
151	2007	S/v Ajay @ Arun Etc.	457/511/34	12.09.2017	760/07	Pr. Vihar	P.E.
152	236/2/05	S/v Meena Etc.	381/411/34 IPC	07.10.2017	210/05	Pr. Vihar	P.E.
153	2007	S/v Kamruddin Etc.	381/411/34	27-10-2017	662/07	Pr. Vihar	P.E.
154	35/2-A/05	S/v Ramesh Singh	302 IPC	27.07.2017	672/03	Pr. Vihar	P.E.
155	50/2/10/2004	S/v Brijesh Kamboj @ Baba	365/34 IPC	12.10.2017	811/03	Pr. Vihar	P.E.
156	181/3/03	S/v Rajesh Kr.	3/4/9/55 G.Act	13.09.2017	98/03	Pr. Vihar	P.E.
157	27.02.2006	S/v Sukhvinder Singh	3/4/9/55 G.Act	03.08.2017	871/05	Pr. Vihar	P.E.
158	02/16/07	S/v Dilbagh Singh & Ors.	326/34 IPC	21.08.2017	867/05	Pr. Vihar	P.E.
159	283/2/05	S/v Rakesh	392/411/34 IPC	14.09.2017	21/05	Pr. Vihar	P.E.
160	06/02/04	S/v Kapil Etc.	392/506/511 IPC	21.11.2017	287/03	Pr. Vihar	P.E.
161	202/2/07	S/v Babu Lal Etc.	506/387/34	21.09.2017	135/07	Pr. Vihar	P.E.

162	5284048/16	S/v Prem Singh Etc.	223/224/225 IPC	26.09.2017	406/99	Pr. Vihar	P.E.
163	631/2/09	S/v Santosh Etc.	341/352/506/120-B	19.08.2017	1091/06	Pr. Vihar	P.E.
164	5289650/16	S/v Vijay Singh Etc.	325/341/34	01.08.2017	08/07	Pr. Vihar	P.E.
165	5289458/16	S/v Kavita Singh	336/427	20.09.2017	240/07	Pr. Vihar	P.E.
166	542/2/07	S/v Ajay @ Arun	380/511/457	12.09.2017	760/07	Pr. Vihar	PE
167	335/2/06	S/v Hosiyar Singh	279/337 IPC	01.08.2017	586/05	Pr. Vihar	PE
168	5290212/16	S/v Gaurav Pal	379/411/468/471	25.07.2017	938/07	Pr. Vihar	Plea Bargaining
169	5290097/16	S/v Ramesh Kumar	380/511	10.10.2017	904/07	Pr. Vihar	SA
170	633/3/07	S/v Ajay	25/54/59 A. Act	25.09.2017	473/07	Pr. Vihar	SA

LIST OF 10 YRS OLD CASES IN THE COURT OF SH JITENDER PRATAP SINGH, MM-5, NORTH, ROHINI, DELHI

SR NO	CASE NO.	CASE TITSL E	ACT	U/S	DATE OF REG	NEXT DATE	P.S	FIR NO	PURPOSE
1	528221/16	STAE VS VIRENDER	IPC	279/337 IPC	12.9.2003	28.07.2017	BAWANA	84/13	P.E
2	5281597/16	STATE VS SHANAWAZ	IPC	457/380/511/34 IPC	08.06.2006	31.08.2017	BAWANA	158/06	MISC
3	5281958/16	STATE VS PARVEEN	IPC	279/304A IPC	08.09.2006	21.09.2017	BAWANA	88/06	PE
4	2362/16	SANTRAM VS ARUN	COMPLAINT	200,CRPC	04.01.2003	21.07.2017	BAWANA		MISC
5	5286482/16	STATE VS MANOJ	IPC	147,148,149,186,353,	26.04.2002	29.07.2017	BAWANA	178/01	P.E
6	2863/16	HRI RAM PANDEY VS PURSHOTAM	COMPLAINT	200CRPC	03.06.2004	08.08.2017	BAWANA		ARGUMENT
7	5287081/16	STATE VS MAHENDER KUMAR	IPC	458,380,411,34 IPC	07.02.2002	24.08.2017	BAWANA	407/01	PE
8	5286391/16	STATE VS MATLOOB KHAN	IPC	323/324 IPC	06.11.2003	31.07.2017	BAWANA	287/03	PE
9	5287092/16	STATE VS SUBHASH CHANDER	IPC	323/342/363	07.06.2002	31.07.2017	BAWANA	112/01	PE
10	5283896/16	STATE VS DALIP	IPC	279/337/304A IPC	22.09.2005	31.08.2017	BAWANA	47/05	PE
11	3599/16	RANBIR SINGH VS JASBIR	IPC	200 CRPC	19.08.2003	01.08.2017	BAWANA	70/	PE
12	526887/16	STATE VS BIJENDER	IPC	382/411/34/506 IPC	17.12.2003	22.08.2017	BAWANA	139/03	PE
13	5286888/16	STATEVS OM PARKASH	IPC	323/326/34 IPC	17.12.2003	22.08.2017	BAWANA	24/03	PE
14	528966/16	STATE VS RAJ KUMAR	IPC	427/448/511/506/387 IPC	04.02.2004	14.08.2017	BAWANA	36/03	SA
15	3992/16	PREM VS SATISH NHARDWAJ	COMPLAINT	200 CRPC	02.09.2003	26.07.2017	BAWANA		ARGUMENT
16	52856863/16	STATE VS BAHAL SINGH	IPC	420 IPC	03.01.2007	28.07.2017	BAWANA	383/06	PE
17	5287101/16	STATE VS RAMU	IPC	379/411IPC	27.10.2004	04.08.2017	BAWANA	334/04	PE
18	5287565/16	STATE VS MANOJ	IPC	384/34 IPC	25.01.2002	29.07.2017	BAWANA	175/01	PE
19	5284976/16	STATEVS ISHWAR	IPC	325/34 IPC	01.04.2006	31.08.2017	BAWANA	497/05	PE
20	5287051/16	STATE VS SHEKH ALI	IPC	457/380/411IPC	19.07.2005	08.11.2017	BAWANA	174/05	PE
21	5287532/16	STATE VS BHAWAR SINGH	IPC	279/304A IPC	23.03.2004	25.07.2017	BAWANA	324/03	PE
22	5287533/16	STATE VS RAJ SINGH	IPC	420/468/471 IPC	22.03.2004	09.08.2017	BAWANA	338/02	PE
23	5287326/16	STATEVS SHAMBHU	IPC	304A IPC	20.07.2007	11.08.2017	BAWANA	385/04	PE

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24	4199/16	MUNNI DEVI VS KANHAIYA	COMPLAINT	200CRPC			BAWANA		MISC
25	5287497/16	STATEVS KULDEEP	IPC	353/186/332			BAWANA	252/03	SA
26	5287394/16	STATE VS RAJU@KALA	IPC	454/380/511 IPC			BAWANA	74/05	PE
27	5287531/16	STATE VS AJIT SINGH	IPC	304A			BAWANA	247/02	MISC.
28	5287820/16	STATE VS NARENDER	IPC	285/337/304A			BAWANA	155/03	PE
29	4263/16	RAJ SINGH VS RENU WADHWA	CT. CASE	200 CRPC			BAWANA		MISC ARG.
30	5287771/16	STATE VS MANGE RAM	IPC	325/341			BAWANA	120/05	ORD
31	5288036/16	STATE VS VIJENDER	IPC	323/325/34			BAWANA	222/04	PE
32	5287967/16	STATE VS SHAMSHAD ALI	IPC	323/341/34			BAWANA	147/04	PE
33	5288604/16	STATE VS TAKDIR SINGH	IPC	279/337/427			BAWANA	415/06	PE
34	4474/16	VIDYA DEVI VS B S CHOHAN	CT.CASE	200			BAWANA		CE
35	5288819/16	STATE VS RAM BACHAN	IPC	420/468/471			BAWANA	483/04	MISC APP.
36	5288243/16	KAMLA VS BIJENDER	CT. CASE	200			BAWANA		CE
37	4534/16	RAM KARAN VS RAM KISHAN	CT. CASE	200			BAWANA		MISC APP
38	5288079/16	STATE VS SOM NATH	IPC	186/332/353/308/147/148 & 3DP ACT			BAWANA	63/06	MISC APP
39	5288465/16	STATE VS NARESH	IPC	279/304A			BAWANA	456/04	PE
40	5288874/16	STATE VS HABEEB	IPC	324/34			BAWANA	409/06	PE
41	5288365/16	STATE VS VIPIN	IPC	279/337/304A			BAWANA	267/05	PE
42	5288561/16	STATE VS ISHWAR	IPC	279/304A			BAWANA	400/04	PE
43	4267/16	RAJJO VS SHANTI	CT. CASE	200			BAWANA		CE
44	5288704/16	STATE VS RAJENDER	IPC	363/372/373/34			BAWANA	435/04	SA
45	5288885/16	STATEVS ANAND	IPC	279/304A			BAWANA	10/05/02	PE
46	5288713/16	STATE VS RAJESH	IPC	457/480/411/34			BAWANA	321/06	PE
47	5288733/16	STATE VS KISHAN	IPC	279/337/338			BAWANA	09/04/02	PE
48	5288738/16	STATE VS DEVENDER	IPC	363			BAWANA	324/04	PE

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49	5288743/16	STATE VS MUSTAQ	IPC	279/304A			BAWANA	261/06	PE
50	5288744/16	STATE VS LALLAN SHARMA	IPC	285/420/120B			BAWANA	514/05	CH.
51	4845/16	USHA VS KARAN SINGH	CT. CASE	156(3)			BAWANA		MISC APP.
52	5288922/16	STATE VS JAI BHAGWAN	IPC	279/337/304A			BAWANA	234/05	PE
53	5289428/16	STATE VS OM PRAKASH	IPC	448/			BAWANA	336/06	F.A
54	5289451/16	STATE VS MUKESH	IPC	279/304A			BAWANA	85/06	PE
55	5289531/16	STATE VS SANJAY KR.	IPC	279/304A			BAWANA	361/05	PE
56	5289544/16	STATE VS MUKHTYAR AHMED	IPC	458/380			BAWANA	240/07	PE
57	5289610/16	STATE VS SURESH KUMAR	IPC	279/338/304A			BAWANA	242/06	F.A
58	5289623/16	STATE VS PANKAJ	IPC	279/427			BAWANA	42/07	PE
59	52899653/16	STATE VS JAI KUMAR	EX.ACT	1961-01-14			BAWANA	315/06	PE
60	5289743/16	STATE VS JOGINDER SINGH	IPC	279/304A			BAWANA	436/06	DE
61	5289869/16	STATE VS PARMOD @ MAMU	IPC	326			BAWANA	72/07	PE
62	10265/16	SATBIR @ PINAN VS BALRAJ RANBIR	CT. CASE	138			BAWANA		MISC ARG.
63	5287533/16	STATE VS RAJ SINGH	IPC	420/468/471			BAWANA	338/02	PE
64	5287411/16	STATE VS SANJAY	ACT	61/1/14ACT			BAWANA	08/06/02	PE

LIST OF 10 YRS OLD CASES IN THE COURT OF SH. VIRENDER SINGH, LD. MM-2, NORTH, ROHINI, DELHI

S.NO.	FIR NO.	TITLE	U/S	PURPOSE	NDOH
1	CC 21/1/99	Tejpal vs. Dharam singh	406/420/193 IPC	CE	28.10.2017
2	CC 24/1/97	Vimal Arora vs. Mahinder singh	420/506/34 IPC	CE	03.10.2017
3	CC 10/1/02	Tara Devi vs. Paras nath bharti	420/406/506 IPC	CE	12.09.2017
4	CC 1085/1/02	Satnam singh vs. Delhit Bhartiya Gramin Mahila sangh	323/324 IPC	CE	14.08.2017
5	CC 115/1/06	Shyam lal yadav vs. dhanu Ram	U/s 200 crpc	CE	09.08.2017
6	CC 18/1/02	Ganga Dutt vs. SHO SP Badli	210 crpc	FP	27.07.2017
7	CC 223/1/06	Mohinder Gupta vs. Arvind kumar	200 crpc	Charge	16.08.2017
8	CC 23/1/06	Vijender kumar vs. Jitender kumar	420/419/406 IPC	CE	09.11.2017
9	Cc 284/1/03	Amrik singh vs. shyam singh	420/468 IPC	CE	14.09.2017
10	CC 629/1/98	Maya Devi vs. Bhikam singh yadav	406/420/448 IPC	CE	07.11.2017
11	CC 66/1/02	Naseem Chaudhary vs. Balbir singh	190 Cr.pc	CE	21.09.2017
12	CC 7/1/06	Satpal yadav vs. Rajesh	325/406/500 IPC	CE	13.09.2017
13	CC 82/1/05	Liaq Ram vs. Ashok	448/34	Appearance	29.08.2017
14	CC 9580/1/2000	Jagdish sahu vs. Bacchan Jha	420/406 IPC	Appearance	21.07.2017
15	CC32/1/03	PARAS NATH VS. SURAJ NATH	U/S 200 CRPC	CE	27.07.2017
16	Cc82/1/02	Shanti Devi vs. Ashok kr.	200 crpc	CE	17.11.2017
17	CC99/1/06	Anil kumar Vs. Raj Rani	200 crpc	DE	02.08.2017
18	FIR 330/01	St. vs. Krishan Gupta	420/468 IPC	PE	08.09.2017
19	FIR 426/05	St. vs. Kamal	279/304 IPC	PE	26.10.2017
20	FIR 101/03	St. vs. Hirener Kumar jain	337/304-A/201/374 IPC	PE	30.10.2017
21	FIR 1061/06	St. vs. Manpal	279/338 IPC	PE	02.11.2017
22	FIR 108/02	St. vs. Shamshad	341/324/34 IPC	PE	06.11.2017

23	FIR 11/05	St. vs. Raj kumar	457/380/411/34 IPC	PE	14.09.2017
24	FIR 1105/06	st. vs. shankar mishra	279/337/338 IPC	PE	05.09.2017
25	FIR 111/10	St. vs. Joti Dass	279/304-A IPC	PE	01.12.2017
26	FIR 1114/06	St. vs. Youdhveer singh	279/304 IPC	PE	14.08.2017
27	FIR 12/04	St. vs. Gurnam singh	379/411 IPC	PE	31.10.2017
28	FIR 122/04	ST. VS. Kamal singh	323/325/341 IPC	SA	31.07.2017
29	FIR 122/98	st.vs. Ajay verma	323/341/34 IPC	PE	18.08.2017
30	FIR 125/04	St.vs. Naval Kishore yadav	304-A IPC	PE	09.08.2017
31	FIR 128/00	St. vs. Girish Kumar	279/304-A IPC	PE	18.08.2017
32	FIR 13/99	st. vs. suresh	420/468/471 IPC	PE	24.08.2017
33	FIR 132/02	St.vs. Vinod Rai	454/380/411 IPC	PE	05.08.2017
34	FIR 134/03	st. vs. mukesh	323/341/326/354/120-B IPC	PE	27.10.2017
35	FIR 139/02	st. vs. Pankaj Gupta	279/304-A IPC	PE	03.08.2017
36	FIR 147/03	St. vs. Nanak chand	452/323/34 IPC	PE	23.11.2017
37	FIR 149/06	St. vs. Smt. Sajana	61/1/14 Ex Act	PE	30.08.2017
38	FIR 154/03	St. vs. Anand Raj	25 Arms Act	PE	17.08.2017
39	FIR 155/05	St. vs. Surender yadav	279/338/304-IPC	PE	04.09.2017
40	FIR 156/03	St. vs. Rukma	61/1/14 Ex Act	PE	25.08.2017
41	FIR 157/06	st.vs. Surender	324 IPC	PE	10.11.2017
42	FIR 167/06	st. vs. Nitin	356/379/411 IPC	Appearance	24.08.2017
43	FIR 173/04	ST. VS. Ranjeet singh	448/453/457 IPC	Charge	08.08.2017
44	FIR 177/04	St. vs. Manoj Kumar	287/304-A IPC	PE	04.08.2017
45	FIR 179/03	St. vs. Chamkor singh	279/337/338 IPC	PE	30.11.2017
46	FIR 192/03	St. vs. shankar singh	279/304- A IPC	PE	03.10.2017
47	FIR 196/91	St. vs. Manoj	379/411 IPC	PE	09.10.2017
48	FIR 198/03	St. vs. Mangal singh	420/406/34 IPC	PE	05.09.2017

49	FIR 203/02	St. vs. Ravinder singh	407/411 IPC	PE	30.08.2017
50	FIR 209/99	st. vs. Malkhan	380/481/323 IPC	PE	01.11.2017
51	FIR 211/06	St. vs. Sundari	61/1/14 Ex Act	PE	31.10.2017
52	FIR 224/06	st. vs. Aslam	379/411/34 IPC	PE	25.11.2017
53	FIR 226/03	St. vs. Pappu	323/341/34 IPC	PE	14.11.2017
54	FIR 229/98	St.vs. Santra Devi	447/420 IPC	PE	26.08.2017
55	FIR 23/99	st. vs. Mukesh	420/468 IPC	Charge	27.07.2017
56	FIR 230/00	St. Vs. Ravinder	420 IPC	PE	26.07.2017
57	FIR 233/03	St. vs. Ravi kumar	407/411/34 IPC	PE	07.09.2017
58	FIR 233/04	St. vs. Rajvinder @ Raju	454/448/380 IPC	Appearance	25.07.2017
59	FIR 235/03	St. vs. Raj kumar	279/304-A IPC	PE	19.08.2017
60	FIR 236/06	St. vs. Shashi@ Banti	324 IPC	PE	26.10.2017
61	FIR 244/04	St. vs. Sandeep kumar	61/1/14 Ex Act	PE	08.08.2017
62	FIR 245/02	St. vs. Panna Lal	325/341/34 IPC	PE	03.10.2017
63	FIR 247/06	St. vs. Hamida Begum	¾/5/8 ITP Act	PE	15.11.2017
64	FIR 247/97	St. vs. Jitender	420/447/446	PE	31.08.2017
65	FIR 248/05	St. vs. Madhu	¾/5/8 ITP Act	PE	11.09.2017
66	FIR 25/00	St. vs. Raj kumar @ Kalu	419/420 IPC	PE	17.08.2017
67	FIR 257/03	St. vs. Mohd. Sham	25 Arms Act	Appearance	27.09.2017
68	FIR 258/03	St. vs. Nasir Alam	25 Arms Act	Appearance	19.08.2017
69	FIR 260/97	St. vs. Jitender	420 IPC	PE	02.08.2017
70	FIR 261/97	St. vs. Jitender	420 IPC	PE	02.08.2017
71	FIR 262/04	st. vs. Azad singh	279/337 IPC	PE	28.11.2017
72	FIR 262/06	St. vs. Amandeep singh	338 IPC	PE	17.10.2017
73	FIR 263/04	St. vs. Hari Ram	409/411/468/471 IPC	PE	01.09.2017
74	FIR 268/03	st. vs. amar singh	279/337/304-A IPC	PE	18.08.2017
75	FIR 271/05	St. vs. Jogender	25 Arms Act	PE	25.07.2017

76	FIR 272/01	St. vs. Rajeev	287/304- AIPC	PE	21.08.2017
77	FIR 272/05	St. vs. Vishwanath	279/337/304-A IPC	PE	04.09.2017
78	FIR 274/05	St. vs. Deepak	380/454/457 IPC	PE	19.08.2017
79	FIR 275/00	St. vs. sunita	61/1/14 Ex Act	PE	09.08.2017
80	FIR 276/06	St. vs. Mukesh kumar	279/304-A IPC	PE	08.01.2018
81	FIR 284/00	St. vs. shyam Naryan	324 IPC	PE	31.10.2017
82	FIR 291/02	St. vs. Jagbir singh	420/468/471 IPC	PE	06.10.2017
83	FIR 293/03	St. vs. Brij Lal singh	457/380/411 IPC	PE	09.10.2017
84	FIR 297/05	St. vs. Rajini	¾/5/8 ITP act	PE	06.11.2017
85	FIR 3/04	St. vs. Rajesh kumar	328/341 IPC	CE	14.08.2017
86	FIR 3/05	St.vs Neeraj	452/323/506 IPC	Appearance	27.09.2017
87	FIR 301/05	St. vs. Nand lal yadav	420/468/471/506 IPC	PE	28.10.2017
88	FIR 303/05	St. vs. Ajay	457/380/411 IPC	PE	10.10.2017
89	FIR 305/04	St. vs. Somkala	323/341/34 IPC	SA	29.07.2017
90	FIR 309/04	St. vs. Sushil Kumar	304-A IPC	PE	27.10.2017
91	FIR 310/04	St. vs. Gurmukh singh	279/338 IPC	PE	18.10.2017
92	FIR 312/05	St. vs. Brijesh kumar	292/34 IPC	PE	20.09.2017
93	FIR 314/02	St.vs. Meera Bai	420/34 IPC	PE	31.08.2017
94	FIR 314/03	St. vs. Kapil	323/341/34 IPC	PE	11.08.2017
95	FIR 318/06	St. vs. Prabhu Dayal	279/304-A IPC	PE	26.08.2017
96	FIR 32/04	St. vs. Sonu Raghav	323/325 IPC	PE	21.11.2017
97	FIR 331/01	St. vs. Roop Kishore	279/337/304-A IPC	PE	23.09.2017
98	FIR 336/00	St.vs Madan chand yadav	279/337/304-A IPC	PE	02.08.2017
99	FIR 336/06	St. vs. Prem pakash	279/304-A IPC	PE	25.10.2017
100	FIR 338/01	St. vs. Karan singh	380/411/34 IPC	PE	25.11.2017
101	FIR 339/02	St. vs. Suresh chawala	427/448/457 IPC	PE	23.09.2017
102	FIR 345/06	St. vs vijay shankar	279/337 IPC	PE	18.11.2017

103	FIR 35/03	St. vs. Mohd. Alam	382/411/34 IPC	PE	21.09.2017
104	FIR 352/05	St. vs Ashok kumar	188 IPC	Appearance	03.08.2017
105	FIR 362/04	St. vs. Yusuf Khan	287/304- AIPC	PE	25.10.2017
106	FIR 363/03	St. vs. Neeraj Kumar	287/304-A/201 IPC	PE	03.10.2017
107	FIR 365/05	St. vs. Dayalram	323/341/34 IPC	PE	19.09.2017
108	FIR 373/04	st. vs. Shiv dass Aggarwal	287/304-A IPC	PE	13.09.2017
109	FIR 376/03	St. vs. Uma shankar yadav	381/411 IPC	PE	10.10.2017
110	FIR 395/06	St. vs. Smt. Gyatri	325/323/34 IPC	PE	31.10.2017
111	FIR 397/00	St. vs. Dinesh	454/380/411 IPC	PE	26.07.2017
112	FIR 398/97	St. vs. Amar Nath	457/380/411 IPC	PE	26.07.2017
113	FIR 401/04	St. vs. Arjun	326/34 IPC	PE	15.09.2017
114	FIR 404/04	St. vs. Ramji Lal	279/304-A IPC	Appearance	30.08.2017
115	FIR 413/02	St. vs. Parmod Bhati	279/304-A IPC	PE	31.10.2017
116	FIR 415/99	St. vs. Ram singhsan	420/406 IPC	PE	23.08.2017
117	FIR 420/03	St. vs. Preghuman Chauhan	386/507/120 IPC	PE	03.08.2017
118	FIR 422/03	St. vs. Parghuman chauhan	25 Arms Act	PE	22.09.2017
119	FIR 424/04	St. vs. Lal chand	279/304-A IPC	PE	07.09.2017
120	FIR 427/00	St. vs. Rajbir	147/148/ IPC	PE	23.09.2017
121	FIR 428/04	St. vs. Braham pal singh	61/1/14 Ex Act	PE	26.10.2017
122	FIR 429/02	St. vs. sameysingh	420/448/380/411 IPC	PE	22.09.2017
123	FIR 433/01	St. vs. Deep chand	363/377 IPC	Order	11.08.2017
124	FIR 437/04	st. vs. Sher singh	61/1/14 Ex Act	PE	06.09.2017
125	FIR 443/04	St. vs. Jasbir singh	324/34 IPC	PE	22.09.2017
126	FIR 444/01	St. vs. Lakhbir singh	279/304-A IPC	PE	16.10.2017
127	FIR 447/03	St. vs. Suresh Chand	279/338 IPC	PE	23.09.2017
128	FIR 450/03	St. vs. ghan shyam Sethi	287/304-A IPC	PE	03.08.2017
129	FIR 451/00	St. vs. Shanchari Devi	363 IPC	PE	25.07.2017

130	FIR 453/01	St. vs. Suresh kumar	279/337/338 IPC	PE	13.11.2017
131	FIR 458/00	St. vs. Sanjay Garg	304-A IPC	PE	25.07.2017
132	FIR 460/06	st. vs. Geeta	61/1/14 Ex Act	PE	27.09.2017
133	FIR 465/04	st. vs. Udayvir singh	279/338 IPC	SA	28.07.2017
134	FIR 466/04	St. vs. Rukhsana Begum	186/332/353/427/34 IPC	PE	09.10.2017
135	FIR 467/99	St. vs. Vijay laxmi	304-A/201/34 IPC	PE	01.09.2017
136	FIR 469/06	St vs. Chand Mohd	394/342/34 IPC	PE	23.10.2017
137	FIR 470/01	St. vs. Parkash Gautam	8/24 DP act	Appearance	02.08.2017
138	FIR 470/02	st. vs. SURENDER KUMAR	61/1/14 Ex Act	PE	23.08.2017
139	FIR 471/01	St. vs. Parkash Gautam	2/24 DPT Act	Appearance	02.08.2017
140	FIR 472/05	St. vs. Seema	¾/5/8 ITP Act	PE	08.11.2017
141	FIR 489/05	St. vs. Asha Devi	323/341/316 IPC	PE	22.07.2017
142	FIR 491/02	st. vs. Jagtar singh	326/34 IPC	Appearance	19.08.2017
143	FIR 492/02	st. vs. Vikrant	279/304-A IPC	PE	07.09.2017
144	FIR 493/02	St. vs. Saryans jain	287/338 IPC	PE	30.08.2017
145	FIR 51/04	st.vs. Rajinder	61/1/14 Ex Act	PE	16.10.2017
146	FIR 523/02	St. vs. Balwinvder singh	279/304- A IPC	PE	27.09.2017
147	FIR 525/03	St. vs. Maheshwar mandal	279/304- A IPC	PE	09.10.2017
148	FIR 525/05	St. vs. Pushpa	¾/5/8 ITP act	PE	03.08.2017
149	FIR 531/04	st. vs. Jay Parkash	279/304-A IPC	PE	20.09.2017
150	FIR 536/03	st. vs. sukhbir singh	279/304-A IPC	SA	01.08.2017
151	FIR 537/05	St. vs. jai singh	288/338/304-A IPC	PE	24.10.2017
152	FIR 542/03	St. vs. Subash chand	279/304-A IPC	PE	08.08.2017
153	FIR 545/05	St. vs. Sushil kumar	279/337/338 IPC	PE	14.08.2017
154	FIR 549/06	St. vs. Satvinder	279/337 IPC	PE	26.10.2017
155	FIR 557/99	st. vs. Mitender singh	288/336/338 IPC	FP	09.08.2017
156	FIR 560/05	St. vs. Sonu Malik	25 Arms Act	PE	08.09.2017

157	FIR 562/06	St. vs. Chetan sharma	325 IPC	PE	12.12.2017
158	FIR 563/06	St. vs. Sethi	325/34 IPC	Appearance	22.07.2017
159	FIR 565/05	st. vs. sharda	323/341/34 IPC	Appearance	25.08.2017
160	FIR 566/06	St. vs. Ravinder	406/411/34 IPC	PE	25.09.2017
161	FIR 567/04	St. vs. Maina	61/1/14 Ex Act	PE	28.11.2017
162	FIR 585/05	St. vs. Devender	279/337/304-A IPC	PE	24.10.2017
163	FIR 587/99	St. vs. Yogender Roy	420/406/120-B	PE	17.08.2017
164	FIR 593/06	St. vs. Israil	279/304-A IPC	PE	21.09.2017
165	FIR 599/04	St. vs. Shanti	61/1/14 Ex Act	Appearance	02.08.2017
166	FIR 602/02	St. vs. Raj Nandan	420/468 IPC	PE	27.10.2017
167	FIR 602/04	St. vs. Pawan kumar	279/338 IPC	PE	06.09.2017
168	FIR 604/97	St. vs. Man singh	407/420/34 IPC	PE	15.09.2017
169	FIR 606/04	St. vs. Kailash	304-A IPC	PE	10.10.2017
170	FIR 612/02	st. vs. Mukesh Tyagi	420/468/471 IPC	Appearance	06.11.2017
171	FIR 616/05	St. vs. JOGINDER	457/380/411 IPC	PE	08.01.2018
172	FIR 618/06	St. vs. Alluddin	325 IPC	PE	25.07.2017
173	FIR 619/03	The state vs. Kukwant singh	279/304-A IPC	PE	30.08.2017
174	FIR 62/02	St. vs. Abdul Rashid	61/1/14 Ex Act	PE	21.09.2017
175	FIR 624/05	St. vs. Azad Singh	506/34 IPC	PE	03.10.2017
176	FIR 628/06	st. vs. Brahmanand	285/407/420/411	Appearance	26.08.2017
177	FIR 632/04	St. vs. Ram singh	341/323/34 IPC	PE	14.09.2017
178	FIR 636/05	St. vs. Harpal singh	279/338/304-A IPC	PE	11.10.2017
179	FIR 637/00	st. vs. Jain Prakash	420/468 IPC	PE	02.11.2017
180	FIR 638/98	St. vs. Nirlap singh	337/429 IPC	PE	26.07.2017
181	FIR 639/04	st. vs Suresh kumar	457/380/411 IPC	PE	15.09.2017
182	FIR 639/06	St. vs. Raju	¾/5/8 ITP act	PE	08.09.2017
183	FIR 644/03	st. vs. Ashok kr. Yadav	447/506/507 IPC	Appearance	06.10.2017

184	FIR 659/03	st. vs. Atttar singh	380/452 IPC	PE	31.08.2017
185	FIR 66/05	St. vs. Surender singh	447/427/34 IPC	PE	25.09.2017
186	FIR 664/03	St. vs. Lalit kumar	279/337/304-A IPC	PE	11.09.2017
187	FIR 668/06	St. vs. Monu	25 Arms Act	Appearance	12.08.2017
188	FIR 67/06	St.vs. Dalip kumar	25 Arms Act	PE	30.08.2017
189	FIR 682/05	St. vs. Sachin kumar	279/304-A IPC	PE	31.10.2017
190	FIR 685/02	St. vs. Ram Phal	279/337 IPC	PE	03.10.2017
191	FIR 691/06	St. vs. sushil	25 Arms Act	Appearance	02.08.2017
192	FIR 693/05	St. vs. Krishan Kumar	279/338 IPC	PE	12.10.2017
193	FIR 695/02	St. vs. sham Lal	452/323 IPC	SA	03.11.2017
194	FIR 700/05	St. vs. Omkar yadav	279/304 IPC	PE	11.10.2017
195	FIR 709/02	St. vs. Mamtaj ali	365/452/506/323/4247/12 0-B/34 IPC	PE	03.10.2017
196	FIR 714/01	St. vs. Parkash	323/341/34 IPC	PE	12.10.2017
197	FIR 726/01	st. vs. Anil chauhan	186/353/506 IPC	Appearance	16.08.2017
198	FIR 739/01	St. vs. Rajbal Tyagi	147/149/342/353/448/457 /506 IPC	PE	
199	FIR 741/01	St. vs. Dinesh kumar	411/34 IPC	PE	16.08.2017
200	FIR 744/05	st. vs. Dharam pal	323/324/34 IPC	PE	10.11.2017
201	FIR 750/00	st. vs. Nitin Jain	380/406 IPC	PE	26.07.2017
202	FIR 750/99	St. vs. Kartar	394/34 IPC	PE	08.08.2017
203	FIR 761/01	St. vs. Moin khan	379/411 IPC	Appearance	02.08.2017
204	FIR 763/05	St. vs. Vinod	379/411/34 IPC	PE	22.09.2017
205	FIR 764/01	St. vs. Naresh Kumar	279/338 IPC	PE	15.11.2017
206	FIR 775/00	St. vs. Vikas Bansal	454/380/411 IPC	PE	09.08.2017
207	FIR 776/02	st. vs. Jabir	PLA Act	PE	18.11.2017
208	FIR 780/06	st. vs. Ramesh chand	279/304-A IPC	PE	03.01.2018

209	FIR 782/99	St. vs. Bhim singh	420/468/471 IPC	PE	04.09.2017
210	FIR 785/99	St. vs. Rama Asis	363/377 IPC	PE	26.07.2017
211	FIR 789/05	St. vs. Rumesh	279/337/427/338	PE	27.10.2017
212	FIR 8/04	st. vs. Ram chopal	279/304-A IPC	PE	17.08.2017
213	FIR 8/2	st. vs. charan singh	61/1/14 Ex Act	PE	05.09.2017
214	FIR 802/06	st. vs. Rakhi	¾/5/8 ITP Act	PE	06.11.2017
215	FIR 812/02	st. vs. Rohit khan	285/257/337/338	PE	25.08.2017
216	FIR 814/02	St. vs. Jai Parkash Khanna	304-A IPC	PE	18.09.2017
217	FIR 814/99	St. vs. Banwari Lal	448/420/468 IPC	PE	26.07.2017
218	FIR 820/05	St. vs. Deepak	61/1/14 Ex Act	PE	05.09.2017
219	FIR 830/06	St. vs. Mahesh kumar	279/338 IPC	PE	21.09.2017
220	FIR 838/05	St. vs. Yogesh Kumar	279/338 IPC	PE	14.11.2017
221	FIR 840/05	St. vs. Nawal pant	279/304-A IPC	PE	09.11.2017
222	FIR 841/06	St. vs. Tika Ram	25 Arms Act	PE	22.07.2017
223	FIR 852/01	St. vs. Surender sharma	¾/5/8 ITP Act	PE	14.09.2017
224	FIR 856/06	St. vs. Raju Kumar	324 IPC	PE	16.09.2017
225	FIR 859/96	St. vs. Sanjeev kumar	416/468/469 IPC	PE	26.07.2017
226	FIR 862/01	st. vs. Sushil sharma	279/304-A IPC	PE	01.08.2017
227	FIR 892/05	St. vs. Ganapt yadav	25 Arms Act	PE	17.10.2017
228	FIR 894/97	st. vs. Dharampal	407 IPC	PE	06.09.2017
229	FIR 895/99	St. vs. Banwari Lal	447/353/188 IPC	Appearance	24.08.2017
230	FIR 895/99	st. vs. Banwari Lal	447/353/188 IPC	PE	20.07.2017
231	FIR 9/02	st. vs. Parvesh Beg	379/411 IPC	Appearance	02.08.2017
232	FIR 9/04	St. vs. Tarun	61/1/14 Ex. Act	PE	25.07.2017
233	FIR 904/05	St. vs. Dharambir	419 IPC	PE	15.11.2017
234	FIR 932/05	St. vs. Trilok singh	279/338 IPC	PE	12.09.2017
235	FIR 951/98	St. vs. Zile singh	279/337/304-A IPC	PE	27.07.2017

236	FIR 957/05	St.vs.Balram Singh	356/379/411 IPC	PE	29.11.2017
237	FIR 96/04	St. vs. Bharat Kohli	284/336/34 IPC	Order	09.08.2017
238	FIR 965/05	st. vs. Virender kr. Yadav	279/337 IPC	PE	09.08.2017
239	FIR 973/06	St. vs. Jaswant @ Jassu	25 Arms Act	PE	19.01.2018
240	FIR 973/99	st. vs. Uma shankar	342/363/353 IPC	PE	16.08.2017
241	FIR 974/05	St. vs. Madan Yadav	279/337/304-A IPC	PE	17.11.2017
242	FIR 978/06	St. vs. Poonam Dubey	¾/5/8 ITP Act	PE	18.09.2017
243	FIR 982/05	St. vs. Simala	380/411/34 IPC	PE	26.09.2017
244	FIR 988/05	St. vs. Rajiv Rana	448/506 IPC	PE	19.01.2018
245	FIR 998/05	st.vs. Jain singh	279/304- A IPC	PE	20.11.2017
246	FIR406/99	St. vs. Jagpal singh	279/337/304-A IPC	PE	05.08.2017